

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 200 OF 2014

IN THE MATTER OF:

M.C. Mehta.

.....Applicant

Versus

Union of India & Ors.

... Respondents

Compliance Affidavit on behalf of State of Uttarakhand (As on 30.11.2019)P A P E R - B O O K

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**Before the Hon'ble National Green Tribunal,
Principal Bench, New Delhi
O.A. No. 200 of 2014**

In the matter of:

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----- **Applicant**

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**Compliance Affidavit on behalf of State of Uttarakhand
(As on 30.11.2019)**

I, Utpal Kumar Singh S/o Late Shri B.K. Singh, aged about 59 years, presently posted as Chief Secretary, Government of Uttarakhand, do hereby solemnly affirm on oath as under: -

2. That in my above-mentioned official capacity, I am acquainted with the facts and circumstances of the present matter based on record and information made available by the concerned departments, as such I am competent and duly authorized to file the present compliance affidavit on behalf of State of Uttarakhand in the above mentioned matter.
3. That with reference to the Original Application no. 10 of 2015 and Original Application no. 200 of 2014 with regard to prevention of pollution of river Ganga, this Hon'ble Tribunal was pleased to pass the judgement and order on 10.12.2015 and also issued several directions from time to time by subsequent orders.
4. That after hearing the matter on 07.08.2019, this Hon'ble Tribunal was pleased to pass the following directions on 22.08.2019 in relation to the State of Uttarakhand;

"15 *Learned ASG appearing for the state of Uttarakhand has indicated progress on the subjects of STPs, use of treated water, action against polluting industries, compliance of norms by hydropower projects, water quality monitoring, e-flow, plantation in bio-diversity parks, action against violators and erring officers and contractors and bio-remediation*

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of sewage. In short, the information furnished shows that out of 18 projects for setting up of STPs, 9 have been completed and the remaining will be completed up to February 2020. Water quality upto Rishikesh was 'A' class and downstream Rishikesh was 'B' class, which is fit for outdoor bathing as per the 'Designated' Best Uses Criteria. Hydropower projects have to maintain e-flow of 15% of the average lean season flow. Closure order was passed against 32 non-compliant industries. Show cause notice was issued to 166 units from April to July 2019. Four hotels were found discharging sewage out of which two hotels were closed and the remaining two hotels were found to be complying later. Action was also taken for non-compliance of the Bio-Medical Waste Management Rules, 2016. Compensation was collected form the plastic users/violators and for illegal mining. Rafting camps have been removed, Bio-remediation started wherever required. The State Government along with NHA will consider preparation or revision of Master Plan for Haridwar-Rishikesh designation 'no motor' zones in some areas, 'only electric vehicles' in some areas, widening of roads, green belts and beautification, Information Education Communication (IEC) activities by including religious charitable, social and educational institution, plantation in bio-diversity parks along river Ganga and its tributaries including on the encroached land (after removing such encroachments).

16. During the interaction, we have considered the remedial measures for expediting execution of the orders of this Tribunal having regard to long delay caused and importance of preventing and remedying the pollution of River Ganga. Since it has been started that many industries were found operating without consent to operate under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, action in accordance with the provision of law may be undertaken within three months after identifying such units. As already observed by this Tribunal including in the order dated 14.05.2019 that River Ganga being National River with distinct significance for the country, even a drop of pollution therein is a matter of



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concern. All the authorities have to be stringent and depict zero tolerance to the pollution of River Ganga. Wherever STPs are not operating, immediate bioremediation and/or phyto-remediation may be undertaken if feasible. To avoid procedural delay of tender processes, etc. specifications and norms for undertaking such activities may be specified in consultation with the CPCB as was earlier directed in our order dated 29.11.2018. Performance guarantees may be required to be furnished for ensuring timely performance. It needs to be ensured that setting up of STPs and sewerage network to be completed and carried out so as to avoid any idle capacities being created. Performance guarantees may be taken for preventing such defaults.

17. Wherever the work has not commenced, it is necessary that untreated sewage is discharged into the River Ganga. Bioremediation and/or phyto-remediation or any other remediation measures may start as an interim measure positively from 01.11.2019, failing which the State may be liable to pay compensation of Rs. 5 Lakhs per month per drain to be deposited with the CPCB. This however, is not to be taken as an excuse to delay the installation of STPs. For delay of the works, the Chief Secretary must identify the officers responsible and assign specific responsibilities. Wherever there are violations, adverse entries in the ACRs must be made in respect of such identified officers. For delay in setting up of STPs and sewerage network beyond prescribed timelines, State may be liable to pay Rs. 10 Lakhs per month per STP and its network. It will be open to the State to recover the said amount from the erring officers/contractors.

18. With regard to works under construction, after 01.07.2020, direction for payment of environmental compensation of Rs. 10 Lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further with regard to the sectors where STP and sewerage network works have not yet started, the State has to pay an Environmental Compensation of Rs. 10 lakhs per month after 31.12.2020. The NMCG will also be equally liable



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for its failure to the extent of 50% of the amount to be paid. Till such compliance, bioremediation or any other appropriate interim measure may start from 01.11.2019.

19. There is need to evolve a tourism policy for permitting hotels, vehicles or other such activities consistent with the carrying capacity to avoid pollution of River Ganga. There is also need for proper planning in all the areas adjacent to the River Ganga to regulate traffic and orderly movement, avoiding vehicular pollution and having 'vehicle free' or only non-polluting vehicles, scientific disposal of solid waste dumps consistent with the orders of this Tribunal dated 17.07.2019 in O.A. No. 519/2019.
20. Learned Amicus pointed out that at Gaumukh, there was pollution of sewers and resultantly bacteriophage activity of River Ganges which gives it inherent ability to kill harmful bacteria is decreasing which is not good in terms of maintaining water quality of the River Ganga. There is need to issue guidelines by the MoEF&CC for setting up of biodiversity parks for handing over flood plains of the rivers in the country to the Forest Department, for the purpose, within four months in terms of para 21. Guidelines for levying compensation for discharge of untreated sewage/effluents into the river in terms of Para 13 of the order dated 14.05.2019 also needs to be devised.
21. We do not consider it necessary to consider point-wise progress in the present order in view of pre-existing directions on each of the points. The State of Uttarakhand may take action under each head, accordingly.
.....
30. The two Monitoring Committees for Segment –A Phase–I and Segment–B Phase–I may submit their final reports by 31.10.2019. Thereafter the Chief Secretaries of States of Uttarakhand, Uttar Pradesh, Bihar, Jharkhand and West Bengal Director General, Namami Gange and Secretary, Water Resources, Jal Shakti, Government of India may personally monitor the progress and report compliance to the Tribunal in terms of progress at every quarter in a tabular form as follows.



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Sl.No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken Or suggested for violation of timelines or non-achieving of targets
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31. Let a further quarterly progress report be filed by the Chief Secretaries of Uttarakhand, UP, Bihar, Jharkhand, West Bengal, with an advance copy of Secretary, Water Resources, Jal Shakti, Government of India by 30.11.2019 by e-mail at judicial-ngt@gov.in. The Director General, Namami Gange may file a consolidated report before the next date by e-mail at judicial-ngt@gov.in.

List for further consideration on 12.12.2019".

5. That in compliance of the aforesaid directions dated 07/22.08.2019, it is humbly submitted that the deponent being the Chief Secretary of the State as well as Chairman of the State Ganga Committee, has been monitoring the compliance on a regular basis by taking review meetings and issued necessary directions from time to time to all concerned. So far, 08 such review meetings have been held and the last review meeting was held on 20.11.2019. On the basis of the facts emerged in the review meeting, this compliance report for kind perusal of this Hon'ble Tribunal, is being submitted. Besides, in compliance of the order dated 7/22.08.2019 of this Hon'ble NGT, the Monitoring Committee constituted under the Chairmanship of Justice (Rtd) U.C. Dhyani, has also submitted its final report dated 23.10.2019 wherein certain observations have been made with regard to various aspects. Since the Monitoring Committee had conducted field visits at different occasions, hence the Committee's final report in many places, seems to have referred the field situations which the Committee had found during their early visits, but have later on got rectified or improved. Therefore, a few such observations of the Monitoring Committee are also being replied by clarifying actual present status in the relevant paras.



5.1 Monitoring Mechanism for compliance:

Progress of different activities undertaken by different agencies is being monitored by the Principal Committee, Supervisory Committee, Executive Committee constituted in compliance of the directions of this Hon'ble Tribunal and also by the State Ganga Committee and District Ganga Committees constituted under River Ganga (Rejuvenation, Protection and Management) Authorities order, 2016. After the date of last order passed by this Hon'ble Tribunal on 22.08.2019, 01 meeting of the State Ganaga Committee, 02 meetings of Supervisory Committee, 01 meeting of Executive Committee and 19 meetings of District Ganga Committees have been held. The Minutes of the meetings of State Ganga Committee and Supervisory/Executive Committee are annexed as **Annexure-1 (Collectively)**.

5.2 Setting up of the STPs, Interception and Diversion (I&D) of drains and preventing untreated sewage and effluents in the River Ganga.

- (1) Out of 18 Projects sanctioned earlier under Namami Gange Programme, 10 Projects have been completed, 5 Projects are scheduled to be completed by December, 2019 and 2 Projects by February, 2020. The remaining 1 Project related to construction of 2 STPs at Joshimath of which 1(1.08 MLD STP) has already been completed in June, 2019 has delayed force majeure as the work at the other STP (2.70 MLD) site had to be stopped on account of sudden landslide. The STP site has been now relocated to a new site by purchasing private land, where work has commenced and is scheduled for completion by June, 2020.

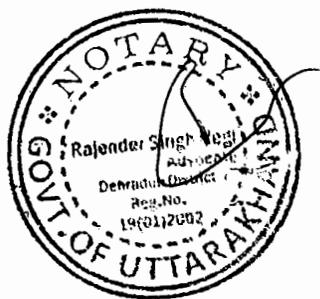
In these 18 projects, construction of 30 STPs were proposed against which 21 STPs are completed, 06 STPs are to be completed by December, 2019, 02 STPs by February, 2020 and 01 STP by June, 2020. Apart from this, 59 drains were proposed to be intercepted and diverted under these 18 projects against which 43 drains have so far been intercepted, 09 drains are proposed to be intercepted by December, 2019, 04 drains by February, 2020 and remaining 03 drains by June, 2020.



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(2) With regard to the directions pertaining to the aforesaid projects as contained in para 16 to 08 of the order dated 22.08.2019 of this Hon'ble Tribunal, it is humbly submitted that the STPs which have been constructed and upgraded are operational and regular treated effluent quality analysis is being done not only by the O&M agency but also by the State Pollution Control Board from time to time. The above mentioned 18 works, which are under construction, will be completed before 1st July 2020, the timeline given by this Hon'ble Tribunal vide order dated 22.08.2019. However, 07 drains which are likely to be intercepted and diverted after December, 2019 once related STPs are constructed, have also been identified and provided with Bio-remediation facility in compliance of the directions dated 22.08.2019. Bio-remediation on such 07 drains namely 1. Chandershwar drain (Consists of 3 drains merging together at one point—Shamshan Ghat, Dhalwala and Chandershwar), 2. Taulia drain, 3. Junior High School drain, 4. Kothiyalsain drain, 5. Baitarni drain, 6. Pokhari Bend drain and 7. Belni drain has commenced w.e.f. 01.11.2019 in compliance of the directions passed by this Hon'ble Tribunal on 22.08.2019. Thus, all the drains under the ongoing projects shall be intercepted and diverted to STPs for treatment before 1st July, 2020; and as an interim measure Bio-remediation facility has also been installed before 01.11.2019 on 07 drains which are likely to be intercepted and diverted after December, 2019.

As regards the directions pertaining to the projects of which the work has not commenced, it is submitted that there is only 01 project of I&D and STP at Srikot which was sanctioned on 08.03.2019 and work thereof had not commenced on the date of last order i.e. 22.08.2019. Under this project, 02 drains are to be intercepted and 02 STPs is to be constructed. The work has now commenced on 25.11.2019 and will be completed by the month of November, 2020, (before 01.12.2020, the timeline allowed by this Hon'ble NGT for the new works which had not commenced). Meanwhile, Bio-remediation facility has been provided on these 02 drains



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also w.e.f. 01.11.2019 which will continue till completion of the project in November, 2020.

As directed by this Hon'ble NGT, the progress relating to STP and I&D works is being submitted in tabular form also as under:-

Sl. No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
1	As per order dated 10.12.2015 and 13.07.2017 targets were fixed for the STPs of Tapovan, Devprayag, Gyansu and 40 MLD STP Haridwar which were sanctioned before 10.12.2015	As per the directions of Hon'ble NGT the targets were achieved in case of Tapovan, Devprayag and Gyansu. Regarding 40 MLD STP at Haridwar, it was apprised through affidavits that the NMCG had later revised the approval for 68 MLD STP on Hybrid Annuity PPP Model, as such work is now scheduled to be completed by February, 2020 well before the timeline (01.07.2020) set by order dated 22.08.2019 for ongoing works.	Not applicable	Not applicable
2	As per order dated 22.08.2019 following timelines have been set: - (a). The projects under execution are to be completed by 01.07.2020	Out of 18 projects sanctioned during 2017-2019, so far 10 are completed, 05 will be completed by December, 2019, 02 by February, 2020 and remaining 01 by June, 2020. Hence, target is being achieved.		Though all the projects will be completed before 01.07.2020, Liquidated Damage (LD) has been imposed on contractors who failed to achieve milestone during construction. Detail thereof is given under para 5.16 (6) of this affidavit.
	(b). The projects where work has not commenced are to be completed by 31.12.2020.	01 project (STP & I&D Srikot) falls under this category. Work has now commenced and will be completed by November, 2020. Hence, target will be achieved.	Not applicable	Not applicable



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(3) The Monitoring Committee in its report dated 23.10.2019, has made a few observations with reference to the Liquid Waste Management which are very humbly replied/clarified as under: -

(a) In Chapter 2 Para B, the Monitoring Committee has mentioned that '*Out of 18 existing STPs in the segment with total treatment capacity of 103 MLD approx. three are not operational, three are non-compliant and one is under up-gradation. The STPs are receiving 87 MLD of sewage and treating 81 MLD effectively. The effective capacity utilization is 80%.*'

In reference to the above observation it is clarified that as on date, there are 34 STPs in the segment with 111.81 MLD Treatment Capacity and are treating approx. 95 MLD sewage effectively. Up-gradation works of 6 STPs with 57 MLD STP capacities have been completed. All 34 STPs are operational of which 32 STPs are compliant and remaining 2 STPs i.e. Haridwar (Jagjeetpur 18 MLD) and Rishikesh (Lakkarghat 6 MLD) are partially compliant. These 02 STPs are to be replaced by the new STPs of 68 & 26 MLD capacity, which are due to be completed by December, 2019 and February, 2020 respectively. The effluent quality report of these operational STPs is enclosed as **Annexure 2**.

(b) In Chapter 2 of the Monitoring Committee report, townwise observation regarding interception, diversion and treatment of drains falling into the River Ganga has been given of which a few observations need to be replied/clarified as under:-

(i) **Haridwar town:-** The said report mentions that '*Pandey Wala Drain (6 MLD) and PWD Drain (4 MLD) have been completely intercepted but the discharge is going into the river untreated since the related STP are still under construction. No bioremediation or alternative method is being used to treat the waste water.*' In this regard, it is to be clarified that discharge of Pandey Wala drain is now being treated by recently commissioned 14 MLD STP, situated at Sarai. However, 4 MLD discharge of PWD drain is going into the river untreated since the related 68 MLD STP is under

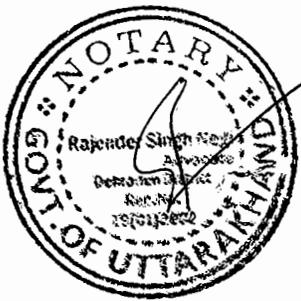


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construction and proposed to be completed by Dec 2019. Thus, PWD drain is also going to be intercepted and treated by December, 2019.

(ii) Devprayag town: - The monitoring Committee has observed that *'the town has three mini-STPs: 1.4 MLD at Bah Bazar (2016), 0.075 MLD at Shanti Bazar (2017) and 0.15 MLD at Sangam Bazaar. During the inspection by Committee in June 2019, only one plant at Sangam Bazar was found operational but the same was inoperative when CPCB team returned to collect sample. None of the STPs were receiving enough waste water and there was no method for sludge management. No sludge was found in any of the plants during visit'*.

In reference to the above observation it is clarified that 1.4 MLD at Bah Bazar has been constructed based on Soil Biotechnology which doesn't require continuous operation. Raw sewage is collected in equalization and periodically pumped to Soil Bioreactor. No Sludge is generated in this STP. 0.150 & 0.075 MLD Mini STPs were working at the time of inspection on 10th June, 2019, however on 11th June morning there was an electrical surge on electrical power lines connected to both STPs and electrical panel contact points got burnt. Panel was repaired in 1-1.5 hours and operation of STPs had resumed. No overflow had happened in this duration. A copy of the logbook record of the same is attached herewith (**Annexure 3**). It is also submitted that 0.15MLD and 0.075 MLD STPs are mini STPs, hence Sludge generation at these STPs is very low. Filter press is installed at site and sludge is removed from it intermittently. At the time of inspection, the sludge was removed from the filter press recently. STP sludge register has been kept at site. A copy of STP log Book, Monthly performance report & electricity bills are attached (**Annexure-4 collectively**). For increase in capacity utilization, the best efforts are being done to connect maximum house holds by taking up measures such as, laying of additional branch sewer lines, pumping facility for domestic sewage and septage management as per suitability to the different site conditions.



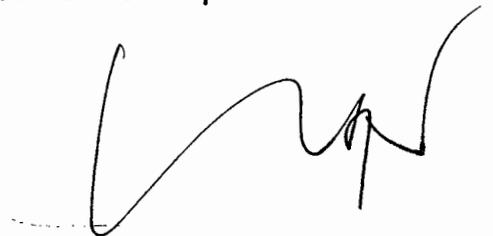
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(iii) **Nandprayag town:-** As per the Committee report, 'Committee visited the Sangam Road STP of 50 KLD and it was found operational. Surprisingly the plant is still under trial run mode while the State Government has reported its commissioning in the year 2018. Consent to Establish / Operate (CTE / CTO) was not made available during inspection. Treated water is discharged directly into Alaknanda. No alternate electricity arrangement available at STP, one DG set was found at a distance of over 20 mtrs but non-connected with unit. The plant is basically not operational.'

In reference to above observation it is to be clarified that both 100 KLD near Forest Office and 50 KLD at Sangam Road are working satisfactorily. Test reports are attached (**Annexure 5**). In-Principle permission for Setting up the Service for "Treatment of waste Water or Sewer," has already been obtained from State/District Nodal Agency under Single Window Clearance System and 'Consent to Establish/Operate' has been applied. It is accepted that there was delay in installation of permanent DG set, but temporary arrangement for DG set available was on site and later on the permanent DG set has also been installed properly. These STPs are designed with equalization storage capacity tank of 6 hrs., and hence these STPs operate intermittently.

(iv) **Joshimath town:-** The Monitoring Committee report describes that 'Committee visited the 1.08 MLD STP at Pokhri. The STP is located on the slope leading to Vishnuprayag. The STP work is under completion while the access road is under construction. The hill is steep and one wonders how safe the location is for an STP. The waste water is through I & D. The scheduled completion is Feb 2020.'

In this regard, it is clarified that the Geological investigation had been carried out about the location of STP of 1.08 MLD before commencement of the work. As per the Geological investigation report the location was found suitable for construction of STP. The STP has now been commissioned. STP of 2.70 MLD is delayed due to land slide and needed relocation, therefore, private land for this STP could be purchased after



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long negotiation with the owner of the land only on 16-11-2019. Work is in progress and is proposed to be completed by June, 2020.

- (v) **Badrinath town:-** The Monitoring Committee has observed that *'the town has one STP (0.01MLD) under trial and testing and the second STP of 1 MLD is still under construction, the third STP at Bamni Gaon is also under commissioning. The work has been delayed. The 10 KLD STP near the Mandir covers the dwelling around except the Temple. Committee is of the firm view that Temple drain must be tapped and taken to this STP which is hardly receiving water to 50% of its capacity only. Construction continues in vicinity and if not regulated, dwellings will come up well below the tapped nala and sewage will flow from them directly into the river. The under construction 1 MLD STP is likely to take more time as hardly any labour was seen on site. The location is very close to the river and as of now the drain is directly reaching the river. The construction site is un-demarcated and unprotected. The STP of 0.26 KLD at Bamni Gaon is still under construction/up-gradation. The plant wasn't performing satisfactorily at the time of inspection. The inlet and the outlet were still under construction. The current access to the site is difficult and not actually made. There is active construction of ashram in vicinity and even as of now the solid and liquid waste of the ashram is going directly into the river.'*



In reference to above observation, it is submitted that the observation refers to the situation of early days after Badrinath dham had opened and the contractor had been trying to get mobilized. Subsequently, the work of 1 MLD STP has now been completed before closer of the town in November, 2019 and the STP will be tested and taken for 'Trail and Run' during the next season. Regarding non-performance of the STP of 0.26 MLD at Bamni Gaon at the time of inspection, it is clarified that there was a damage in 01 of the manholes of the sewer line carrying sewage to the STP due to which the fresh water was diluting the sewage and the performance of the STP got affected, the same was rectified within 3 days and thereafter the plant performed satisfactorily, report thereof is enclosed as

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Annexure 6. Being in Hilly area the space availability is limited, therefore the access of 0.26 MLD STP site is through steel bridge constructed for carrying sewer line for crossing Rishiganga River. The Liquid Waste of the Aashram constructed in the vicinity of the STP has been connected to the STP. With regard to 10 MLD STP and drain near the temple, it is submitted that all the waste water of nearby toilet complex is connected to the 10 KLD STP. Now, the STP is receiving waste water nearly 80% of the capacity. The drain carrying spring water discharge has not been connected as interception of clear water will affect the performance of the STP.

(vi) Tehri town:- The Monitoring Committee report says that *'the 5 MLD STP at Bhagirathi Puram, Tehri was found Operational. STP is receiving sewage load, approx. 50% of its design capacity, via sewerage network. Few areas in Tehri e.g., M-Block; Muslim Mohalla (Sector 7b); Kemshari Tinsade (Sector 5b & 5C); Dungidhar (Sec 13b half area) are not connected. These identified areas maintain soak-pits in their houses that need to be connected with STP to achieve full capacity.'* In this regard, it is to be clarified that no sewage is discharging into the river Ganga directly from this area as all the said households are presently covered with Septic Tanks. However, efforts are being made to persuade such households to get connected to sewer system instead of septic tanks.

(vii) In Chapter 2, the Monitoring Committee has also mentioned that *'STPs of 1 MLD and above capacity shall also be equipped with Real Time Online Monitoring System. So far, the Committee saw that only the upgraded Rishikesh STP has online monitoring system.'* In reply to this observation it is clarified that the STP of 1 MLD and above capacity are proposed to be equipped with real time online monitoring system and as of now the STPs in Haridwar (03 STPs), Tapovan, Swargashram, Gyansu (Uttarkashi) and Srinagar (2 STPs) have already been installed with real time monitoring system and except Haridwar (03 STPs) rest are also connected to the portal named 'Ganga Tarang.' Proposal has also been prepared for installation of real time monitoring system on all STPs irrespective of the capacity.



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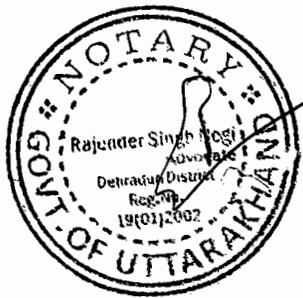
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(viii) In Chapter 11 Summary of Monitoring Committee observation, the Committee has observed under Para II (a), that 'Sixteen smaller STPs of electro-coagulation seen on the upper reaches of the river are not in operation. *The process used to award the contract itself is a serious deviation due to which plants are not getting completed and quality has suffered. The plant Output water is compliant since the input waste water is almost clean at this stage.*'

In reply to above observation it is submitted that 14 STPs (Capacity 0.01 MLD to 1.20 MLD) constructed on Electro-coagulation based technology and all are in operation and achieving the desired parameters of treated effluent. Summary of test reports along with copies of test report are attached herewith (Annexure-7). In reference to the above observation it is humbly submitted that the process adopted to award the contract is strictly in accordance with the pre-defined and transparent provisions as prescribed in the Procurement Rules of the State.

(ix) In Chapter 11 summary of Monitoring Committee observation, the Committee has also observed under Para II (b) that '*STP plant is made at higher levels than the development/ houses/ commercial establishment. The constructions lower than the sewage and closer to the river continue unabated. The sewage lines are not able to tap sewage from these locations and they are directly discharging into the river.*'

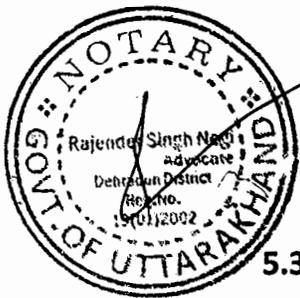
In this regard, it is to be clarified that presently the projects sanctioned under 'Namami Gange Programme' are primarily for Interception & Diversion and Treatment of Drains falling into the River and therefore STPs have been located considering feasibility to intercept the drains falling into the River. In hilly topography (Upper Hill reaches), to intercept drains and collect sewage from the lower areas 'Sewage Pumping Stations (SPS)' have also been constructed which collect sewage and pump (divert) to the nearest STP located at safe place above High Flood Level (HFL). Every SPS is equipped with DG power set in case of power failure. To intercept waste water discharge of individual households, efforts are also being made in



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Devprayag, Badrinath and Gangotri towns by adopting suitable methodology such as Septage Management, individual pumping from septic tanks etc.

- (x) In Chapter 11 summary of Monitoring Committee observation, the Committee has made a comment under Para II(f), regarding project planning and execution also. In this regard, it is submitted that all the processes are being followed as per the guidelines laid down either by the GoI (NMCG) or the State's Procurement Rules. Accordingly, Project Planning and DPR preparation is done by the Implementation Agency. These DPRs were submitted to NMCG which got these DPRs appraised by the Third Party Agency (IIT). Third Party Agency (IIT) conducted a detailed project site inspection and examined Technical & Financial proposals. Observations and suggestions given by IIT had been incorporated in DPR. Appraisal Reports were submitted to NMCG. DPR and Appraisal reports were examined by NMCG and got approved by Executive Committee of NMCG; and then Administrative Approval & Expenditure Sanction (AA&ES) was issued. Monitoring of projects is being done by NMCG/SPMG/Third Party deputed by NMCG as well as District Ganga Committee/ Executive Committee/ Supervisory Committee/ State Ganga Committee/ Principle Committee / High Level Task Force at various stages. Execution and monitoring of these projects is being done with utmost sincerity at every level and the result is being seen and felt on the ground also as the projects are getting completed and commissioned.



5.3 Use of Treated water:

(1) STP Jagjeetpur, Haridwar :

In Jagjeetpur, Haridwar the capacity of two existing STPs is 45 MLD and all the treated water is being used for irrigation of agricultural land by the farmers. For use of treated water to be released in near future after completion of new STP of 68 MLD capacity, a canal of 10 km length and 20 km offsets length is under construction by the Irrigation department having a carrying capacity of 90 MLD. This canal is likely to be completed

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by December, 2019. Thus, all the treated water from these STPs will be used for irrigation.

(2) STP Sarai, Haridwar :

In Sarai, Haridwar STP of 18 MLD Capacity is functional and 14 MLD STP is under execution. For use of treated water released from these STPs, a canal of 3 kms length in pipe, 1.5 kms in open channel, 5 kms in offsets and 40 mtrs syphon is under sanctioning process by the Irrigation Department and after construction of this canal all the treated water (32 MLD) from these STPs will be used for irrigation.

(3) STPs Rishikesh & Muni-ki-reti :

For use of treated water from STP of Rishikesh, a proposal of canal construction of length 2.045 kms, is in the process of sanctioning by Irrigation department. For use of treated water of 5 MLD STP at Muni-li-Reti, Forest department has agreed to use the treated water for development of forest nursery and herbal garden for which necessary arrangement is being made.

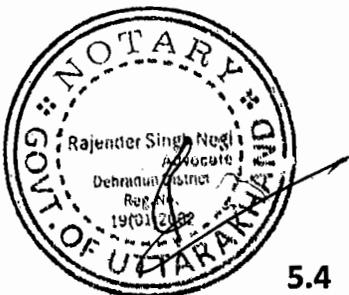
(4) Other STPs located in hilly region:

STPs in hilly region are situated very adjacent to the river and discharge of these STPs is very less. Also, pumping will be required to use the treated effluent which is not techno - economically feasible, hence treated effluent as per the prescribed norms is being discharged into the river.

5.4 Use of Sludge Manure

In Chapter 11 summary of Monitoring Committee observation, the Committee has observed under Para II(C) that *'there is no assessment of sludge generation, and testing and scientific disposal so as to ensure that the waste recovered from water is not added back to the environment nullifying the entire effort.'*

In reference to above observation it is very humbly submitted that the sludge management is being taken care of properly by the concerned agency which is evident from the fact that the digested sludge from the

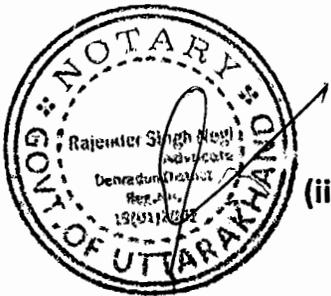


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STPs is being distributed free of cost to the farmers as well as the departments such as Forest, Horticulture etc to use it as manure. Against the production of 17032 cubic meters sludge manure so far, 14924 cubic meters sludge manure has been distributed to the farmers and other state departments free of cost. Characteristics of sludge are also being analysed regularly to ensure its applicability for use in agriculture and the consumers are also being made aware of these analysis by displaying such information at site. Sludge generation register is being maintained at all STPs.

5.5 Status of Septage Management:

- (i) Urban Development Department, Government of Uttarakhand, vide letter no 597/IV (2)-Sha Vi- 2017- 50(Sha)/16 dated 22nd May, 2017 has notified the Protocol for Septage Management. Septage Management Committee (SMC) has been formed in all 15 priority towns/ULBs situated on the main stem of river Ganga as per the provisions of Septage Management Protocol (SMP). Instructions have been issued for implementation/enforcement of Septage Management Protocol (SMP) in all towns.
- (ii) 09 Septage suction and transportation vehicles have been procured by a few ULBs namely Chamba, Muniki Reti, Srinagar, Chamoli Gopeshwar, Gauchar and Uttarkashi. 27 Septage Tankers are being operated by private operators in Haridwar, Rishikesh and Dehradun.
- (iii) Household survey has been done jointly by Jal Nigam, Jal Sansthan and ULB for management of septage in Devprayag, Gangotri and Badrinath towns. As per the survey findings, specific septage suction vehicles are needed in these hill towns. Accordingly, Expression of Interest (EOI) for procurement of customized septage suction vehicles has been floated and proposal received has been examined. Process has been initiated for designing customized vehicles within one month. Cost of per vehicle is Rs. 47 lacs approx.
- (iv) Zonal Mapping of sewerred and non-sewerred areas in Rishikesh has been completed with support of GIZ and detailed household survey of Septic



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Tank/ Soak Pit has been initiated. For other towns, instructions have been issued for household survey and mapping of Septic Tanks.

- (v) 'Model Bye Laws for Septage Management' for fixing user charges and registration of private septage suction vehicles, has been prepared with technical support of GIZ and sent to all ULBs for adoption & notification from their respective Municipal Boards. The Bye Laws has been notified by 1ULB (Devprayag) and approved in 4 ULBs (Muniki Reti, Kirti Nagar, Rishikesh, Badrinath) from their Boards and are in the process of notification within one month. Rest of the ULBs are in the process of adoption and notification of the Model byelaws from their Municipal Boards.
- (vi) For 'Co- Treatment' of septage in existing STPs, SPMG has got a technical feasibility study conducted by IIT Roorkee to assess the quantitative and qualitative intake capacity which could be additionally taken in the existing STPs with respect to the current operational status of the STPs. Instructions have been given by SPMG to Jal Nigam to prepare DPRs for additional units required for co-treatment of septage in the STPs in accordance with the recommendations of the study report.
- (vii) State Septage Management Committee meeting has been convened under the Chairmanship of Secretary, Urban Department on 20-8-2019. Srinagar, Devprayag, Bageshwar, Dehradun, Pithoragarh, Bhimtal and Bhowali have been shortlisted for capacity building on Fecal Sludge Septage Management (FSSM) with the help of National Institute of Urban Affairs (NIUA).



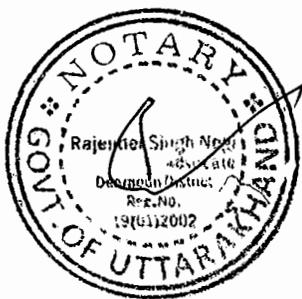
5.6 Compliance in Relation to Industries:

- (i) Out of 7080 industries which are in operation in the State of Uttarakhand. 5306 units are having valid Consolidated Consent to Operate and Authorization (CCA), while 204 CCA application are under consideration at various levels. Remaining 1570 units have been issued direction to Show Cause and are in different phases of compliance.
- (ii) During the year 2019-20 (as on 31.10.2019), 54 Grossly Polluting Industries (GPIs) located along the main stem of river Ganga have been inspected by

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Uttarakhand Environment Protection and Pollution Control Board (UEPPCB). Out of 54 units, 02 are found closed and 51 were found complying while 01 unit is found violating the norms and Board has issued direction to show Cause to this unit.

(iii) All the three CETPs in Uttarakhand (situated at IIE Haridwar, IIE Pantnagar, Eldeco SIDCUL Industrial Park Limited, Sitarganj) are operational and performing well. Treated effluent is conforming to the norms laid down by MoEF&CC for inland water discharge. For real time monitoring, the online continuous monitoring system has been installed at all the three CETPs. State PCB is also regularly monitoring their performance. Test results from NABL accredited lab/I.I.T. Roorkee for the last six months is being filed as **Annexure-8**. All operational industrial units in ES IPL Sitarganj are connected with CETP. In Industrial Estate Haridwar, out of 531 Industries only 20 Industries are not connected with CETP due to non-availability of conveyance System. This work has already been sanctioned in December, 2018 and the work is under progress by Uttarakhand Payjal Nigam which is expected to be completed by May, 2020. With this work all industries will have connectivity to CETP, except M/s Hero Motors which has its own ETP. In IIE Pantnagar, out of 499 Industries 254 Industries were not connected with CETP because of non-availability of conveyance System. Although they were having their own treatment system. Now, out of these 254 Industries 61 Industries have been connected to CETP by laying sewer line and for remaining 193 industries the work is already sanctioned by SIIDCUL in favour of Uttarakhand Payjal Nigam in October, 2019. The Tendering process has begun. Due to single tender received, retenders are invited on 9th December, 2019. The expected time of completion is 01 year from the award of contract.



(iv) There are 21-Hydro Electric Projects (HEPs), out of which only 6-HEPs are above 25 MW capacity and require sewage treatment system for treatment and disposal of sewage. All these 6-HEPs have installed STPs of appropriate capacities for treatment and disposal of waste water.

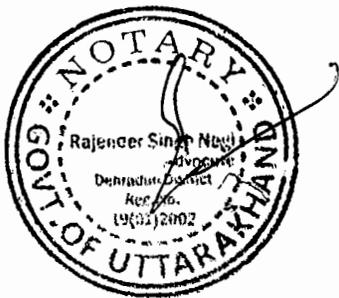
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(v) In chapter 3rd of the monitoring committee report it was observed that *'firm compliance of no effluent or sewage discharge into the Rawali Mahdood drain is yet to be achieved and the drain remain un-remediated.'* In this regard, it is clarified that Rawali Rao drain is not being polluted by SIIDCUL CETP. However, it is found that a residential colony of Haridwar Development Authority (HDA) is located adjoining to SIIDCUL boundary and it has no STP to treat the sewage which might be entering into Rawali Roa drain or finding its way in nearby low lying area or Nala. Pollution Control Board has issued notice to Haridwar Development Authority and also Hotels and Dhaba owners who discharge their effluent into Rawali Rao.

(vi) In chapter 3rd of para (B) of the monitoring committee report it was observed that *'the Sitarganj CETP needed much attention and efforts at Up-gradation during the period Committee also noted that there were complains of Industries by passing the CETP and the plant not being operational.'*

In compliance to the observation of the Monitoring Committee it is submitted that many up gradations have been made in CETP Sitarganj since the visit of Monitoring Committee. Under augmentation of aeration tank, 24 Nos. new headers have been installed for better reduction of BOD in aeration tank. New chemical introduced as cationic and anionic coagulant for better flocculation. Ammonia photometer has been deployed for instant checking of ammonical nitrogen at plant and outlet of industries. However, one issue of excess ammonical nitrogen being received at inlet of CETP, is frequently disturbing at CETP, Sitarganj. The issue has been taken up with the polluting industry by CETP operator. The polluting industry M/s Gujarat Ambuja Export Ltd is now changing some process so as to bring the ammonical nitrogen within inlet parameters of CETP. The consultancy from IIT Roorkee is also being availed by CETP operator. Treated effluent is being utilized in plantation of eucalyptus trees. However, being Tarai region having higher water table and low percolation rate due to clayey soil, excess treated water goes to Begul drain.

(vii) In chapter 3rd para (C) of the monitoring committee report it is observed that *'the Haridwar CETP plant is running at 50% of its capacity. The Online*



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monitoring system has been installed. However, no sludge was found and no record for the same is being maintained. Plant has conveyor system collecting trade effluent from 509 out of 531 industries. Two industries Hero and HUL have their own ETP. The remaining 20 industries are yet to be connected.'

In response to the observation of the Monitoring Committee it is clarified that the plant is performing well. The installed capacity of CETP is 4.5MLD and as per present inflow the plant is working at full capacity. IIT Roorkee has done plant appraisal and found that it is capable of treating industrial effluent upto 5.2MLD. The remaining 20 industries which are not connected with CETP shall soon be connected with CETP. The work of laying of sewer line is in progress at site and expected to be completed by March, 2020 by Uttarakhand Jal Nigam. Network of storm water drains along the road sides is well in place in IIE Haridwar with outfall to nearby natural drains.

- (viii) In chapter 3rd para (D) of the monitoring committee report it has been observed that *'in the Pantnagar CETP, 255 Industries have no conveyor belt, The DPR for laying conveyor belt for 255 Industries has been prepared by Uttarakhand Peyjal Nigam and tender are invited. It will take another year to bring the industries waste water to CETP.'*

In this regard, it is clarified that the plant is performing well. However, 255 industries which have no conveyor system at present, the step for connecting them to CETP has already been taken by SIIDCUL by sanctioning the project for Rs. 960.18 lacs. The single tender was received in Nov, 2019. Hence retendering has been done for 09/12/2019. The work shall be completed within 01 year from the award. The work shall be awarded by Uttarakhand Jal Nigam within Dec, 2019. Proper log book of sludge disposal to the licensed vendor is being maintained at all CETPs. The copies of the same and photographs are attached as **Annexure-9 (collectively)**.

5.7 Installation of STPs/ treatment facilities in Hotels/Ashrams and Dharmshalas:

- (i) UEPPCB has issued public notice in the newspaper, Dainik Jagaran, on dated 16.11.2019 for compliance and to obtain consent from the board.680 hotels



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have valid consent (CCA) and 141 applications for Consent of Hotels is under process. Board has issued notices to 431 hotels, Ashrams and Dharmshalas in district Haridwar and 161 hotels, ashrams and Dharmshalas in Dehradun region for obtaining CCA and to comply provision of water act, 1974 as amended, detail of which is enclosed as **Annexure-10**.

- (ii) The State government of Uttarakhand has empowered the Chairman, UEPPCB for imposing environmental compensation of Rs. 5000 per day in case of hotel, ashram and Dharmshalas discharging wastewater directly into river Ganga and its tributaries vide letter dated 12.11.2018. The UEPPCB has issued necessary directions to all Regional Offices for further necessary action in the matter on dated 03.01.2019.

5.8 Water Quality Monitoring of river Ganga and its tributaries:

Water quality monitoring of river Ganga and its tributaries is being carried out by the Uttarakhand Environment Protection and Pollution Control Board at various locations. Water quality data of river Ganga indicate that water quality up to Rishikesh is 'A' Class as per Designated Best Use (DBU) criteria of Central Pollution Control Board. However, after Rishikesh to downstream of Haridwar water quality is observed "B" Class which is fit for outdoor bathing. The Monitoring of water quality of river Ganga and its tributaries is being undertaken at 29 places. The water quality analysis report are enclosed as **Annexure-11**. The UEPPCB and Uttarakhand Peyjal Nigam has installed real time water quality monitoring stations at Har-ki-Pauri and VIP Ghat respectively at Haridwar.

5.9 Maintenance of Environmental flows in River Ganga:

- (i) Government of Uttarakhand vide order dated 05-06-2018 had directed all the hydro projects developers in the state of Uttarakhand to release minimum e-flow of 15% of the average lean season flow of that river from their projects and Uttarakhand Jal Vidhyut Nigam Limited (UJVNL) is the monitoring agency for compliance of e-flow arrangements in the State of Uttarakhand.



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- (ii) UJVNL and various other Hydro project developers in the State of Uttarakhand are maintaining e-flow as per the norms except NHPC. NHPC is not releasing e-flow from their project due to technical issues. NHPC, vide letter dated 25-09-2018 has sought clarification from MoEF&CC, Government of India whether there is any e-flow related guidelines of MoEF&CC and also pleaded that since the modification in existing structure may be though preposition, therefore, the said direction may be made applicable prospectively.
- (iii) Further NHPC vide letter dated 23.10.2019 (**Annexure-12**) has requested Government of Uttarakhand to take up the issue with Ministry of Environmental and Climate Change, Government of India for prospective applicability of the judgement of Hon'ble NGT dated 09-08-2017 for maintaining minimum e-flow. (**Annexure -13**)
- (iv) In response to the request of NHPC, UJVNL has formed committees for technical examination towards release of e-flow as per order dated 05-06-2018 of Government of Uttarakhand from Dhauliganga (280 W) and Tanakpur (120 MW) operational projects of NHPC. The report of the said committees is awaited. (**Annexure - 14**)

5.10 Disposal of Bio-medical Waste:

- (i) Uttarakhand Environment Protection and Pollution Control Board (UEPPCB) has re-inventoried 2312 Health Care Facilities (HCF). As on 30.11.2019, out of 2312 HCFs, 1233 HCFs have applied for getting authorisation and the same have been issued to 955 HCFs.
- (ii) State Government has, on dated 31-05-2019, authorised the Chief Medical Officer of each District besides UEPPCB, to impose environment compaction of Rs. 50,000/ against the non-complying HCFs.
- (iii) Both the Common Bio-Medical Based Treatment Facilities (CBMWTF) have been directed to obtain Environmental compensation by UEPPCB. In reply to that M/s Global Environment Solution, Udham Singh Nagar has filed writ petition in the Hon'ble High Court, Nainital (WP No.902/2016) mentioning that existing facility is not covered in the said order and the decision is pending. Another facility M/s Medical Pollution Control Committee has



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replied that their facility had obtained NOC in year 2004 prior to the notification of MoEF&CC dated 17.04.2015, and accordingly does not require EC. Also, the facility has represented that the Hon'ble NGT in the order dated 10.05.2017, under Application No. 169/2016, mentioned that S.O. No. 1142(E) dated 15.04.2015 issued by MoEF&CC is only prospective and not retrospective, the common bio medical waste treatment facility run by respondent no-3 cannot be directed to be closed for want of Environmental Clearance.

- (iv) Government of Uttarakhand has also constituted State Level advisory committee under the chairmanship of Secretary, Health and district level monitoring committee under the chairmanship of District Magistrate.

5.11 Compliance of Solid Waste Management (SWM) Rules, 2016;

- (1) Present Status of implementation of 'SWM Rules 2016' is as follows:-
 - (i) Urban Development Department has prepared and submitted the 'State Action Plan 2017' for the management of solid waste in entire State. 'State Policy and Solid Waste Management Strategy, 2018' has also been promulgated vide Office Order dated 01.01.2019.
 - (ii) 'The Anti Littering and Anti Spitting Act, 2016' has been promulgated with a provision of fine/penalty of Rs 200 to 5000 and/or six months imprisonment.
 - (iii) Out of 1170 wards in the state, door to door collection of waste is being done in all 1170 (100%) wards. Source segregation has been started in 600 (51.30%) wards and remaining is targeted up to April, 2020.
 - (iv) Out of total 90 Urban Local Bodies (hereinafter ULBs) in the state, 68 ULBs have identified and procured the land under cluster / standalone approach, for SWM treatment and disposal site. Against balance of 22, 5 ULBs have managed land on rent for SWM purpose, rest 17 have identified and process initiated for land transfer.
 - (v) 'Plastic to fuel' option is being explored and land has been identified in Dehradun and Haridwar. RFP is being prepared. For disposal of Municipal Solid Waste/ RDF (Refused Derived Fuel), Waste to Energy Policy, 2019 has been notified. RFP is prepared and is under examination.



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- (vi) Regarding Management of Plastic Waste, 26 nos. 'Plastic Compactors' are already installed and income of more than Rs. 92.6 Lacs already generated through the sale of such recyclable plastic. Funds for 'Plastic Compactors' already released to 17 more ULBs tender process is underway. 'Plastic Processing Plant' is functional at Haldwani and making it into plastic pieces (granules) for making of roads, plastic pipes etc.
- (2) Observations of the Monitoring committee mentioned in its final report are being replied as here under:-
- (i) In chapter 9th of the monitoring committee report it was observed that *'the Ganga town from Badrinath to Haridwar and from Gangotri downwards noticed serious situation of municipal solid waste dumping close to the river as well as on the slopes leading to water channels. No town or urban settlement was exception to this situation. The submission made before the committee in respect of Municipal Solid Waste management seems far-fetched.'*

In this respect, it is submitted that out of 15 Towns situated on the main stem of river Ganga, Solid Waste Management DPRs of 13 towns have been prepared, 11 are approved and first installment has been released. Around 55.80 % of Ganga Towns' MSW is being treated every day as of now. For remaining, directions have been issued to all ULBs for replicating 'Nathuawala, Dehradun; Ward No. 100 solid waste management model.' Nathuawala is a ward in capital city Dehradun, where a sanitation park and processing unit has been established and almost all solid waste is being managed in decentralized way. Solid waste from all 3268 Households is being collected every day in four segregated categories i.e. Organic/ Wet Waste, Inorganic/ recyclables/ Dry waste, Bio medical waste and hazardous waste, and being treated & processed locally. For smaller ULBs 'Nathuawala Model' is replicable and appears to be financially viable with 'Capital Support'. As stated above, plastic compactors are installed in 11 Ganga towns/ ULBs for compacting plastics and other recyclables. 136 sanitary staff and 17 vehicles are dedicatedly deputed for cleaning the jal/screens installed on the drains of Ganga towns and on an average 19.24 MT MSW is



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being removed from drains every day. Besides, separate directions have been issued to all the ULBs of the state for compliance of directions of Hon'ble NGT and provisions of 'SWM Rules, 2016', 'Plastic Waste Management Rules 2016' and 'Construction and Demolition Waste Rules 2016'.

- (ii) In chapter 9th of the monitoring committee report it was observed that *'on the way to STP Sarai we came across a large area with dumping of municipal solid waste. It was evident from the heap that it has unsegregated waste dumped haphazardly and possibly wasn't a scientifically planned dump site'*.

In respect to above observation, it is clarified that in the said site first unit of Sanitary Land Fill (SLF) has been constructed by the operator (M/s KRL Ltd.). For developing second phase SLF and other facilities, balance fund of Rs. 476.00 Lacs has been requested to GoI to be released under Swatch Bharat Mission Scheme. However, directions have been issued by Urban Development Directorate, Uttarakhand to Nagar Nigam, Haridwar for monitoring proper functioning of Sarai Solid Waste Management Plant. Regarding legacy waste treatment at Chandighat and Sarai site, DPR of Rs. 26.63 Cr has been prepared. Expression of interest (EOI) has been invited, 12 proposal have been received and are being examined at Urban Development Directorate, Dehradun.



- (iii) In chapter 9th of the monitoring committee report it was observed *'regarding Sheesham Jhari, Muni-Ki-Reti, that 'the plant is extremely basic with no visible separation of the solid waste.'*

With regard to above observation it is clarified that the waste deposited at Sheesham Jhari Muni-Ki-Reti is very old as the Site is being used since 2005. For segregation of waste, 4nos. segregation trammel having processing capacity of 6 Metric Ton Per Day (MTPD) have been installed at the site. Remaining 6MTPD waste out of total generation of 12 MTPD is being transported to Haridwar plant as per state government's order dated 24 August, 2018. An Organic Waste Converter (OWC) of capacity 500kg per day has been installed for composting of segregated biodegradable waste

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(kitchen waste). A compacting machine and plastic shredder machine also installed at the site for value addition of the recovered plastic after segregation of waste. Revenue of Rs. 10 lakhs has been generated by sale of recyclables so far. The site has been covered by boundary wall. In future, solid waste management plant, Muni-Ki-Reti is proposed to be incorporated in the Rishikesh cluster for scientific waste processing and disposal at Lalpani. DPR of Rishikesh Cluster covering 5 ULBs (Rishikesh, Muniki Reti, Swargashram, Narendra Nagar, Doiwala) costing Rs.41.27 Cr. has been prepared. EIA process for this has been initiated. After EC (Environmental Clearances) project approval and execution shall take place.

- (iv) The Monitoring Committee has also observed waste disposal at Ramnagar and Kashipur that that it is being done near the river. In this regard, it is submitted that DPR costing Rs. 584.26 Lacs has been approved by State government for proper waste disposal site/plant and funds are awaited from GoI under Swachh Bharat Mission. EC (Environmental Clearances) process has been initiated and after EC, project execution will start. Directions have been issued to Nagar Nigam Kashipur and Ramnagar for SWM treatment and disposal at site as per the provisions of SWM Rules, 2016.

5.12 Preparation of maps and zoning of flood plains.

- (i) Flood Plain Zone notified in two stretches namely; (a) 10 Km reach of river Bhagirathi in Distt. Uttarkashi, from Gangori to Badethi Chungi and (b) 50 Km reach of river Ganga in Distt. Haridwar, from Chandi bridge to Kalsiya (UP Border).
- (ii) Survey and Hydrological study work in other 6 stretches namely (1) Gangotri to Devprayag, (2) Bhilangana river, (3) Badrinath to Devprayag, (4) Mandakani River, (5) Devprayag to Rishikesh and (6) Rishikesh to Bhimgoda barrage has been completed. Preparation of flood plain map and subsequent notifications in respect of those stretches is likely to be completed by June, 2020. As per updated progress approximately 70 % work of flood plain zoning has been completed.



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- (iii) In District Uttarkashi, 06 Nos encroachers have been identified in flood plain notified area and the process for removal of these encroachment has been initiated as per the provisions of 'Uttarakhand Flood Plain Zoning Act, 2012'.
- (iv) In District Haridwar, 13 Nos encroaches have been identified in the flood plain notified area and the process for removal of these encroachment has been initiated as per the above said Act.
- (v) In Chapter-11 para-(iv), the monitoring committee report it is observed that the *'encroachment close to the river bed and even the dry river bed in lean season continues unabated at Chandrabagha River, Rishikesh'*.

In this regard, it is clarified that the Nagar Nigam Rishikesh had identified 261 illegal encroachments in Maya kund Bengali Basti, situated near Chandrabagha river, Rishikesh and issued notices to them. In this matter, hearing was done by Nagar Nigam Rishikesh on 24th July, 2019 in which 176 encroachers had submitted their explanation. Thereafter all these encroachments on Chandrabagha river have been removed.

5.13 Mining activity under supervision of the concerned authorities.

- (i) All District Magistrates as well as the agencies involved in carrying out mining in state viz Garhwal Mandal Vikas Nigam, Kumaon Mandal Vikas Nigam, Uttarakhand Forest Development Corporation have been directed for strict compliance of the directions of this Hon'ble Tribunal.
- (ii) River Bed Mining in the State of Uttarakhand is carried out in highly regulated and scientific manner as per the provisions of State Mining Policy and Uttarakhand Mining Mineral Rules, 2001 (Amended from time to time). The State Government is committed to stop illegal mining, illegal storage and illegal transportation of mineral. In order to prevent illegal mining, illegal transportation and illegal storage, the State Government has formulated Uttarakhand Mineral (illegal mining, transportation and storage prevention) Rules, 2005 (amended time to time) under section 23 C of Mines and Mineral Regulation and Development Act, 1957. In the Rule 13 (2) of the said rule, the provision has been made to impose a penalty up to Rs. 2 Lacs on persons found guilty of illegal mining and illegal storage of mineral and also on the seized River Bed Illegal Material, a sum equal to five



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times of the existing royalty is charged. In the said rules provisions have been made to penalize the vehicles also involved in illegal mining and illegal transportation.

- (iii) The State Mining Policy and Rules does not permit use of machines i.e. JCB, Poclain etc. for excavation of River Bed Material. Also, no suction pumps are permitted for river bed mining. Mining activities are carried out under the supervision of State corporation officials, District Mines Officer and District Geologist. Further, as per the existing mining policy 2016 mining activities are not permitted from 30th June onwards up to 30th September during the Monsoon season and also mining is prohibited from sunset to sunrise.
- (iv) At District level, an Anti-Mining Cell comprising of officials from Revenue Department, Mining Department, Forest Department and Police Department is constituted for checking illegal mining, illegal storage and illegal transportation. To transport mineral from one place to another place a transit pass (rawana) is mandatory as per the relevant Rules. At every mine's entry and exit gate installation of CCTV camera and weigh bridges at entry gate have been made compulsory. In order to prevent illegal mining, illegal storage and illegal transportation the State Government has proposed to establish District Anti-Illegal Mining Force in each District of the State in which the personnel shall be kept on deputation from the Police Department. The Government is also planning to enforce use of a vehicle tracking system on all the vehicles involved in transportation of minerals, so that the real time movement of vehicles can be tracked.



5.14 Plantation and Biodiversity parks:

- (i) **Plantation:-** Since inception of NMCG, 7632 ha. Area has been planted upto 2019-20 rains under Forestry Interventions for Ganga under Namami Gange Project with people's participation. Efforts are being made to select areas along the Ganga for plantation. In 2019-20 rains 2 plots 5-5 ha. each has been planted along Ganga near Rudraprayag and 1.20 ha area has been planted adjacent to Chandighat river development front in Haridwar.

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- (ii) **Bio-diversity Zone:-** Bio-diversity Zone has been created in 25 ha. Area of Jhilmil Jheel Wetland Conservation Reserve Rasiyabad of Haridwar forest division. Records of plants, animal and birds inhabiting the area are being maintained.
- (iii) **Ganga Vatika/Eco Park:-** For making awareness about conservation of natural ecosystem on the banks of river Ganga, 05 Ganga Vatika/Eco Parks has been developed in Haridwar, Rishikesh, Uttarkashi, Kunaun (under Rajaji National Park), and Lachhiwala (Dehradun) with total area of 10.75 ha. Under the APO 2018-19 & 2019-20, efforts are being made to develop more Ganga Vatikas under Namami Gange Program.
- (iv) **Public event/Information Education Communication (IEC) activities:-** Forest Department of Uttarakhand is continuously organizing awareness programs, events and campaign among public specially youths & school children regarding the need, importance and way of keeping Ganga clean through various activities. PMU office Forestry Interventions for Ganga is also contentiously organizing program on specific occasions eg. Ganga Vriksharopan Shaptah, Ganga Divas, World Environment Day, International Biodiversity Day etc. under Namami Gange Program. Total 57,925 plants has been planted during Ganga Vriksharopan Shaptah.

5.15 Tourism Policy and its compliances: -

The Government of Uttarakhand has promulgated a 'Tourism Policy in 2018'. The State Tourism policy has addressed few major challenges including the unplanned infrastructure development in and around Hill areas and need of urgent interventions like identification of permissible carrying capacities to enable sustainable planning, traffic and tourist management strategies and solid waste Management at tourism destinations. The policy also stresses that while encouraging wildlife tourism it shall be ensured that it does not disturb, deteriorate or have any negative impact on the environment.

To avoid pollution of rivers separate guidelines for rafting have been issued under the River Rafting/ Kayaking Rules (Amendment 2018). Rule 28 Sub



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rule (14) mandates that under any circumstance, the raft carrying vehicle of licensee must not enter an area of 100 mts from the river bank or shall be bound as per guidelines provided by National Green Tribunal from time to time. Also, Ch. VII of the said rules provides the conditions relating to Environment Safety. Rule 24 which mandates every operator / permit holder to ensure compliance of the following conditions:-

- (a) Shall conserve the eco-system and wild life in view of the eco-sensitivity of the Himalayan region.
- (b) Shall ensure disposal of garbage in a pit prepared for the purpose or at a designated place. In no case the garbage shall be disposed off into river.
- (c) In no circumstances, polythene and plastic shall be consumed.
- (d) All non- degradable substances such as, empty bottles, tin etc. shall be handpicked and kept in the waste of municipality and the same shall be disposed off through appropriate method.
- (e) Rivers, streams and springs shall be kept pollution free from contamination by soap (detergent).
- (f) No guide/ employee/ tourist shall use Radio, Tape Recorder or any other electronic entertainment device in high volume.
- (g) Taking away of tree/ plant cuttings, seeds and roots from Uttarakhand shall be deemed illegal.

Further the permits For Temporary beech Camping on forest/ revenue land situated along river banks is given by the concerned Department (Forest/ Revenue as applicable)/ concerned District Magistrate. It has been confirmed by the District Magistrate Tehri and District Tourism Development Officer, Pauri that no camps exist within 100 mts from the centre point of river Ganga.

5.16 Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring.

(1) Industries- Action taken by Uttarakhand Environment Protection and Pollution Control Board:

A total of 7080 Nos. of industries are in operation in the State of Uttarakhand. 2420 inspections (as on 30.11.2019) have been carried out by



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the Board in the year 2019-20. Out of 7080 industries, 5306 units are having valid Consolidated Consent to Operate and Authorization (CCA), while 204 CCA application are under consideration at various levels. Status of Action taken by UEPPCB during last 02 years is as follows:-

Year	No. of Show Cause Notices	No. of Closures
2018-19	1824	267
2019-20 (as on 30.11.19)	316	38

Board has also recovered Rs 73.76 Lakhs as an amount of Environment Compensation from the defaulting industries.

(2) Hotels and Dharmshalas- Action taken by Uttarakhand Environment Protection and Pollution Control Board.

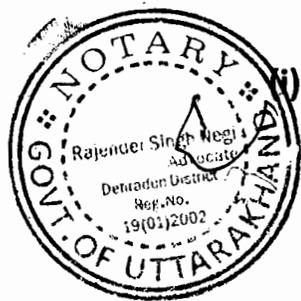
The UEPPCB carried out inspection of the Rawali Mahmood area in Haridwar and found 4 nos. of hotels discharging over flow sewage into drain. Directions under the Water (Prevention and Control of Pollution) Act, 1974 was issued on 25.01.2019 to all 4-hotels. As on date, 03 hotels have complied and remaining 01 hotel has been issued closure direction.

Board has also issued notice to the Vice Chairman, Haridwar Development Authority (HDA) on 10.04.2019 as to why the complaint case shall not be filed against occupier of the Inderlok Residential Project for not having sewage treatment plant.

(3) Bio-Medical Waste- Action taken by Uttarakhand Environment Protection and Pollution Control Board.

Notices have been issued to 50 Health Care Facilities (HCFs) under section-5 of the Environment (Protection) Rules, 1986, due to non-compliance of provisions of the Biomedical Waste Management Rules, 2016 and collected Rs 14.00 Lakh from defaulting Health Care Facilities as Environment Compensation.

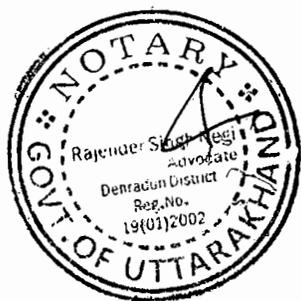
- (ii)** UEPPCB has imposed environmental compensation of Rs. 50,000/ each on 48-HCFs and 02-Common Bio Medical Waste Treatment Facility (CBWTF) due to non-compliance of provisions of Bio-medical Waste Management Rules, 2016.



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- (iii) Apart from environmental compensation, the UEPPCB has also filed complaint against 4 HCFs and 1- CBWTF, before the Designated Court to take action under section-15 of the Environment (Protection) Act, 1986.
- (4) Solid Waste Management- Action taken by Urban Development Department Govt of Uttarakhand/ Urban Local Bodies.**
- (i) Prohibition on use of plastic has been imposed with a provision of penalty of Rs. 5000 for violation. Regular drives to confiscate plastics from shopkeepers and plastic users are being carried and accordingly fines are imposed on violators. Till date, ULBs have collected Rs. 110.53 Lakh as penalties from plastic users/ violators.
- (ii) The ULBs are taking action by issuing Challans and imposing fine on the people found littering. Till now, Rs. 24.07 Lakh fine has been recovered from violators.
- (5) Illegal Mining: Action taken by Mining department/competent authorities.** The enforcement work done to prevent illegal mining/illegal transportation/illegal storage in the last five financial year is as follows:-

Sl. No.	Financial Year	illegal mining/storage/ transportation cases	Penalty (In Rs. Crore)
1.	2015-2016	1324	12.27
2.	2016-2017	1424	4.41
3.	2017-2018	3231	9.44
4.	2018-2019	2649	26.99
5.	2019-2020 (Up to October 2019)	1539	4.60
Total		10,167	57.71



In the financial Year 2018-19, in District Haridwar 1333 cases of illegal transportation/illegal mining/storages have been reported and a sum of Rs. 3.91 crore has been recovered as penalty. During this financial year (Upto October 2019) in District Haridwar 927 cases of illegal transportation/illegal mining/storages have been reported and a sum of Rs. 2.95 crore has been recovered as penalty.

- (6) Liquid waste Management-**
- (a) **Action taken by Uttarakhand Peyjal Nigam.**
- (i) Disciplinary action is being taken against the officers found prima-facie guilty of not discharging their duty diligently. So far, adverse entry against

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01 Superintending Engineer, warning to 1 Project manager and 03 Assistant Project Engineers and Show Cause Notices to 06 other officers have been issued and appropriate action is being taken as per rules.

- (ii) The projects are being executed on Design Built Operate and Transfer (DBOT) basis with 15 years performance based O&M responsibility of the Contractor(s). For delay in project execution, liquidated damages (LD) have been imposed on the contractors as per the table below:-

Sl. No.	Name of Firm / Project	LD Amount (Rs. in lakh)
1	M/s. VA Tech. WABAG Ltd. Chennai (Up-gradation 27mld Jagjeetpur& 18 mld Sarai)	50.21
2	M/s S.M. Construction, Agra JV (Haridwar Sewerage Arihant)	6.20
4	M/s. AasthaEnviro Engineers Pvt. Ltd Gurgaon, Haryana (Swaragashram)	3.35
5	M/s. Gannon Dunkerley & Co. Ltd M/s. Ercole Marelli Impianti New Delhi (Rishikesh I&D with STP)	102.48
6	M/s. Aastha Enviro Engineers Pvt. Ltd, Gurgaon, Haryana (KirtinagarI&D)	2.60
7	M/s.Eco Protection Engineers Pvt. Ltd. Chennai-600101 (Srinagar I&D with STP)	14.52
8	M/s.Eco Protection Engineers Pvt. Ltd. Chennai-600101 (3.5 mldstupgradation Srinagar)	0.76
9	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Rudraprayag I&D with STP)	35.79
10	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Karanprayag I&D with STP)	35.00
11	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Nandprayag I&D with STP)	19.00
12	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Gopeshwar I&D with STP)	105.00
13	M/s. AasthaEnviro Engineers Pvt. Gurgaon, Haryana (Badrinath I&D)	24.00



(b) Action Taken by State Program Management Group (SPMG): –

While exercising the power under section 5 of Environmental Protection Act, 1986, the State Program Management Group also has issued notices to 62

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Households in Deveprayag town which were found directly discharging untreated sewage into the River Ganga at Devprayag town.

- 6. It is humbly prayed that the compliance report being filed by the deponent in compliance of the orders dated 22.08.2019 of this Hon'ble Tribunal may kindly be taken on record.

[Handwritten Signature]
DEPONENT

VERIFICATION

I, the above named deponent, hereby solemnly affirm and state that the content of my present affidavit are true to my knowledge based on the official record and believed to be true and correct and nothing material has been concealed there from.

Verified by me at Dehradun on the ..*Ch* day of December, 2019.

DEPONENT

Filed by

[Handwritten Signature]

(RAHUL VERMA)

Additional Advocate General for State of Uttarakhand.

137, Tower No. 10

Supreme Enclave, Mayur Vihar-I,

Delhi-110091

E-mail- advrahulverma9999@gmail.com



[Handwritten Signature]

29/12/19
 This affidavit is sworn before me by
 Shri.....*[Handwritten Name]*
 who is identified by Shri.....*[Handwritten Name]*
 at Dehradun on*[Handwritten Date]*

(Rajender Singh Negi)
 Advocate & Notary, Dehradun



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

LetterNo. 1022/SPMG/NamamiGange/SGC

Dated: 29/11/2019

Ganga's purity is our responsibility
Save Ganga, Save Water, Save Life

Minutes of Meeting

Seventh Meeting of State Ganga Committee (SGC), Uttarakhand dated 20-11-2019

The Seventh meeting of Uttarakhand State Ganga Committee was held under the chairmanship of Chief Secretary, Govt. of Uttarakhand on 20-11-2019 at Chief Secretary Meeting Hall, Dehradun Secretariat. The meeting was attended by Ex-officio members of SGC or their representatives, along with officials from concerned departments and executing agencies. The list of participants is annexed. At the outset, Program Director (PD), SPMG welcomed the Chairman, members of the committee and apprised the Committee of the constitution and mandate of State Ganga Committee along with decisions taken in the sixth meeting of SGC.

Agenda wise discussion was held and the decisions taken are as follows:

1. Agenda 1: Compliance of Decisions taken in fifth meeting of Uttarakhand State Ganga Committee:

The Committee was apprised of the decisions taken in the fifth meeting of SGC. Compliance report as per the decisions taken was presented and concerned departments informed about the progress. The committee was apprised the status of House Service Connections (HSCs) in Devprayag, Tapovan, Gangotri and Badrinath towns. It was apprised that a detailed household survey has been done in these towns jointly by UKPJM, UJS, UDD and concerned ULB. As per the report of survey with regard to Devprayag town, the technically feasible households will be connected to existing sewerage system through individual pumping and for remaining households, the owners have to shift their toilets within their premises after which they will be connected to the system. Notices have been issued to such households under section 5 of EPA. Further the households which could not be connected to existing sewerage system, will be covered through Septage management. EoI has been invited by SPMG to design the suction vehicles and the proposal has been examined jointly by SPMG, GiZ, UKPJM and UDD. Accordingly, the suction vehicles will be procured by UDD.

Chief Secretary directed Uttarakhand Peyjal Nigam (UKPJM) and Uttarakhand Jal Sansthan (UJS) to complete the works in these towns before next yatra season. Demand of funds should be submitted immediately to State Government for release of funds required for House service connections and Septage management in these towns. Further, it was directed that Flood Plain Zoning should be done by Irrigation department at the earliest and submit the details to the competent authorities about Households which lie in the Flood plain, so that necessary action can also be taken as per law. (Action: UKPJM, UJS, UDD and Irrigation Department)

2. Agenda 2: Review of Namami Gange Projects:

The component wise status of projects was briefed by Program Director, SPMG.

- a) I&D and STP projects:** The Committee was apprised that total 21 projects have been sanctioned out of which 20 projects are ongoing. Out of 20 ongoing projects, 10 projects have been completed, 05 projects will be completed by December 2019, 02 projects will be completed by February 2020, 01 project will be completed by June 2020, 01 project will be completed by August 2020 and 01 project will be completed by November 2020. Chief Secretary directed concerned District Magistrates (DMs) to monitor the projects in respective district by holding regular meeting of DGCs. Chief Secretary, further directed that regular tests of water quality should be undertaken and reports should be presented to respective DMs by concerned officials of UKPJN, UJS and UEPPCB. (Action: Concerned DMs, UKPJN, UJS, UEPPCB)
- b) Forestry Intervention:** The Committee was apprised about the Forestry Interventions along river Ganga is undertaken by State Forest Department. Chief Conservator of Forest (CCF), Namami Gange informed that the works have been completed as per Annual Plan of Operation (APO) 2016-17, 2017-18 & 2018-19. A total of 37,25,000 plants have been planted in total area of 3725 Ha along river Ganga. The committee enquired about the Quality Check for the said project. CCF informed that the quality check for the project will start as per the guidelines. Chief Secretary directed CCF undertake the quality check and submit the reports to SPMG. (Action: CCF Namami Gange)
- c) Ghat Cleaning works in Haridwar:** The Committee was apprised that a project for ghats cleaning works for total 72 ghats in Haridwar amounting to Rs. 15.92 Cr. is being implemented by Nagar Nigam Haridwar. PD, SPMG informed that the concerned agency for the Ghat cleaning activities is not performing as per the standards and complains are being received regarding the same. The same was confirmed by DM, Haridwar. Chief Secretary expressed his displeasure on the same and directed Additional Secretary and Director, Urban Development to conduct a joint inspection along with the DM, Haridwar and MNA, Haridwar to assess the situation and submit the report within 01 week to SPMG. Further, it was directed that MNA, Haridwar should take necessary action on the concerned contractor. It was also informed that there are no codes, guidelines or standards to monitor the ghat cleaning works through which constant monitoring can be undertaken. Chief Secretary directed UDD to develop benchmarks for the ghat cleaning works so that proper monitoring can be done by the Executing agency. (Action: UDD, DM Haridwar, MNA Haridwar)
3. **Agenda 3: Status of Solid Waste Management in 15 priority towns located along Ganga and continuous cleaning of municipal drains/nalas in these towns by Urban Development Department (UDD):** The Committee was apprised that cleaning of all drains is being done by respective ULBs and constant monitoring is being done by concerned Sanitary Inspectors. It was enquired whether there is any procedure for monitoring of these drains as well as any procedure to cross check the same. UDD informed that log books are maintained by ULBs and same are verified by concerned sanitary inspectors. It was directed that the vehicles at Haridwar and Rishikesh should be installed with GPS devices which

monitors the location of vehicles. PD, SPMG also informed that a format has been provided by SPMG to provide the solid waste quantum and methodology of disposal of different ingredients of Solid waste. Chief Secretary directed UDD to continuously monitor the solid waste disposal and regular cleaning of drains and submit the reports and photographs to SPMG on monthly basis. **(Action: SPMG and UDD)**

4. **Agenda 4 and 5: Approval for amendment in the existing structure of SGC:** The Committee was apprised that as per the decision taken in the 4th meeting of the Empowered Task Force (ETF) on river Ganga held on 22nd July, 2019 at New Delhi, additional Departments have to be included in the SGC as they also have specific roles towards adopting a holistic approach of Ganga rejuvenation. In this regard, the committee approved to include the following departments in the Existing Structure of SGC for achieving the overall objective of rejuvenation of river Ganga:

- Department of Rural Development
- Department of Agriculture
- Department of Education
- Department of Youth Affairs

(Action: SPMG)

5. **Agenda 6: Directions of Hon'ble NGT dt 22-08-2019:** The committee was apprised of the directions given by Hon'ble NGT on 22-08-2019. It was emphasized that heavy penalties have been imposed regarding discharge of untreated sewage in any drain connected to river Ganga and its tributaries, and delay in setting up of STPs and its sewerage network. UKPJN informed that bio-remediation facility has been installed in 07 drains of Rishikesh, Srikot, Rudraprayag and Chamoli-Gopeshwar w.e.f. 01-11-2019 and a third party agency has also been assigned by SPMG for the task of water quality monitoring. Chief Secretary instructed all officials and DMs to expedite the projects and closely monitor them, so that all deadlines are met within stipulated timelines. In case of any delay in completion, concerning officials will be held responsible. **(Action: Concerned DMs, UKPJN, SPMG)**

Further in relation to Flood plain zoning, Irrigation Department informed that Flood plains have been notified in Haridwar and Uttarkashi districts and action is being taken against the structure falling under the notified Flood Plain Zone. Chief Secretary expressed his displeasure and directed Irrigation Department to expedite the process. **(Action: Irrigation Department)**

Chief Secretary directed Tourism department to evolve a tourism policy for permitting hotels, vehicles and other such activities consistent with the carrying capacity to avoid pollution in river Ganga and submit to SPMG within one month. **(Action: Tourism Department)**

6. Chief Secretary took note of all the above mentioned points and following directions were given to all respective officials:
- All respective DMs to hold fortnightly meetings of DGCs and closely monitor the progress of Namami Gange projects and Ganga related activities especially solid &



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liquid waste management, encroachments, afforestation and related activities. (Action: Respective DMs)

- All DGCs should develop a system to address the grievances & issues raised by general public, so that the outcome of the project can be verified. (Action: Respective DGCs/DMs)
- A system should be developed to track and monitor the projects, with a provision of a display system showing the outcome of projects. (Action: SPMG)

The meeting ended with a vote of thanks to the chair.

(Arvind Singh Hyanki)
Secretary
Drinking Water and Sanitation/
Chairman, SPMG

Copy to:

1. Staff Officer to Chief Secretary, Government of Uttarakhand.
2. Principal Secretary, Environment & Forest, Government of Uttarakhand.
3. Principal Secretary, Rural Development, Government of Uttarakhand.
4. Secretary, Tourism, Government of Uttarakhand.
5. Secretary, Finance, Government of Uttarakhand.
6. Secretary, Urban Development, Government of Uttarakhand.
7. Secretary, Education, Government of Uttarakhand.
8. Secretary, Irrigation, Government of Uttarakhand.
9. Secretary, Department of Youth Affairs, Government of Uttarakhand.
10. Secretary, Horticulture Department, Government of Uttarakhand.
11. Secretary, Drinking Water & Sanitation, Government of Uttarakhand.
12. Chairman, Uttarakhand Environment Protection and Pollution Control Board.
13. District Magistrate, Dehradun/Haridwar/TehriGarhwal/PauriGarhwal/Rudraprayag/Uttarkashi/Chamoli.
14. Dr. A.A. Kazmi, Professor, Indian Institute of Technology (IIT), Roorkee.
15. Dr. A.K. Lohani, Scientist 'G' National Institute of Hydrology (NIH), Roorkee.
16. Dr. Santosh Rai, Scientist 'D' Wadia Institute of Himalayan Geology (WIHG), Dehradun.
17. Dr. Anil Gautam, People Science Institute (PSI), Dehradun.
18. Dr. Vishal Singh, Center for Ecological Development and Research (CEDAR), Dehradun.

(Uday Raj Singh)
Program Director, SPMG &
Member Convenor,
State Ganga Committee

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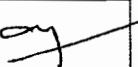
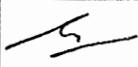
Attendance SheetState Ganga Committee Seventh Meeting

Time : 10:30 AM

Dated 20-11-2019

S.No.	Name	Address	Email	Phone No.	Signature
1	Sh. Utpal Kumar Singh	Chief Secretary, Govt. of Uttarakhand			
2					
3	Sh. Arvind Singh Hyanki	Secretary, Drinking Water & Sanitation, Govt.			
4	Shi Uday Raj Singh	Add. Secretary / Program Director Namami Gange SPSP		9450166744	
5	S.P. Srinivasi	Asst. UERPCB,			
6	Er. Bhajan Singh	MD Peet Jal Nigam			
7	Dr. Santosh K. Rai	Scientist - E Wadia Institute, Dehradun.	rkrao@wipig.res.in	9410709002	
8	Ankur Singh Engineer	WAPCOS Ltd. Haridwar	ankur.singh02@ yahoo.in	8745003144	
9	H.K. Pandey	GM (UJ.S) DDN	hemantkspandey @gmail.com	9411113817	
10	Ravi Pandey	SE UDD.	ravipandeylko@ yahoo.com	9837256961	
11	KK Rastogi	GM Ganga Haridwar			
12	V C Purohit	C.E. Peet Jal Nigam		7830500401	
13	Bhuvom chandra	CCF/PD Forestry in Lucknow		9458192131	
14	V.K. Suman	AS-UD	vksuman145@gmail.com	9411112378	
15	Neelima Gang	GM UJS		9411110575	
16	शरदश्री वाता	SE मिचिएनिसि		8106284280	

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S.No.	Name	Designation	Email	Phone No.	Signature
17	Puran Chandra	CE, Irrigation	ce.dhn.id@gmail.com	942057874	
18	Sanjeev Kumar Srivastava	SE, Irrigation	SKSrivastavaid@gmail.com	7895530759	
19	Merajuddin Ahmed	Tech. Expert, G12-IGR	merajuddin.ahmed@g12.de	9675205351	
20	Aniruddh Kumar	M&E SPL. SPMG Uttarakhand	monitory.spmguk@gmail.com	7055001724	
21	S.P Singh	VEIPCB EE.	Sompals@gmail.com	9412084874	
22	Shi Prabhat Raj	TA SPMG		9411106732	
23	Shi Piyush Kumar	RFD SPT.	spd.spmguk@gmail.com	9410100413	
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**Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand**

Letter No. 823 /SPMG/Namami Gange/Supervisory Committee Dated: 11/10/19

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Minutes of the Meeting of the Supervisory Committee (constituted as per the order of Hon'ble National Green Tribunal in OA 10/2015 and OA 200/2014) under the chairmanship of Principal Secretary, Forest and Environment.

Venue: Conference Hall, Chief Secretary Building, Ground Floor, Secretariat, Dehradun

Date: 25.09.2019.

Time: 11.00 a.m.

In compliance of the Hon'ble National Green Tribunal (NGT) order, a meeting of the Supervisory Committee was convened under the Chairmanship of Principal Secretary, Forest and Environment, GoUK. The following representatives from the concerned departments attended the meeting:-

1. Sh. Arvind Singh Hyanki, Secretary, Drinking Water & Sanitation, Govt. of Uttarakhand.
2. Sh. Uday Raj Singh, Program Director, SPMG, Dehradun.
3. Sh. Bhuwan Chandra, CCF/PD, Namami Gange Project, Uttarakhand.
4. Sh. Bhajan Singh, Managing Director, Uttarakhand Peyjal Nigam.
5. Sh. Neeraj Joshi, Deputy Director, Urban Development Directorate
6. Sh. Chandan Singh, CEO, UEPPCB
7. Sh. Lokesh Sharma, Director, Planning,
8. Sh. Prabhat Raj, Technical Advisor, SPMG, Dehradun.
9. Sh. V.C. Purohit, Chief Engineer, Uttarakhand Peyjal Niagm
10. Sh. K.K. Rastogi, General Manager, Uttarakhand Peyjal Nigam.
11. Sh. Neelima Garg, General Manager, Uttarakhand Jal Sansthan.
12. Sh. Sanjeev Kumar Srivastava, Superintending Engineer, Irrigation.
13. Sh. Akshay Kumar, Environmental Specialist, SPMG.
14. Sh. Anirudh Kumar, Monitoring & Evaluation Specialist, SPMG.
15. Sh. Merajuddin Ahmad, Technical Expert, GIZ
16. Sh. S.P. Singh, Executive Engineer,
17. Sh. Kamal Bhatt, IEC & SWM (E), Urban Development Directorate

At the onset, Program Director, State Program Management Group (SPMG) welcomed the Chairman as well as the members of the Supervisory Committee and the Heads and officials of the concerned Departments.

Program Director, SPMG apprised that SPMG is developing a monitoring mechanism by creating a Dashboard which will be linked with NMCG website as well as with District Ganga Committees so that a decentralized monitoring mechanism for evaluation of assets created / to be created for liquid waste management their optimum utilization and performance audits of all the projects can be ensured.

Chairman enquired that whether the real time water quality display data can be displayed at SPMG website and whether the water quality display system can be linked with the UEPPCB web based system.

Secretary Drinking Water and Sanitation enquired whether the water quality display can be made in public domain and further reiterated that how many SPS and STPs will be disclosed and is there



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**Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand**

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

any provision for installation of cameras so that efficient monitoring of the assets created/ to be created in an integrated manner.

Chairman directed SPMG to convene the meeting for finalization of Dashboards and link it with the website of all stakeholders in an expeditious manner so that decentralized monitoring mechanism can be established.

Program Director SPMG, flagged out the issue of meetings of the District Ganga Committees convening in each District and reiterated that all the DGCs are convening meeting the frequency of the meeting needs to be enhanced.

Chairman directed to issue the directions to all the District Ganga Committees from the Chairman of the State Ganga Committee so that the compliance of the Hon'ble NGT directions can be ensure in in light and spirit.

Chairman further took a stock of the presence of the members of Supervisory Committee and enquired about the composition of the Supervisory Committee. Program Director, SPMG apprised that the following are the members of the Supervisory Committee:

1. Principal Secretary, Forest & Environment, GoUK.	Chairman
2. Secretary, Urban Development Department, GoUK.	Member
3. Secretary, Irrigation Department, GoUK.	Member
4. Secretary, Forest & Environment, GoUK	Member
5. Secretary, Health Department, GoUK.	Member
6. Secretary, Drinking Water and Sanitation, GoUK.	Member
7. Representatives from MoWR / RD &GR New Delhi.	Member
8. Representatives from Ministry of Environment & Forest New Delhi.	Member
9. Representatives from Central Pollution Control Board.	Member
10. Member Secretary, UEPPCB.	Member
11. Managing Director, Uttarakhand Peyjal Nigam.	Member
12. Chief General Manager, Uttarakhand Jal Sansthan.	Member
13. Program Director, SPMG, Member Convener.	Member Convener

Chairman directed to all the members of the Supervisory Committee to ensure their presence in the next upcoming meeting of the Supervisory Committee.

(Action: Respective Members of the Supervisory Committee District Magistrates, all the concerned departments/agencies)

1) Directions in relation to collection and disposal of Sewage.

- **Status of undergoing works under Liquid Waste Management-**
- **20 MLD-STPs at Mothorowala-**Program Director, SPMG apprised that as per the directions in the last Supervisory Committee meeting held on 17.07.2019, the constituted Committee inspected the STPs at Mothorowala as per the finding of National Mission of Clean Ganga (NMCG) and as per



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Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

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the findings of the site inspection it was directed by the Committee that UPJN will take actions against the negligent Officials and concerned contractors of the STPs. In this regard Chairman enquired the reasons of negligence of these Officials from MD Pey Jal Nigam. MD Informed that most of the field level officers are unaware of their role and responsibilities as per the contractual obligations.

Chairman directed to MD UKPJN to formulate Standard Operating Procedure (SOP) for each all level of employees and conduct onsite workshop to acquaint the officers about their roles and responsibilities. UJS must also formulate SOPs for different categories of personal / officials all employees for the smooth functioning of the Operation and maintenance of the assets created/to be created. Further instructed to set up the frequency of the site inspection on a frequent manner so that such type of incidents reoccur r in future.

(Action: MD-UPJN, CGM-UJS)

• **I & D and STP works-**

Chairman enquired about the status of handing over of the completed projects.

It was apprised that the 09 projects have been completed and only have been handed over to Jal Sansthan till date. Secretary reiterated that to involve the Jal Sansthan during trial and commissioning phase of the STPs, so that Officials of Jal Sansthan must also aware of the functioning and commissioning of the STPs.

Chairman directed to hand over the projects up to October, 2019 after completing the commissioning phase.

Further Program Director apprised about the Hon'ble NGT's directions in O.A. 200/2014 for delaying in setting up of STPs and interception of drains, it was directed that

- I) *Wherever the work not commenced, it is necessary that no untreated sewage is discharged into river Ganga. Bio-remediation and /or Phytoremediation or any other remediation may start as an interim measures positively from 01.11.2019, failing which state may be liable to pay compensation of Rs 5 Lakh/month/drain.*
- II) *For delaying in setting up STPs and sewerage network beyond prescribed timelines, State may be liable to pay Rs 10 lakhs/month/STP and its network.*
- III) *With regard to work under construction, after 01.07.2019, directions for payment of environmental compensation of Rs 10 lakhs/month to CPCB for discharging untreated sewage in any drain to river Ganga and its tributaries and Rs 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply.*
- IV) *Further with regard to sectors where STP and sewerage network has not yet started, the state has to pay an environmental compensation of Rs 10 Lakhs per month after 31.12.2020.*
- V) *NMCG will be equally liable for its failure to the extent of 50% of the amount to be paid.*

Secretary, Drinking Water and Sanitation reiterated that at 05 drains, bioremediation as an interim measure is necessitated for which the funds of Rs 69.32 lakhs is needed from Government of Uttarakhand for ensuring the compliance of Hon'ble NGT, as these drains cannot be tapped as on 01.11.2019.



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After detailed discussion, it was decided unanimously to take up the selected bioremediation proposals and directed to submit the proposal of bioremediation within a week to Govt. of Uttarakhand so that concurrence and necessary approval can be accorded and already shortlisted firms from CPCB can be engaged before or on 25.10.2019, so that compliance can be ensured.

(Action: SPMG, UKPJN)

Household Connections-

Devprayag:

- i. Chairman enquired about the progress in Household connectivity with sewer lines in Devprayag. It was apprised to the committee that survey has been conducted by UKPJN in co-ordination with UJS and the ULBs. There are 609 HH as per NPP Devprayag records. Out of which 380 can be connected in existing system whereas fund for 204 HH connection have already been sanctioned. Out of 176, 14 connections have already given by UKPJN during testing of STPs. For remaining 162 connections an estimate Rs. 165.31 Lacs has been prepared by UKPJN. Position of remaining 229 HH are as follows. 112 HH- be covered by Septage, 38 HH- By Pumping Connection (for which an estimate of Rs. 26.50 lacs has already submitted by UKPJN), 14 HH – Shifting of toilet from rear to front of house, 36 HH- abundant Buildings, 5 HH- don't have Toilets, 17 HH- Building not identified against NP List, and 7 HH – Connection not feasible.

Secretary, DW&S, informed that the consultative meeting is proposed on 28.09.2019 with all the residents for sensitization of local household owners for connecting households with the existing sewer line.

Chairman instructed to organize consultative workshop and inform about the work proposed and if they don't agree, issue the notices under section-5 of the Environment Protection Act-1986.

(Action: Uttarakhand Pey Jal Nigam, Uttarakhand Jal Sansthan, UDD)

2. Septage Management

- **Status of Common and Private Septic Tank and Septage Management:-**

UDD apprised that SMCs is constituted in all the 15 Ganga priority towns and out of 15 only 10 towns have SMCs have convened meeting and UDD in-coordination with GIZ has prepared and shared the model bylaws for Septage management for notification by the ULBs.

It was apprised by Program Director SPMG that GIZ is conducting a detailed household survey in Rishikesh for proper implementation of Septage management activities. Also co-treatment study has been conducted by IIT Roorkee and the report shared with SPMG. Interventions to be taken up such as additional unit requirement in the existing STPs for co-treatment of the Septage is being explored by SPMG-GIZ as per the IIT-study report recommendation

Further, Secretary Drinking Water and Sanitation opined that Ngarar Nigam to provide vehicles for smaller towns so that Septage management can be implemented effectively.



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Chairman directed UDD, a city wise action plan to be prepared for implementation of various activities for Septage Management and implement it co-ordination with the members of Septage Management Cell and apprise to Chairman, District Ganga Committees on regular basis.

(Action: UDD, DGCs ULBs, UJS)

• **Use of sludge as manure:**

Chairman enquired about the status of sludge utilization and to promote the applicability of sludge as manure.

Secretary, DW& Sanitation, asked to UJS whether UJS has explored any action plan to dispose of the sludge from other towns except Haridwar and Rishikesh areas.

Chairman directed UJS to expedite the action for sludge utilization as manure in other towns and submit its compliance report.

(Action: UJS)

3. Directions in relation to Municipal Solid Waste:

Chairman enquired about the identification of suitable sites for setting up of solid waste processing facilities in 15 Ganga priority towns.

Urban Development Department apprised that in Ganga towns/ ULBs, out of 15 ULBs, DPR of 13 ULBs prepared and 2 are proposed to be covered through nearby ULB facility, 11 approved, 2 as above, Rishikesh and Uttarakashi are trying hard to procure the land, Recently Uttarakashi has also identified Forest land for SWM purpose.

Further Program Director apprised that in order to ascertain the status of compliance of Solid Waste Management Rule, 2016, in these towns SPMG has prepared a format for quantification and assessment of door to door collection, source segregation, transportation, treatment and disposal and number of persons deployed for ensuring the Solid Waste management so that data base system can be maintain on monthly basis.

Chairman directed to expedite the follow up process with the respective departments for clearance on land issues as the prime responsibility lies with the UDD/ULBs and further directed SPMG to share the format with Urban Development Department for ensuring the compliance.

(Action: District Magistrates, UDD & ULBs)

4. Directions in relation to flood plains and river bed encroachments:

Chairman enquired about the timelines for the completion of flood plain maps and subsequent notification in respect of those stretches where survey and hydrological work has already been completed.

Further Secretary DW&S, enquired that as per law, whether any proceeding against the Eviction Case(s) as already 06 nos encroachers identified in District Uttarakashi and 13 nos enroachers identified in District Haridwar have been initiated by the Irrigation department in consultation with the District Administration or not.



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Chairman directed to the District Administration and irrigation Department to institute Eviction case(s) against the encroachers and proceed with them, after issuing due notices in accordance with law and submit the compliance report.

(Action: District Administration, Irrigation)

5. Water Quality Monitoring of river Ganga and its tributaries:

Chairman enquired about the status of Chief Secretary's direction on 03.06.2019 to Uttarakhand Pey Jal Nigam and UEPPCB to install the Real Time Water Quality Monitoring System in an expeditious manner and Uttarakhand Pollution Control Board to compile all the data of River Ganga and its Tributaries and take actions to check the disposal of untreated toilet waste in river Sushwa and submit the Compliance report at the earliest.

UEPPCB apprised that the Water quality monitoring of river Ganga and its tributaries is being carried out by the Uttarakhand Environment Protection and Pollution Control Board at various locations. Water quality data of river Ganga indicate that water quality up to Rishikesh is 'A' Class as per Designated Best Use (DBU) criteria of Central Pollution Control Board. However, after Rishikesh to downstream of Haridwar water quality is observed "B" Class which is fit for outdoor bathing. According to the monitoring report the level of the fecal coliform is much below than prescribed norms of 500 MPN/100 ml for water quality criteria for bathing water. UEPPCB has installed display Board about water quality at Rishikesh, Kodyala and Devpariyag.

Further it was apprised that the as per the directions of the Hon'ble NGT's directions with regard to Phase-I-Segment-A, " The CPCB/SPCB were required to display the results of water samples at various locations and at least at one place within 100 kms showing whether water was fit or not fit for consumption or for bathing"

Further for Installation of Real Time River Water Quality Display system at two places in Haridwar, tenders have already been invited by Uttarakhand Peyjal Nigam and are being finalized.

Chairman directed UEPPCB to install water quality display board at least one place within 100 kms showing whether water is fit for consumption or not fit for consumption or bathing and also directed UKPJN install the real time water quality display at Haridwar in an expeditious manner.

(Action: UEPPCB & UKPJN)

6. Setting of Biodiversity parks and plantation along the embankment of river Ganga:

The Committee enquired about the records of plants, animals and birds inhabiting the biodiversity zone must be maintained as per the suggestions given by the Hon'ble NGT Committee.

Secretary Drinking Water and sanitation reiterated that the proper monitoring and records of the plantations done and their survival must be maintained by the forest department and should continuously organised public events and campaigns covering above themes.

Additional Secretary apprised that the Bio-diversity Park has been developed in 25 ha. Area of Jhilmil Jeel Wetland Conservation Reserve Rasiyabad of Haridwar forest division. 05 Ganga Vatika and Eco Parks have also been developed in Haridwar, Rishikesh, Uttarkashi, Kunaun (under Rajaji National



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Park), and Lachhiwala (Dehradun) with total area of 10.75 ha. 02 more Ganga Vatikas (5.50) are proposed to be developed/established during 2019-20.

Chairman directed to Forest department to maintain the proper records of birds, animals and plants inhabiting in the biodiversity zone and submit its compliance report to SPMG.

The meeting was concluded by Vote of thanks to the Chairman of the Supervisory Committee.

**(Anand Bardhan)
Chairman
Supervisory Committee**

Copy to-

14. P.S. to Chief Secretary, GoUK for kind information of Chief Secretary.
15. Principal Secretary, Forest & Environment, Uttarakhand Secretariat.
16. Principal Secretary, Irrigation Department, Uttarakhand.
17. Secretary, Health Department, Uttarakhand.
18. Secretary, Drinking Water and Sanitation, Uttarakhand.
19. Secretary, Urban Development Department, Uttarakhand.
20. Secretary, Tourism Department, Uttarakhand.
21. PS to Secretary, MoWR / RD & GR New Delhi.
22. PS to Secretary, Ministry of Environment & Forest New Delhi.
23. Managing Director, SIIDCUL Uttarakhand.
24. Dr.S.D. Singh, Additional Principal Chief Conservator of Forest / Nodal Officer for Honb'le... NGT cases on behalf of Uttarakhand State.
25. Member Secretary, Uttarakhand Environment Protection and Pollution Control Board Dehradun.
26. District Magistrate, Dehradun, Haridwar, Tehri Garhwal, Pauri Garhwal, Rudrapryag, Chamoli, Uttarkashi, Uttarakhand.
27. Managing Director, Uttarakhand Peyjal Nigam.
28. Engineer in Chief / HOD, Irrigation Department Uttarakhand.
29. Chief General Manager, Uttarakhand Jal Sansthan.
30. Director, Mining Department, Uttarakhand.
31. Chief Conservator of Forest, Namami Gange Uttarakhand.

Program Director

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Attendance Sheet

Meeting of the Supervisory Committee on 25.09.2019 from 11 a.m. onwards under the Chairmanship of Principal Secretary, Forest and Environment, Govt. of Uttarakhand as per the directions of Hon'ble NGT.

Sl.No.	Name	Designation	E-mail	Ph. No.	Signature
I	Sh. Anand Basaran	Secretary, Forest & Environment			
ii	Sh. Anind Singh Hyanki	Secretary, FDW & S			
	Sh. Uday Raj Singh	Add. Secretary DW & Namami Gange			
	BHUVAN CHANDRA	CCF/PD Namami Gange Project	ccfnamamigange @gmail.com	9458192131	
	E. Bhajan Singh	MIS Pay Jod Nigam UK			
	Neelima Garg	GM UFS		941110575	
	Sanjeev Kumar Srivastava	SE, Irrigation	seiwcmk@ gmail.com	7895530759	
	Neeraj Jishi	Dy. Director UDD	neeruj65@gmail .com	9758206154	
	Kamal Bhatt	IEC & SIOM (CE) UDD	sbmurbaninfo @gmail.com	7533907912	
	Lokesh Sharma	Director (Plng)	dpsiidcul @gmail.com	8171345075	
	Akshay Kumar	Environment Specialist	environment. spnguk@gmail .com	7055300932	
	Anirudh Kumar	Monitoring & Evaluation Spl.	monitoring. spnguk@gmail .com	7055001721	
	Prabhat Raj	Technical Admin Serv. SMA, Nainital		9411106732	
	V C Porohit	CE Regional Nagar Dehradun		783050601	
	K K Rastogi				

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Attendance Sheet

Meeting of the Supervisory Committee on 25.09.2019 from 11 a.m. onwards
under the Chairmanship of Principal Secretary, Forest and Environment,
Govt. of Uttarakhand as per the directions of Hon'ble NGT.

Sl.No.	Name	Designation	E-mail	Ph. No.	Signature
	Chandan Singh	C.E.O	csrawat65 @Yahoo.co.in	9412056733	
	S.P. Singh	E.E	Sompals2 @gmail.co	9412084871	
	Merajuddin Ahmad	T. Expert GIZ	merajuddin. ahmad @giz.de	9675205351	

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**Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand**

Letter No. 1023 /SPMG/Namami Gange/SC Under NGT

Dated: 29/11/19

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Minutes of the Meeting of the Supervisory Committee (constituted as per the order of Hon'ble National Green Tribunal in OA 10/2015 and OA 200/2014) under the chairmanship of Principal Secretary, Forest and Environment.

Venue: Conference Hall, Chief Secretary Building, Ground Floor, Secretariat, Dehradun

Date: 15.11.2019.

Time: 10.30 a.m.

In compliance of the Hon'ble National Green Tribunal (NGT) order, a meeting of the Supervisory Committee was convened under the Chairmanship of Principal Secretary, Forest and Environment, GoUK. The following representatives from the concerned departments attended the meeting:-

1. Sh. Arvind Singh Hyanki, Secretary, Drinking Water & Sanitation, Govt. of Uttarakhand.
2. Sh. Uday Raj Singh, Program Director, SPMG, Dehradun.
3. Sh. Bhuwan Chandra, CCF/PD, Namami Gange Project, Uttarakhand.
4. Sh. Bhajan Singh, Managing Director, Uttarakhand Peyjal Nigam.
5. Sh. Prabhat Raj, Technical Advisor, SPMG, Dehradun.
6. Sh. V.C. Purohit, Chief Engineer, Uttarakhand Peyjal Niagam.
7. Sh. Ravi Pandey, Superintending Engineer, Uttarakhand Pey Jal Nigam.
8. Sh. K.K. Rastogi, General Manager, Uttarakhand Peyjal Nigam.
9. Sh. Neelima Garg, General Manager, Uttarakhand Jal Sansthan.
10. Sh. Sanjeev Kumar Srivastava, Superintending Engineer, Irrigation.
11. Sh. Akshay Kumar, Environmental Specialist, SPMG.
12. Sh. Anirudh Kumar, Monitoring & Evaluation Specialist, SPMG.
13. Sh. Kamal Bhatt, IEC & SWM (E), Urban Development Directorate

At the onset, Program Director, State Program Management Group (SPMG) welcomed the Chairman as well as the members of the Supervisory Committee and the Heads and officials of the concerned Departments.

Program Director, SPMG apprised that Online monitoring system of 2 more STPs is also linked to the web-portal. As on date, the influent and effluent quality of 5 STPs is being monitored on web-portal (Ganga Tarang). 3 more STPs will be connected to the portal within 15 days. Dash Board is under development and the initial version of the portal shall be presented to the committee by mid of December.

Chairman directed to link STP's on web portal in an expeditious manner so that centralized monitoring mechanism can be established and present the Dash board in the next meeting.

Chairman enquired about the status of regular convening of the District Ganga Committee meetings and the actions taken.

Program Directed apprised that as of now 49 meetings of the District Ganga Committees had been convened after the last hearing of Hon'bles NGT on 29.11.2018 so far by respective District Ganga Committees (Dehradun-11; Haridwar-6; Uttarakashi-11, Tehri-8; Rudarpryag-8; Chamoli-4; Pauri-4.





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It was further apprised that as per the directions of the last SC meeting, Directions has been issued from the Chairman of the State Ganga Committee for regular convening of the meetings and to submit action taken report.

Chairman directed that in compliance to State Ganga Committee (SGC) directions, all the District Magistrate must ensure that regular meetings of the DGCs are convened on fortnightly basis and review the various activities related to the cleaning of river Ganga and furnish their reports to the Executive Committee indicating the steps taken, proposed or suggested by the departments, so that compliance of the directives of Hon'ble NGT is met. Further DFOs being the Member Convener of the DGCs, must also be accountable for convening the regular meeting as above.

(Action: Respective District Magistrates & DFOs)

I) Directions in relation to collection and disposal of Sewage.

• Status of undergoing works under Liquid Waste Management-

Chairman enquired about the status of completion of I&D & STP projects and handing over of the completed projects.

It was apprised that out of total 18 projects, the status as follows:

- i. Completed: 10 projects.
- ii. Up to December-2019: 5 projects to be completed.
- iii. Up to February-2020: 2 projects to be completed.
- iv. Remaining 01 Project i.e. Joshimath I&D and STP is being delayed due to force majeure because of major land slide making the previous selected 2.70 MLD STP site unsafe for which new site for STP has been selected. STP is proposed to be completed by June 2020, though efforts are being made to complete the STP before the above scheduled date.

Committee directed Jal Nigam/ Jal Sansthan to expedite the framing of Standard Operating Procedure (SOP), as also directed earlier, for all level of employees and conduct onsite workshop to acquaint the officers about their roles and responsibilities and for optimum capacity utilizations of the STPs within three weeks. Further it was directed to obtain Consent to Establish (CTE) and Consent to Operate (CTO) from UEPPCB for all the existing/upcoming STPs in the priority Ganga towns.

(Actions: UPJN, UJS, UEPPCB)

Further Program Director apprised about the Hon'ble NGT's directions in O.A. 200/2014 for delaying in setting up of STPs and interception of drains and as per the directions made in the last supervisory meeting, Bio- remediation in the selected 08 drains at Rishikesh, Srikote, Rudraparyag and Chamoli Gopeshwar has been started w.e.f. 1st November, 2019. UPES has been assigned the task of water quality monitoring and analysis as TPI Agency in accordance with the NMCG Monitoring Protocol.



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Dehradun, Uttarakhand**

Letter No. /SPMG/Namami Gange/

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Secretary, Drinking Water and Sanitation, emphasised the need to publicise the bioremediation work and regular monitoring should be done by Jal Nigam and also periodically by UEPPCB. Monitoring Committee has to be constituted by SPMG for regular Monitoring.

Chairman directed to regularly monitor the bio-remediation work and instructed Jal Nigam to provide the list of ongoing bio-remediation treatment of drains with the concerned District Magistrates so that the DMs also take review of the progress.

(Action: SPMGDGCs, UKPJN, UEPPCB)

Household Connections-

Devprayag:

Chairman enquired about the progress in Household connectivity with sewer lines in Devprayag. Program Director apprised that a consultative meeting was organized on 28.09.2019 by SPMG, UKPJN, UJS, and ULBs with all the residents for sensitization of local household owners for connecting households with the existing sewer line. Status of House Holds at Devprayag is as under:-

- i. 609-Total House Hold as per Nagar Palika.
- ii. 279- Connected to network.
- iii. 101- Tender Accepted to augment Nagar Palika drain conduit.
- iv. 38- Funds released by SPMG (By individual/ combined pumping), 1 individual pumping installed experimentally working successfully. Rest in process.
- v. Notices being issued to the Households by SPMG.
- vi. 112 to be catered by Septage Management.
- vii. 58- Houses not in use/ not identified.

Further it was apprised that the EOI has been invited by SPMG in co-ordination with UKJN/UJS/UDD and GIZ for designing of Septage vehicles for collection and transportation of Septage from the House Holds of Devprayag, Badrinath and Gangotri which cannot be connected to Sewerage Network. One proposal has been received which is being reviewed by the Committee.

Chairman instructed to expedite the process for issuing of notices under section-5. Further it was directed to review the offer received against the EOI invited for Septage suction vehicles within a week and initiate the next steps for ensuring house hold connectivity in the Devprayag, Badrinath and Gangotri towns.

(Action: SPMG Uttarakhand Pey Jal Nigam, Uttarakhand Jal Sansthan, UDD)

2. Septage Management

• Status of Common and Private Septic Tank and Septage Management:-

Chairman enquired about the city wise action plan for implementation of various activities for Septage Management and its implementation.





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Dehradun, Uttarakhand**

Letter No. /SPMG/Namami Gange/

Dated:

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UDD apprised that Status of Septage Management as follows:

- i. SMCs constituted in all 15 priority Ganga towns.
- ii. Meeting of SMCs Convened in 10 towns. For non-compliance "Show Cause notice" has been issued to ULBS.
- iii. Septage suction and transportation vehicles procured / available - 3 towns.
- iv. Treatment of Septage in existing STPs- 2 towns (Chamba & Srinagar).
- v. Zonal Mapping of areas dependent on Septic tanks have been completed in co-operation with GIZ in Rishikesh town. Detailed household survey for septic tank in the process with support of GIZ.
- vi. Model Byelaws for Septage Management has been prepared by UDD- GIZ and send to ULBs for notification by the respective Municipal Boards. Model by-laws notified by Municipal Board of Muni-ki-Reti.
- vii. Registration of private Septage vehicle operators by Rishikesh has been done.

Program Director SPMG apprised that the report of co-treatment of Septage submitted by IIT Roorkee has been reviewed at SPMG-GIZ and the key findings/recommendations regarding installation of additional units (equalization tank/holding tank) has been sent to Jal Nigam to initiate the action on the same and prepare DPRs for supplementary units where ever required.

The Committee directed, to expedite the implementation of various activities for Septage Management and implement it in co-ordination with the members of Septage Management Cell and apprise to Chairman, District Ganga Committees on regular basis. Further it was instructed to expedite the process of household survey for implementation of Septage management activities in Ganga towns.

(Action: UDD, DGCs ULBs, UPJN, UJS)

• **Use of sludge as manure:**

Chairman enquired about the status of sludge utilization and to promote the applicability of sludge as manure. Uttarakhand Jal Sansthan apprised that the regular analysis of the sludge from STPs is being done by Jal Sansthan in Haridwar and Rishikesh.

Further Secretary, DW& Sanitation, enquired whether whether UJS has explored any feasible options for transportation of sludge from low lying areas to upper areas in the hill towns.

Chairman directed UJS to devise suitable mechanism for sludge utilization in the hill towns also and provide complete figures of sludge collection and utilization in all Ganga towns to SPMG on monthly basis.

(Action: UJS)

3. **Directions in relation to Municipal Solid Waste:**

Chairman enquired about the identification of suitable sites for setting up of solid waste processing facilities in 15 Ganga priority towns.



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Dehradun, Uttarakhand**

Letter No. /SPMG/Namami Gange/

Dated:

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UDD apprised that out of the 1170 wards in the State, door to door collection of waste is being done in 1139 (97.40%) wards, 100 % door to door to collection of waste is targeted till October, 2019. Source segregation in 381 (32.60%) started and 100% targeted upto April, 2020. Further in 15 Ganga towns, DPRs of 13 ULBs prepared and 2 are proposed to be covered through nearby ULB facility. In addition to that 11 DPRs approved, two i.e. Rishikesh and Uttarkashi are trying hard to procure the land.

Further Program Director apprised that in order to ascertain the status of compliance of Solid Waste Management Rule, 2016, in these towns SPMG has prepared a format for quantification and assessment of door to door collection, source segregation, transportation, treatment and disposal and number of persons deployed for ensuring the Solid Waste management so that data base system can be maintain on monthly basis.

Chairman directed to set out monitoring mechanism for collection, segregation, transportation, processing and disposal of Municipal Solid Waste as per the format shared by the SPMG and also take actions for remediation and landscaping of legacy waste and ensure the compliance in Ganga towns.

(Action: District Magistrates, UDD & ULBs)

4. Directions in relation to flood plains and river bed encroachments:

Secretary DW&S, enquired that as per law, whether any proceeding against the Eviction Case(s) as already 06 nos encroachers identified in District Uttarkashi and 13 nos enroachers identified in District Haridwar have been initiated by the Irrigation department in consultation with the District Administration or not.

Irrigation Department apprised that the notices has been issued to the encroachers, Further concerned District Admisntrations is undertaking the public hearing on 3rd December, 2019 at Haridwar and 5th December, 2019 at Uttarkashi. Thereafter the encroachment will be removed.

Further District Magistrate Dehradun apprised that, as per the Visit report submitted by the Monitoring Committee to the Hon'ble NGT, it has been informed that the Municipal Commissioner, Rishikesh not only passed the eviction order on time, but also got major encroachments on Chandarbhagha river removed. The efforts undertaken by District Magistrate, Dehradun deserve special mention in this report.

The Committee is, therefore of the opinion that the file shall be closed for full satisfaction and Hon'ble NGT should be informed accordingly.

Chairman directed to the District Administration and Irrigation Department to remove the encroachments in Haridwar and Uttarkashi in accordance with law and submit the compliance report.

(Action: District Administration, Irrigation)

5. Water Quality Monitoring of river Ganga and its tributaries:

Chairman enquired about the Installation of Real Time River Water Quality Display system at two places in Haridwar.



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Uttarakhand Pey Jal Nigam, apprised to the committee that one water quality display has installed at Chandighat and the probe of the same has been immersed at VIP-Ghat. For installation of another water quality display, UKPJN identifying the suitable location in consultation with SPMG and will be installed in due course of time. It was also apprised that the UEPPCB has also installed water quality display at CCR-Tower, Har-Ki-Pauri.

Committee directed UKPJN to install another water quality display at Rishikesh and simultaneously prepare format for programming in the display for understanding the general public and also for corrective measures.

(Action: UEPPCB & UKPJN)

6. Setting of Biodiversity parks and plantation along the embankment of river Ganga:

The chairman enquired about the plantation done and biodiversity parks developed along the bank of river Ganga.

CCF apprised that the 05 Ganga Vatika and Eco Parks have also been developed in Haridwar, Rishikesh, Uttarkashi, Kunaun (under Rajaji National Park), and Lachhiwala (Dehradun) with total area of 10.75 ha. 02 more Ganga Vatikas and plantation in 800 hectare is proposed during 2019-20. CCF informed that due to Chardham road project the road side plantation is not possible until the completion of the road project.

Chairman directed forest department to submit the photographs of all the plantation done along the bank of river Ganga to the SPMG and Committee. Further it was directed to explore the possibilities of plantation along the opposite bank of river Ganga along the road, so that there is visible impact of the plantation project.

The meeting was concluded by Vote of thanks to the Chairman of the Supervisory Committee.

**(Anand Bardhan)
Chairman
Supervisory Committee**

Copy to-

1. P.S. to Chief Secretary, GoUK for kind information of Chief Secretary.
2. Principal Secretary, Forest & Environment, Uttarakhand Secretariat.
3. Principal Secretary, Irrigation Department, Uttarakhand.
4. Secretary, Health Department, Uttarakhand.
5. Secretary, Drinking Water and Sanitation, Uttarakhand.
6. Secretary, Urban Development Department, Uttarakhand.
7. Secretary, Tourism Department, Uttarakhand.
8. PS to Secretary, MoWR / RD & GR New Delhi.



15745

Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No.

/SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
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9. PS to Secretary, Ministry of Environment & Forest New Delhi.
10. Managing Director, SIIDCUL Uttarakhand.
11. Dr.S.D. Singh, Additional Principal Chief Conservative of Forest / Nodal Officer for Honb'le NGT cases on behalf of Uttarakhand State.
12. Member Secretary, Uttarakhand Environment Protection and Pollution Control Board Dehradun.
13. District Magistrate, Dehradun, Haridwar, Tehri Garhwal, Pauri Garhwal, Rudrapryag, Chamoli, Uttarkashi, Uttarakhand.
14. Managing Director, Uttarakhand Peyjal Nigam.
15. Engineer in Chief / HOD, Irrigation Department Uttarakhand.
16. Chief General Manager, Uttarakhand Jal Sansthan.
17. Director, Mining Department, Uttarakhand.
18. Chief Conservator of Forest, Namami Gange Uttarakhand.


Program Director

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Supervisory Committee Meeting

Attendance Sheet

Date 15-11-2019

Time : 10:30 a.m.

S.No.	Name	Designation	Email	Phone No.	Signature
1	Sh. Anand Barokan Sect. Forest & Env.	Chairman Supervisory Committee			
2	Sh. Arvind Singh Hayanki	Secretary Dnd			
3	Sh. Bhajan Singh	MD Pcy Jal			
4	Bhuvan Chandra	CCF (NMGG Amby)		9458192131	
5	Sh. Uday Raj Singh	Program Director Namami Gange SPMG			
6	Prabhat Raj	Tech Advisor SPMG			
7	V C Purohit	Chief Engineer UKPSN, Dehuda			
8	K K Rastogi	GM Hanga UKPSN, Haridwar	kgangar.hun@gmail.com	7993494194	
9	Neelima Garg	G.M. UJS		941110575	
10	Ravi Pandey	SE, UDD	ravipandeyk@gmail.com	9838256961	
11	Kamal Bhatt	IEC&SWMCE) UDD	smburbaninfo@gmail.com		
12	Anitadevi K.	M&E SPL SPMG	monitoring.spmguk@gmail.com		
13	Akshay Kumar	Env. specialist	caivonmat.spmguk@gmail.com	7055300932	
14	Sanjeev Kumar Sivartava	Supt. Engr	SKSRIVASTAVAID@gmail.com	7895530759	
15					
16					

(1 TRUDE GP41)



15751

**Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand**

Letter No. 806 /SPMG/Namami Gange/ EC

Dated: 04.10.2019

Ganga's purity is our responsibility
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Minutes of the Meeting of the Executive Committee (constituted as per the order of Hon'ble National Green Tribunal in OA 10/2015 and OA 200/2014) held under the Chairmanship of Secretary, Urban Development Department.

Venue: Office Chamber, Secretary, Urban Development Department, GoUK, Dehradun

Date: 19.09.2019

Time: 01.00 p.m.

In compliance of the Hon'ble National Green Tribunal (NGT) order, a meeting of the Executive Committee was convened under the Chairmanship of Secretary, Urban Development Department. The following representatives from the concerned departments attended the meeting:-

1. Sh. Arvind Singh Hyanki, Secretary, Drinking Water & Sanitation, GoUK.
2. Sh. Uday Raj Singh, Program Director, SPMG, Dehradun.
3. Sh. Bhuwan Chandra, CCF/PD, Namami Gange Project, Forest Department Uttarakhand
4. Dr. Dheeraj Pandey, Additional Secretary, Forest & Environment.
5. Sh. Bhajan Singh, Managing Director, Uttarakhand Peyjal Nigam.
6. Sh. S.K. Sharma, Chief General Manager, Uttarakhand Jal Sansthan.
7. Sh. Lokesh Sharma, Director Planning, SIDCUL.
8. Sh. Ravi Pandey, Superintending Engineer, Urban Development Department.
9. Sh. K.K. Rastogi, Superintending Engineer, Uttarakhand Peyjal Nigam.
10. Sh. Manoj Kesharwani, DGM (I/C), Uttarakhand Jal Vidyut Nigam Limited.
11. Sh. Chandan Singh, CEO, UEPPCB, Dehradun.
12. Mrs. Neelima Garg, General Manager, Uttarakhand Jal Sansthan.
13. Sh. S.P. Singh, Environment Engineer, UEPPCB, Dehradun.
14. Sh. Sanjeev Kumar Srivastava, Superintending Engineer, Irrigation.
15. Sh. Akshay Kumar, Environmental Specialist, SPMG.
16. Sh. Merajuddin Ahmad, Technical Expert, GIZ

At the outset, Program Director SPMG welcomed all the participants in the Executive Committee Meeting and gave a brief overview of the Compliance status as per the Hon'ble NGT directions.

Program Director apprised that with reference to the Original Application 200/2014, Hon'ble NGT pronounced a judgment on 22.08.2019 regarding the various directions issued in 200/2014 and 10/2015 and thereafter subsequently for preventing and remedying the pollution of river Ganga. He further reiterated that as per the judgment dated 22.08.2019, it has been emphasized that the:

- i) Wherever the work has not commenced, it is necessary that no untreated sewage is discharged into river Ganga. Bio-remediation and /or Phytoremediation or any other remediation may start as an interim measures positively from 01.11.2019, failing which state may be liable to pay compensation of Rs 5 Lakh/month/drain.
- ii) For delaying in setting up STPs and sewerage network beyond prescribed timelines, State may be liable to pay Rs 10 lakhs/month/STP and its network.
- iii) With regard to work under construction, after 01.07.2019, directions for payment of environmental compensation of Rs 10 lakhs/month to CPCB for discharging untreated sewage in any drain to river Ganga and its tributaries and Rs 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply.



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**Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand**

Letter No. /SPMG/Namami Gange/

Dated:

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- I) Further with regard to sectors where STP and sewerage network has not yet started, the state has to pay an environmental compensation of Rs 10 Lakhs per month after 31.12.2020.
- II) NMCG will be equally liable for its failure to the extent of 50% of the amount to be paid.

Secretary, Drinking water and sanitation reiterated that as per the compliance report submitted by the State to the Hon'ble NGT on 03rd August, 2019 out of 18 projects sanctioned, 9 projects have been completed. Out of remaining 09 ongoing projects, 06 projects will be completed by December, 2019, 02 projects will be completed by February, 2020 and 01 project i.e. at Joshimath will go beyond, February, 2020 because of major landslide making previous selected site unsafe.

Secretary, Drinking water and Sanitation further reiterated that the proposal for bioremediation of untapped drains was sent to NMCG but has been declined with the provision to be taken up through state funds. Regarding the proposal for 8 drains submitted by Jal Nigam for bioremediation, a few selected drains could only be taken by the State namely Muni-Ki-Reti, Dhalwala, Srikot Gangnali, Chamoli and Rudraprayag as an interim measure. However the timelines for project competition must be adhered for all the ongoing projects. It was further instructed that the DPRs for the above selected drains must be revised as per the observations made by SPMG-GIZ and the proposals to be considered from state funds to be submitted within this month.

Chairman directed for the timely completion of all the projects as per the earlier commitments made and take up the interim treatment measures such as bioremediation for the selected drains as above in an expeditious manner.

(Actions: UKPJN, DGCs)

1. Status of undergoing works under Liquid Waste Management:

- a. Chairman enquired about the progress in Household connectivity with sewer lines in Devprayag. It was apprised to the committee that a detailed survey has been conducted by UKPJN with JE UJS and ULB. A copy of the same sent to UJS on 21.8. 2019 for their comments which are still awaited. There are 609 HH as per NPP Devprayag records. Out of which 380 can be connected in existing system whereas fund for 204 HH connection have already been sanctioned. Out of 176, 14 connections have already given by UKPJN during testing of STPs. For remaining 162 connections an estimate Rs. 165.31 Lacs has been prepared by UKPJN. Position of remaining 229 HH are as follows. 112 HH- be covered by Septage, 38 HH- By Pumping Connection (for which an estimate of Rs. 26.50 lacs has already submitted by UKPJN), 14 HH – Shifting of toilet from rear to front of house, 36 HH- abundant Buildings, 5 HH- don't have Toilets, 17 HH- Building not identified against NP List, and 7 HH – Connection not feasible.

Secretary, Drinking Water and Sanitation, further enquired the status of connections which are technically not feasible in Gangotri and Badrinath and it was instructed to explore alternative arrangements like septage management for such households.

Chairman directed to share the report of survey done at Devprayag and also conduct joint survey by committee of UKPJN, UJS, ULB in Gangotri and Badrinath for household connectivity within a week and prepare the action plan/ proposals and to ensure connectivity to sewerage/ septage as found feasible.

(Actions: UJS, UKPJN, UDD & ULBs)



15753

Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

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2. Implementation of Septage Management Protocol:

The Committee enquired the developments for the enforcement of Septage Management Protocol such as constitution and meeting of Septage Management cells, identification of all the common and private septic tanks, registration of private septic tanks cleaning vehicle operators and status about the collection and co-treatment of septage in STPs.

a. UDD apprised the progress of Septage Management as:-

- i. SMCs constituted in all 15 priority Ganga towns and meeting of SMCs Convened in 10 towns.
- ii. Septage suction and transportation vehicles procured / available in 3 towns.
- iii. Treatment of Septage in existing STPs being done in 2 towns (Chamba & Srinagar).
- iv. Zonal Mapping of areas dependent on Septic tanks have been completed in co-operation with GIZ in Rishikesh town. Detailed household survey for septic tank is in the process with support of GIZ.
- v. Model Byelaws for Septage Management has been prepared by UDD- GIZ and send to ULBs for notification by the respective Municipal Boards.
- vi. Registration of private septage vehicle operators is in progress.

b. Co-treatment of Septage: Program Director SPMG apprised that IIT Roorkee in co-ordination with SPMG-GIZ has conducted the feasibility study. Report has been submitted to SPMG recently and is being reviewed by GIZ for actions to be taken as per the recommendations given in the report. It was apprised by GIZ that additional units like holding tank/equalization tank will be required for co-treatment of septage in the existing STPs.

c. Use of Sludge Manure: General Manager Jal Sansthan apprised that the regular analysis of the sludge from STPs is being done by Jal Sansthan at Haridwar, Rishikesh and Uttarakashi. It was also apprised about the inadequate facilities for sludge handling and transportation in the existing STPs, thereby posing difficulties in sludge handling.

Chairman expressed his displeasure over the progress in convening of SMCs meeting, and on progress of activities by the SMCs. It was directed to UDD to convene a Video conferencing with the SMCs of the priority Ganga towns. Chairman further directed that regular analysis of sludge must be done UJS for all the operational STPs to promote its application as manure and provision for sludge handling components in the STPs may be included in the co-treatment proposals by Jal Nigam/Jal Sansthan.

(Action- UDD, UKPJN, UJS, SMCs & DGCs)

3. Status of laying of conveyance system in Pantnagar and Haridwar areas:

Chairman enquired the status of progress of laying of Conveyance system for connecting the left out 295 units at Pantnagar and 20 in Haridwar industrial areas.

It was apprised by Director Technical, SIDCUL that for Pantnagar the DPR of Rs 9 crore has been received from UKPJN and within a week it will be sanctioned by the SIDCUL and the time of completion for this is one year. For Haridwar work has been sanctioned and already started on ground. Further apprised that the procurement of the pipes is in progress.



15754

**Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand**

Letter No. /SPMG/Namami Gange/

Dated:

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The Chairman directed to take actions by the SIDCUL and Jal Nigam in an expeditious manner to start the work of laying the conveyance system in Haridwar and Pantnagar industrial areas for timely completion of the above said assignments.

(Action: SIDCUL & Jal Nigam)

4. Directions in relation to Hotels/ Ashrams and Dharmshalas.

The Committee enquired about the inventorization of Hotels, Dharmshalas and Ashrams by the UEPPCB and their consideration under consent Management system.

It was that the UEPPCB has prepared an inventory of the Hotels, Ashrams and Dharmshalas in the State. As per the directions of the chairman the list of such hotels, Ashrams and Dharmshalas, which has been sent to Pey Jal Nigam, Jal Sansthan and Urban Development Department for verification of their sewage treatment plant and disposal mechanism.

The Chairman directed to Uttarakhand Jal Nigam, Uttarakhand Jal Sansthan, Urban Development Department to verify the sewage treatment and disposal mechanism as per the inventory prepared by the UEPPCB and inform the District Magistrates so that the alert can be sounded to those who are not complying.

(Action: UEPPCB, UJN, UJS & UDD)

5. Directions in relation to Municipal Solid Waste:

The Chairman enquired the status compliance of SWM Rules, 2016 and the clearance of land issues from the respective departments.

UDD apprised that out of the 1170 wards in the State, door to door collection of waste is being done in 1139 (97.40%) wards, 100 % door to door to collection of waste is targeted till October, 2019. Source segregation in 381 (32.60%) started and 100% targeted upto April, 2020. Further in 15 Ganga towns, DPRs of 13 ULBs prepared and 2 are proposed to be covered through nearby ULB facility. In addition to that 11 DPRs approved, two i.e. Rishikesh and Uttarakashi are trying hard to procure the land.

Secretary, Drinking Water and Sanitation reiterated that in above towns generation of solid waste is much higher than the carrying capacity of the treatment facility in that areas. He further stated that it is the prime responsibility of the concerned ULBs/UDD to maintain the record of the SWM activities in Ganga town with respect to door to door collection, source segregation, transportation, treatment and disposal and number of persons deployed for ensuring the Solid Waste management in a proper format so that data base system can be maintained on monthly basis.

Chairman directed UDD to expedite the process of land transfer in Rishikesh and Uttarakashi District in co-ordination with forest department and also to provide the record of the data for Solid waste management in Ganga towns for the last six months in a proper format in order to track the progress.

(Action: DGCs/ UDD/ULBs)

6. Direction in relation to flood plains and river bed encroachments.

Chairman enquired about the status of the Chief Secretary's direction to Irrigation carryout the complete survey along the stretches where the flood plain zoning has been notified and identify the defaulters /encroachments and issue the legal notices against them and submit compliance report.



15755

**Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand**

Letter No. /SPMG/Namami Gange/

Dated:

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Irrigation department appraised that in District Uttarakashi, 06 numbers encroachers and in District Haridwar, 13 numbers encroachers have been identified and the process of removal of these encroachments has been initiated as per the provisions of the Uttarakhand Flood Plain Zoning Act, 2012.

Secretary Drinking Water and Sanitation enquired that as per law, whether any proceeding against the Eviction Case(s) has been initiated by the Irrigation department has been initiated in consultation with the District Administration or not.

Chairman directed to District Administration/Irrigation Department to institute Eviction case(s) against the encroachers and proceed with them, after issuing the notices, in accordance with law.

(Action: District Magistrate/Irrigation Department)

7. Water Quality Monitoring of river Ganga and its tributaries:

Chairman enquired about the status of Chief Secretary's direction on 03.06.2019 to Uttarakhand Pey Jal Nigam and UEPPCB to install the Real Time Water Quality Monitoring System in an expeditious manner and Uttarakhand Pollution Control Board to compile all the data of River Ganga and its tributaries and take actions to check the disposal of untreated toilet waste in river Sushwa and submit the compliance report at the earliest.

UEPPCB apprised that the Water quality monitoring of river Ganga and its tributaries is being carried out by the Uttarakhand Environment Protection and Pollution Control Board at various locations. Water quality data of river Ganga indicate that water quality up to Rishikesh is 'A' Class as per Designated Best Use (DBU) criteria of Central Pollution Control Board. However, after Rishikesh to downstream of Haridwar water quality is observed "B" Class which is fit for outdoor bathing. According to the monitoring report the level of the fecal coliform is much below than prescribed norms of 500 MPN/100 ml for water quality criteria for bathing water. UEPPCB has installed display Board about water quality at Rishikesh, Kodyala and Devpariyag.

Further for Installation of Real Time River Water Quality Display system at two places in Haridwar, tenders have already been invited by Uttarakhand Peyjal Nigam and are being finalized.

Chairman directed UEPPCB to install water quality display board at more locations and UKPJN install the real time water quality display at the Ghats of Haridwar in an expeditious manner.

(Action: UEPPCB & UKPJN)

8. Setting of Biodiversity parks and plantation along the embankment of river Ganga:

The Committee enquired about the records of plants, animals and birds inhabiting the biodiversity zone must be maintained as per the suggestions given by the Hon'ble NGT Committee.

Secretary Drinking Water and sanitation reiterated that the proper monitoring and records of the plantations done and their survival must be maintained by the forest department and should continuously organised public events and campaigns covering above themes.



15756

**Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand**

Letter No. /SPMG/Namami Gange/

Dated:

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Additional Secretary apprised that the Bio-diversity Park has been developed in 25 ha. Area of Jhilmil Jeel Wetland Conservation Reserve Rasiyabad of Haridwar forest division. 05 Ganga Vatika and Eco Parks have also been developed in Haridwar, Rishikesh, Uttarkashi, Kunaun (under Rajaji National Park), and Lachhiwala (Dehradun) with total area of 10.75 ha. 02 more Ganga Vatikas (5.50) are proposed to be developed/established during 2019-20.

Chairman directed to Forest department to maintain the proper records of birds, animals and plants inhabiting in the biodiversity zone and submit its compliance report and also to organize the public events and campaign covering above themes.

(Action: Forest Department)

The meeting was concluded by vote of thanks to the Chairperson of the Executive Committee.


**(Shailesh Bagauli)
Chairman
Executive Committee**

Copy to-

1. Principal Secretary - Forest & Environment, Uttarakhand Secretariat.
2. Secretary, Urban Development Department, Uttarakhand.
3. Secretary, Health Department, Uttarakhand.
4. Secretary, Drinking Water and Sanitation, Uttarakhand.
5. Secretary, Tourism Department, Uttarakhand.
6. PS to Secretary, MoWR / RD & GR New Delhi.
7. PS to Secretary, Ministry of Environment & Forest New Delhi.
8. Managing Director SIIDCUL Uttarakhand.
9. Dr.S.D. Singh, Additional Principal Chief Conservative of Forest / Nodal Officer for Hon'ble NGT cases on behalf of Uttarakhand State.
10. Member Secretary, Uttarakhand Environment Protection and Pollution Control Board Dehradun.
11. District Magistrate, Dehradun, Haridwar, Tehri, Pauri Garhwal, Rudraprayag, Chamoli, Uttarakashi, Uttarakhand.
12. Managing Director, Uttarakhand Peyjal Nigam.
13. Engineer in Chief / HOD, Irrigation Department Uttarakhand.
14. Chief General Manager, Uttarakhand Jal Sansthan.
15. Director, Mining Department, Uttarakhand.
16. Chief Conservator of Forest, Namami Gange, Uttarakhand.


Program Director

15757

ATTENDANCE SHEETExecutive Committee MeetingDate 19-09-2019

Sl. No.	Name	Designation / Department	Phone/Mobile	Signature
1	Sh. Shailesh Bagauti	Chairman, Executive Committee		
2	Sh. Arvind Singh Hyankii	Secretary, Drinking Water & Sanitation		
3	Sh. Uday Ray Singh	Add. Secretary & Program Director Namami Gange		
4	Bhajan Singh	MD Prayag Nigam		
5	Dr. Dheeraj Pandey	Add. Secretary (Forest & Environment)	9411107626	
6	S.K. Sharma	C.G.M. (VJS)	9411113816	
7	Nedim Gang	G.M. (VJS)		
8	Ravi Pandey	SE. UDD.	9837256961	
9	K.K. Rastogi	GM, Ganga UPJW Haridwar	9997494544	
10	Manoj Kesharwan	DGM (I/C), UJNL	9456590017	
11	Chandan Singh	CEO, UEPPCB D.D.U.	9412056733	
12	S.P. Singh	EE, UEPPCB Dehradun.	9412004081	
13	Sanjeev Kumar Srivastava	SE, Irrigation Dept.	7895530759	
14	BHUVAN CHANDRA	EE/PD Namami Ganga Project	9458192121	
15	Lokesh Sharm	Director (P)	8171345075	
16	Akshay kumar	Environment Specialist LSPMGJ	7055300932	
17	Misazg Ahmad	Technical Expert GIZ	9672205351	

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15758 ANN-2

S.No.	Town	STP / Location	Date of Sample	Sampling Point															Remark	
				Inlet of STP							Outlet of STP									
				pH	Biological Oxygen Demand (BOD)	Total Suspended Solid (TSS), mg/l	Total Nitrogen (TN), mg/l	Chemical Oxygen Demand (COD), mg/l	Ammoniacal nitrogen (NH4-N), mg/l	Phosphate (PO4-P), mg/l	Fecal Coliform, MPN/100ml	pH (6.5-9.0)	Biological Oxygen Demand (BOD)	Total Suspended Solid (TSS), (<= 10 mg/l)	Total Nitrogen (TN) (<= 10 mg/l)	Chemical Oxygen Demand (COD), mg/l	Ammoniacal nitrogen (NH4-N), (<= 5 mg/l)	Phosphate (PO4-P), (<= 3 mg/l)		Fecal Coliform, (100 MPN/100ml)
1	Nandprayaag	100 KLD STP-1, Near Forest Nala	24/08/19	7.04	58	142	6.8	196	4.9	3.7	350	6.96	9.5	8.9	4.27	46.9	2.9	1.3	50	
			29/09/19	6.72	56	115	5.3	152	7.1	5.0	900	7.14	6.2	4.5	2.31	23.9	1.5	1.0	70	
			31/10/19	6.85	26	130	6.3	117	3.8	3.0	900	7.18	6.5	4	3.4	29	1.2	1.0	87	
2	Nandprayaag	50 KLD STP-2, Near Sangam Nala	11/07/19	6.9	25	102	ND	78	1.2	0.7	-	7	16	34	ND	49	0.9	0.6	-	Penalty Marked
			27/07/19	7	34	67	10.0	88	8.0	2.9	-	7.2	8	9	2.5	46	1.1	0.6	-	
			24/08/19	6.82	31	74	8.7	108	6.1	4.0	26	6.87	8.8	9.6	4.26	49.6	3.2	1.8	33	
3	Karanprayaag	50 KLD STP-1, Near Police Chowki	29/09/19	6.89	61	115	4.2	172	6.2	3.5	1600	7.18	7.2	4.3	2.13	29	1.8	1.0	90	
			31/10/19	6.67	32	110	7.1	98	4.9	4.0	1600	6.98	7.5	4.5	3.5	37	1.1	1.0	90	
			11/07/19	6.9	13	70	ND	39	1.8	1.2	-	6.7	13	62	ND	39	1.2	1.0	-	Penalty Marked
4	Karanprayaag	100 KLD STP-2, Near Purana Pul	27/07/19	7	19	74.9	11.0	64	11.8	2.9	-	7.1	6.9	8.6	3.1	23.4	1.6	1.1	-	
			24/08/19	6.92	11	38	5.2	40	3.5	2.9	220	6.76	9.5	8.6	5.42	48.2	3.2	1.3	34	
			29/09/19	6.61	22.5	97	4.3	82	7.0	7.1	1600	6.96	6.7	7.12	2.11	26	1.9	1.0	90	
5	Karanprayaag	50 KLD STP-3, Near Subhas Nagar	31/10/19	6.87	28	118	9.0	86	4.7	3.5	900	7.1	7.5	6.1	2.9	24	1.1	0.9	80	
			11/07/19	6.6	42	164	ND	127	4.9	3.2	-	7	16	24	ND	49	1.6	0.8	-	Penalty Marked
			27/07/19	7	49.6	196.4	12.5	137.9	13.4	3.6	-	7.4	9	6.8	5.8	42.5	2.4	1.1	-	
6	Karanprayaag	100 KLD STP-2, Near Purana Pul	24/08/19	7.02	16	38	7.2	56	4.2	3.1	23	6.28	7.5	9	3.26	38.9	2.6	1.0	23	
			29/09/19	6.73	13.4	112	4.1	38.1	5.9	1.9	1600	7.15	6.2	6.5	2.3	23	1.1	0.9	70	
			31/10/19	6.96	29	118	9.5	110	4.7	3.8	900	7.22	6	5	3	29	1.3	1.0	95	
7	Rudraprayag	75 KLD STP-1, Near Anoop Negi School	29/09/19	6.34	42	96	5.2	1.9	6.2	4.9	900	7.41	5.4	4.3	2.16	27.6	1.4	1.0	70	
			31/10/19	7.05	29	96	7.2	85	3.5	2.8	1600	7.25	6.5	6.5	2.6	32	1.2	1.0	86	
			11/07/19	6.8	68	246	ND	205	4.8	3.0	-	7	16	34	ND	49	1.3	0.8	-	Penalty Marked
8	Prayaag	100 KLD STP-5, Near Ward No. 1 & 3	27/07/19	7	21.6	30	9.1	54	10.9	2.3	-	7	8	8.6	2.68	24	1.2	0.7	-	
			24/07/19	6.8	32	70	6.9	110	3.6	3.0	240	6.98	9.8	6.9	6.21	46	3.0	1.1	22	
			29/09/19	6.85	20.1	96	4.3	48.7	3.2	2.1	900	7.29	7.4	8.1	2.1	23.4	1.2	1.0	80	
7	Rudraprayag	75 KLD STP-1, Near Anoop Negi School	31/10/19	7.08	34	125	7.8	94	4.2	3.6	1600	7.28	8	6	3.4	28	1.3	1.0	96	
			11/07/19	7.2	22	64	ND	69	1.9	0.8	-	7.4	20	42	ND	59	1.1	0.7	-	Penalty Marked
			27/07/19	7	23.8	63.9	12.6	76.9	11.9	3.5	-	7.2	8.4	8.2	3.82	30	1.9	0.5	-	
8	Prayaag	100 KLD STP-2, Jaha Complex	24/08/19	6.92	15	34	5.5	52	3.6	2.4	110	7	6.8	5.8	3.98	26	2.5	1.0	22	
			29/09/19	6.76	12.9	115	5.1	34	4.6	2.2	1600	7.11	6.5	5.6	2.1	22	1.3	1.0	90	
			31/10/19	6.9	25	117	7.1	148	3.4	2.5	900	7.18	8	5	2.9	25	1.1	1.0	92	
8	Prayaag	100 KLD STP-2, Jaha Complex	11/07/19	6.6	35	62	ND	107	1.8	1.3	-	7.3	19	32	ND	59	1.5	1.1	-	Penalty Marked
			27/07/19	7	43	71.1	12.8	126.4	11.8	3.6	-	7.2	9.4	8.5	4.7	44	1.7	1.2	-	
			24/08/19	6.81	70	80	10.2	256	6.7	4.9	500	6.9	9.7	8.6	4.6	48.5	2.8	1.3	21	

Annexure-2

15755

S.No.	Town	STP /Location	Date of Sample	Sampling Point															Remark	
				Inlet of STP							Outlet of STP									
				pH	Biological Oxygen Demand (BOD)	Total Suspended Solid (TSS), mg/l	Total Nitrogen (TN), mg/l	Chemical Oxygen Demand (COD),	Ammoniacal nitrogen (NH4-N), mg/l	Phosphate (PO4-P), mg/l	Fecal Coliform, MPN/100ml	pH (6.5-9.0)	Biological Oxygen Demand (BOD)	Total Suspended Solid (TSS), (≤ 10 mg/l)	Total Nitrogen (TN) (≤ 10 mg/l)	Chemical Oxygen Demand (COD),	Ammoniacal nitrogen (NH4-N), (≤ 5 mg/l)	Phosphate (PO4-P), (≤ 2 mg/l)		Fecal Coliform, (100 MPN/100ml)
	Ruc	100 Near Ruc	29/09/19	7.14	35.1	79	5.0	113	3.8	2.1	900	7.32	7.1	4.9	2.2	24.7	8.4	1.0	90	
			31/10/19	6.85	45	125	7.2	142	3.0	2.1	1600	7.16	8.5	6.0	3.2	39.0	1.4	1.0	90	
9	Rudrapurwag	75 KLD STP-3, Near Bus Stand	11/07/19	6.7	210	940	2.0	637	4.4	3.1	-	6.5	23.0	31.0	ND	69.0	1.0	0.7	-	Penalty Marked
			27/07/19	7	30	90	14.7	198	13.5	3.5	-	7.1	8.9	8.5	8.5	47.8	4.5	1.4	-	
			24/08/19	6.71	11	68	5.5	40	3.0	2.4	90	6.7	8.9	7.9	3.0	38.0	1.5	1.1	11	
			29/09/19	6.96	16.5	105	5.1	39.2	4.7	3.1	900	7.16	5.6	5.2	2.2	29.7	1.8	0.9	90	
			31/10/19	6.93	38	121	7.8	105	4.1	2.4	1600	7.3	8.0	6.0	3.2	28.0	1.3	1.1	94	
10	Rudrapurwag	100 KLD STP-4, Near State Bank of India	27/07/19	7	185	851	14.5	359	11.2	2.8	-	7.2	8.5	8.4	5.6	43.0	2.8	0.8	-	
			24/08/19	6.52	36	210	11.2	105	8.3	4.9	350	6.62	9.5	8.7	3.3	46.8	1.7	1.2	22	
			29/09/19	6.91	36.7	92	4.3	86.4	3.1	2.2	900	7.29	7.3	4.9	4.0	23.9	1.3	1.0	90	
			31/10/19	7.09	25	96	9.6	130	5.2	3.1	900	7.28	7.5	4.5	3.4	29.0	1.2	1.0	92	
11	Rudrapurwag	125 KLD STP-5, Near Steel Bridge	27/07/19	7	35	61.4	11.4	97	10.9	3.7	-	7.3	9.0	8.4	3.5	36.8	1.8	0.8	-	
			24/08/19	6.92	14	72	5.5	48	3.5	3.0	140	7	7.8	8.6	5.8	8.6	3.6	1.9	17	
			29/09/19	7.06	12.9	87	4.3	33.4	3.2	2.7	1600	7.32	8.1	4.2	2.0	27.7	1.2	0.9	90	
			31/10/19	6.75	29	160	4.3	84	4.3	2.8	900	7.11	8.0	4.0	3.4	28.0	1.2	1.1	70	
12	Chandli Gopeshwar	76 KLD STP-1, Near Mahindra Show Room.	27/07/19	6.74	18	80	8.2	64	6.7	3.6	306	7.1	9.0	9.2	4.9	30.0	3.2	0.8	22	
			24/08/19	7	32	196	11.6	85	13.4	3.0	-	7.1	9.0	9.6	3.2	30.0	4.5	0.8	-	
			29/09/19	6.45	28	120	3.1	90	5.1	4.4	500	7.1	6.2	5.2	3.0	27.1	1.1	1.0	90	
			31/10/19	6.92	30	210	3.2	96	4.7	4.5	900	7.15	7.4	6.1	2.5	37.0	1.3	1.0	85	
13	Chandli Gopeshwar	50 KLD STP-5, Near Old Suspension Bridge,	24/08/19	7	35	61.4	11.4	97	10.9	3.7	300	6.86	9.0	9.2	8.2	42.0	3.6	1.2	27	
			29/09/19	6.92	36	130	8.3	94	6.1	5.1	1600	7.25	7.1	5.6	3.1	26.8	2.2	1.1	90	
			31/10/19	6.91	30	130	5.8	87	3.7	3.0	1600	7.09	8.0	5.0	3.1	34.0	1.1	1.0	95	
14	Chandli Gopeshwar	1.19 MLD STP-2, Vivekanand Colony	29/09/19	6.34	42	96	5.2	109	6.2	4.9	900	7.32	7.3	4.3	2.2	24.2	1.1	1.0	80	
			31/10/19	7.18	27	130	6.5	78	5.1	2.7	1600	7.24	8.5	5.0	2.2	29.0	1.1	1.0	90	

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25/11/19

S.No.	Town	STP/Location	Date of Sample	Summary of STPs's Test Reports															Remarks	
				Inlet of STP							Outlet of STP									
				pH	Biological Oxygen Demand (BOD) mg/l	Total Suspended Solid (TSS), mg/l	Total Nitrogen (TN), mg/l	Chemical Oxygen Demand (COD), mg/l	Ammoniacal nitrogen (NH4-N), mg/l	Phosphate (PO4-P), mg/l	Fecal Coliform, MPN/100ml	pH (6.5-9.0)	Biological Oxygen Demand (BOD) (≤ 10 mg/l)	Total Suspended Solid (TSS), (≤ 10 mg/l)	Total Nitrogen (TN) (≤ 10 mg/l)	Chemical Oxygen Demand (COD), (≤ 50 mg/l)	Ammoniacal nitrogen (NH4-N), (≤ 5 mg/l)	Phosphate (PO4-P), (≤ 2 mg/l)		Fecal Coliform, (100 MPN/100ml)
1	Shri Badrinath	0.26 MLD STP.	24/08/17	7.8	190	280	-	310	-	-	7.1	21.0	25.0	-	36	-	-	-	Penalty Marked	
			11/09/17	-	-	-	-	-	-	-	7.2	11.0	12.0	-	24	-	-	-	Penalty Marked	
			27/09/17	-	-	-	-	-	-	-	7.1	8.0	9.0	-	23	-	-	-	Penalty Marked	
			16/10/17	7.5	18.5	28	26	73	-	2.2	14	7.1	8.5	5.5	6.5	46	ND	0.5	9.2	
			05/08/18	7.8	4900	8100	74.32	10546	70.5	15.2	220000	7.3	23.0	10.0	15.6	69	12.2	2.2	130	Penalty Marked
			06/07/18	5.2	5500	10144	90.1	13600	82.3	18.2	230000	7.7	22.0	8.0	15.6	76	11.2	2.0	1300	Penalty Marked
			12/07/18	7.9	4200	7690	64.1	10146	60.1	15.8	280000	7.2	22.0	14.0	14.1	74	12.6	1.8	140	Penalty Marked
			06/08/18	7.7	4700	7200	66.44	10066	66.4	14.7	170000	7.2	27.0	12.0	16.6	78	11.3	2.0	110	Penalty Marked
			07/09/18	-	-	-	-	-	-	-	-	7.2	10.0	8.0	6.2	37	3.2	0.9	90	
			05/10/18	-	-	-	-	-	-	-	-	7.4	9.0	8.0	7.1	37	2.1	1.0	90	
			11/11/18	-	-	-	-	-	-	-	-	7.4	9.3	11.0	6.8	40	2.0	1.2	90	Penalty Marked
			23/05/19	-	-	-	-	-	-	-	-	7.2	9.0	9.3	4.7	38	2.1	1.0	69	
			11/07/19	6.8	270	230	ND	824	8.7	14.5	-	6.7	10.0	8.0	0.0	39	1.1	1.7	-	
			01/08/19	7.1	240	220	5.2	810	2.8	3.2	>310	7.3	9.0	9.0	4.2	40	1.8	1.1	80	
			27/08/19	7.2	24	72	4.8	139	2.9	3.6	350	7.3	9.2	6.9	2.5	47	1.9	0.9	17	
18/09/19	6.9	<5	52	3.49	32	2.6	1.9	1600	7.1	5.0	5.0	2.9	24	1.3	0.9	140				
29/09/19	6.8	28.5	119	6.2	79	5.6	3.4	900	7.1	7.0	6.2	2.4	26	1.5	0.9	80				
10/10/19	6.9	47	105	16	126	6.0	2.8	1600	7.2	7.1	5.4	3.3	23	1.1	1.0	70				
2		10 KLD STP	01/08/19	6.8	22	62	5.4	106	3.6	2.4	>550	6.9	8.0	8.0	4.6	42	3.2	2.0	60	
3	Kirtinagar	50 KLD STP	14/01/19	7.5	267	446	25.7	463	23.7	2.2	93000	8.1	8.0	8.0	3.3	32	1.0	0.5	70	
			30/01/19	-	-	-	-	-	-	-	7.2	19.0	7.0	12.6	80	7.8	0.1	7	Penalty Marked	
			08/04/19	-	-	-	-	-	-	-	7.3	8.1	8.0	4.4	36	2.0	1.2	67		
			09/05/19	-	-	-	-	-	-	-	7.3	8.5	7.0	4.7	38	1.8	1.1	60		
			11/07/19	5.0	215	402	ND	646	2.3	1.4	-	8.9	8.0	10.0	0.0	30	1.0	1.1	-	
			01/08/19	6.5	210	406	4.6	640	2.6	2.6	>380	7.2	9.0	8.0	3.4	38	1.8	0.9	90	
			27/08/19	6.5	62	52	3.9	182	2.4	2.4	200	7.2	4.6	8.0	2.2	15	1.2	0.7	12	
			18/09/19	6.8	26	28	3.09	68	2.3	3.1	1800	7.1	10.0	5.0	2.1	36	1.3	0.9	170	
			29/09/19	6.8	26	28	3.09	68	2.3	3.1	1800	7.2	7.0	5.1	2.3	29	1.2	0.9	90	
			10/10/19	6.9	107	35	12.1	88	5.4	2.9	1600	7.2	7.6	4.3	3.8	23	1.8	1.0	70	
Kirtinagar	10 KLD STP	06/10/18	7.6	141	153	36	421	7.1	12.3	26500	7.2	8.0	6.9	6.2	34	1.8	1.2	72		
		08/11/18	-	-	-	-	-	-	-	7.8	8.5	5.2	7.6	36	1.2	1.3	60			
		07/12/18	-	-	-	-	-	-	-	7.0	8.0	8.8	6.6	34	1.6	1.0	120			
		08/01/19	-	-	-	-	-	-	-	7.7	7.9	7.4	7.2	35	2.1	1.4	88			

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25/11/19

S.No.	Town	STP/Location	Date of Sample	Summary of STPs's Test Reports															Remarks		
				Inlet of STP							Outlet of STP										
				pH	Biological Oxygen Demand (BOD) mg/l	Total Suspended Solid (TSS), mg/l	Total Nitrogen (TN), mg/l	Chemical Oxygen Demand (COD), mg/l	Ammoniacal nitrogen (NH4-N), mg/l	Phosphate (PO4-P), mg/l	Fecal Coliform, MPN/100ml	pH (6.5-9.0)	Biological Oxygen Demand (BOD) (< 10 mg/l)	Total Suspended Solid (TSS), (< 10 mg/l)	Total Nitrogen (TN) (< 10 mg/l)	Chemical Oxygen Demand (COD), (< 50 mg/l)	Ammoniacal nitrogen (NH4-N), (< 5 mg/l)	Phosphate (PO4-P), (< 5 mg/l)		Fecal Coliform, (100 MPN/100ml)	
4	Kirthinagar	10 KLD STP	30/01/19	-	-	-	-	-	-	-	6.5	210.0	664.0	21.5	720	12.9	3.2	278	Penalty Marked		
			22/02/19	7.9	159.6	188	53.6	514	13.8	17.0	35000	7.5	9.4	9.0	8.1	48	4.2	1.3	130		
			19/03/19	-	-	-	-	-	-	-	-	-	7.6	8.6	9.8	7.0	45	2.9	1.8	80	
			08/04/19	-	-	-	-	-	-	-	-	-	7.3	8.3	8.6	4.5	33	1.5	1.1	61	
			09/05/19	-	-	-	-	-	-	-	-	-	7.2	8.9	7.9	4.3	35	1.6	0.9	59	
			11/07/19	-	-	-	-	-	-	-	-	-	7.1	10.0	10.0	0.0	38	1.3	0.8	-	
			27/07/19	7.0	29	34	10.6	68	12.3	2.9	-	-	7.2	8.0	9.0	1.6	30	0.8	0.6	-	
			01/08/19	6.5	22	32	5.2	124	3.4	1.6	>370	-	7.3	9.0	8.0	3.2	40	1.8	0.8	90	
			27/08/19	6.6	20	28	4.2	126	3.2	1.6	350	-	7.2	8.6	6.9	2.2	38	1.4	0.6	14	
			18/09/19	5.8	8	44	3.46	32	2.1	1.2	900	-	7.0	6.0	9.0	2.1	24	1.4	0.3	220	
29/09/19	6.9	24.1	97	7.2	56	4.8	3.5	900	-	7.3	5.0	4.7	2.3	25	1.1	1.0	70				
10/10/19	7.1	36	118	9.8	90	5.9	3.3	900	-	7.3	7.9	4.6	3.4	24	1.9	1.0	80				
5	Srinagar	Upgradation of 3.5 MLD STP.	11/07/19	5.8	600	1194	10.64	1823	6.5	3.7	-	7.1	20.0	24.0	0.0	59	3.1	7.1	-	Penalty Marked	
			01/08/19	6.6	610	1190	10.6	1816	4.2	3.4	>580	-	7.8	9.6	8.5	2.6	46	2.4	1.3	120	
			31/08/19	6.6	126	96	6.7	332	4.0	3.9	500	-	7.3	8.9	8.0	1.9	46	1.2	1.5	26	
			18/09/19	5.8	14	210	8.24	48	4.2	3.5	1600	-	7.2	5.8	10.0	3.4	28	2.5	1.2	220	
			29/09/19	6.5	46	125	6.49	136	5.3	2.9	900	-	7.3	4.8	6.0	2.8	24	1.9	1.0	90	
			10/10/19	6.7	118	165	12.1	332	6.3	4.2	1600	-	7.6	6.5	6.1	3.1	23	1.3	1.0	70	
6	Srinagar	1.0 MLD STP	11/07/19	6.8	25	52	ND	79	5.8	2.9	-	7.5	12.0	14.0	0.0	39	1.3	0.9	-	Penalty Marked	
			01/08/19	7.1	18	96	4.2	60	1.6	1.8	>340	-	7.8	7.0	8.0	2.8	37	1.6	1.3	80	
			31/08/19	7.2	9.4	96	4.7	59	1.7	1.6	280	-	7.1	4.1	5.2	2.5	9	1.5	1.0	13	
			18/09/19	7.4	7	18	3.24	24	2.1	1.3	900	-	7.3	4.5	8.8	2.1	22	1.1	1.0	130	
			29/09/19	6.8	14	115	5.3	40	4.7	1.9	350	-	7.5	6.0	4.1	1.9	29	1.2	0.9	70	
			10/10/19	7.2	26	75	9.5	59	4.9	3.5	1600	-	7.4	8.7	4.7	3.4	26	1.2	1.1	90	
7	Devprayag	75 KLD STP	01/08/19	7.5	42	140	5.6	380	3.5	12.0	>1600	7.0	9.0	8.0	4.8	48	2.5	1.4	0		
			26/08/19	7.4	54	28	3.6	186	2.2	4.2	200	7.0	9.5	18.0	2.1	42	1.3	1.6	17	Penalty Marked	
			18/09/19	7.4	8	146	4.98	34	3.6	1.3	1600	-	7.1	4.8	8.5	2.1	29	1.1	0.9	110	
			29/09/19	7.1	92	125	7.4	292	5.2	3.6	1600	-	7.4	8.6	6.4	2.2	28	1.4	1.0	80	
			10/10/19	6.7	196	112	13.8	789	7.6	3.5	1600	-	6.8	6.6	3.8	3.3	24	1.1	1.0	80	
8	Devprayag	180 KLD STP	01/08/19	7.6	29	112	4.1	110	2.5	3.9	ND	7.1	8.5	7.5	4.2	46	2.0	1.3	0		
			26/08/19	7.5	28	42	2.9	115	2.2	1.8	350	7.2	8.6	16.0	4.8	48	2.1	1.4	14	Penalty Marked	
			16/09/19	6.9	10	85	3.46	39	2.2	2.5	900	7.2	6.0	4.9	2.2	26	1.2	1.2	170		
			29/09/19	7.0	26	127	9.7	73	7.5	3.9	600	7.2	7.0	4.9	2.2	26	1.1	1.0	90		
10/10/19	6.6	502	192	17	118	9.0	4.0	1600	-	7.1	9.6	8.7	3.6	30	1.9	1.1	90				
9	Gangotri	1.0 MLD STP	23/05/19	-	-	-	-	-	-	-	7.3	8.6	8.8	4.6	33	1.9	1.1	62			
			01/08/19	7.6	39	126	4.21	260	3.6	4.2	>310	7.0	8.7	9.4	2.2	36	1.6	1.5	115		
			27/08/19	7.1	52	34	4.2	172	2.4	1.9	260	7.1	4.6	6.0	2.4	24	1.2	0.6	22		
			18/09/19	7.1	12	35	3.46	45	2.2	3.2	1600	6.9	8.0	2.2	2.2	32	1.3	1.9	130		
29/09/19	7.0	24	92	6.15	65	4.5	2.4	900	7.2	8.6	5.1	2.0	29	1.5	0.9	90					

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S.No.	Town	STP/Location	Date of Sample	Summary of STPs's Test Reports																Remarks
				Inlet of STP								Outlet of STP								
				pH	Biological Oxygen Demand (BOD) mg/l	Total Suspended Solid (TSS), mg/l	Total Nitrogen (TN), mg/l	Chemical Oxygen Demand (COD), mg/l	Ammoniacal nitrogen (NH4-N), mg/l	Phosphate (PO4-P), mg/l	Fecal Coliform, MPN/100ml	pH (6.5-9.0)	Biological Oxygen Demand (BOD) (≤ 10 mg/l)	Total Suspended Solid (TSS), (≤ 10 mg/l)	Total Nitrogen (TN) (≤ 10 mg/l)	Chemical Oxygen Demand (COD), (≤ 50 mg/l)	Ammoniacal nitrogen (NH4-N), (≤ 5 mg/l)	Phosphate (PO4-P), (≤ 2 mg/l)	Fecal Coliform, (100 MPN/100ml)	
10	Cyarusu (Uttarkashi)	2.0 MLD STP	10/10/19	6.9	25	75	11.6	80	7.2	3.4	900	7.2	8.2	5.3	3.7	21	1.9	1.0	80	
11	Rishikesh	3.0 MLD STP, Swargashram	20/06/19	7.6	70.8	147.7	32.1	175		6.1		7.3	7.3	9.8	16.8	19		2.6		Penalty Marked
			01/08/19	6.5	40	124	5	112	3.4	2.8	>460	7.3	6.0	7.0	2.6	34	2.4	1.9	91	
			27/08/19	7.5	72	46	5.2	206	4.2	2.1	500	7.1	9.6	8.0	3.2	42	2.1	1.2	17	
			18/09/19	7.6	28	146	4.95	204	3.3	2.9	1600	7.4	9.6	4.8	3.0	49	2.1	1.1	110	
			29/09/19	6.7	23	119	6.4	54	4.7	2.9	1600	7.3	7.0	4.3	2.1	26	1.7	0.9	90	
10/10/19	7.2	39	129	10.6	115	4.8	3.7	1600	7.4	8.2	6.8	2.8	24	1.7	0.9	70				
12		3.5 MLD STP, Tapov	01/08/19	6.9	110	181	43	210	2.8	2.4	>510	7.8	8.0	5.0	2.2	12	0.6	1.3	0	
13	Joshimath	1.08 MLD STP, Pokhar'	01/08/19	8.8	310	162	7.2	824	4.6	2.8	>490	7.3	8.5	8.0	2.8	48	1.8	1.6	110	
			31/08/19	7.6	296	124	6.8	726	3.8	2.4	350	7.1	8.0	4.9	1.9	46	1.6	0.9	22	
			18/09/19	8.7	13.2	135	4.92	38	3.4	3.2	350	7.0	6.3	9.1	3.3	20	2.2	1.0	110	
			29/09/19	6.9	32	132	6.29	67	5.2	2.4	350	7.2	8.6	3.7	5.7	28	4.8	1.0	80	
			10/10/19	7.2	45	115	12.5	123	8.1	3.0	1600	7.4	8.6	5.1	3.2	25	1.1	1.0	90	

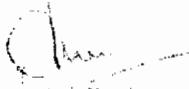
15763
Office of the Executive Engineer (Maintenance Division, Ganga) Uttarakhand Jal Sansthan, Haridwar

Test Reports of Sewer Effluent samples taken from different STP's of Haridwar & Rishikesh

Duration 16-11-2019 to 30.11.2019

SN	Name/Location of S.T.P.	Date of Sample taken of effluent	Name of Laboratory	Test Results						Encloser Details
				BOD (mg/l)	COD (mg/l)	Fecal Coliform (mpn/100ml)	pH	Total Coliform (mpn/100ml)	TSS (mg/l)	
1	2	3	4	8	9	6	5	10	7	11
1	27 MLD Jagjeetpur	26-Nov-19	ECON LAB	8.10	19.78	108	7.60	220	10.00	Encloser-1
		26-Nov-19	UPL STP Lab	9.00	24.00	-	7.19	-	8.00	Encloser-2
2	18 MLD Jagjeetpur	26-Nov-19	ECON LAB	7.13	20.38	102	7.39	223	11.00	Encloser-3
		26-Nov-19	STP Lab	9.00	28.00	-	7.41	-	12.00	Encloser-4
3	18 MLD STP Sarai	26-Nov-19	ECON LAB	8.79	23.10	90	7.43	210	10.00	Encloser-5
		26-Nov-19	UPL STP Lab	8.00	24.00	-	7.50	-	7.00	Encloser-6
4	03 MLD Rishikesh	26-Nov-19	ECON LAB	10.29	35.32	113	7.84	253	16.00	Encloser-7
		22-Nov-19	STP Lab	8.00	28.00	-	7.38	-	11.00	Encloser-8
5	06 MLD Oxidation Pond	26-Nov-19	ECON LAB	14.99	80.72	376	7.92	780	21.00	Encloser-9
		22-Nov-19	STP Lab	35.00	92.00	-	7.15	-	28.00	Encloser-10
6	3.5 MLD Tapowan	26-Nov-19	ECON LAB	11.00	29.53	117	7.51	236	15.00	Encloser-11
		22-Nov-19	STP Lab	7.00	24.00	-	7.62	-	8.0	Encloser-12
Prescribed Limits of NMCg on 12-07-2019				≤10	≤50	≤100	6.5 to 9.0	≤230	≤20	

TRUB COPY 11


 Executive Engineer
 Maintenance Division, Ganga
 Uttarakhand Jal Sansthan, Haridwar

15768

Annexure2-1(37)

winmet
Re-defining Innovations



ISOQEM
International Safety Quality & Environment Management



Winmet Technologies Private Limited

CIN : U72200HR2008PTC037951

E-65, Site-IV, Near Radisson Blu Hotel, Greater Noida, U.P.-201306

Telefax : +91 120 4240001, Mobile: +91 8130789995

Email : info@winmet.com ; Web : www.winmet.com

Recognised from Ministry of Environment, Forest and Climate Change (MoEF) Govt. of India, Under E(P), 1986 vide F.No. 15018/29/2017-CW

TEST REPORT

REPORT NO.	WD190804	PAGE	1 of 1
SERVICE REQUEST NO.	D1906	SERVICE REQUEST DATE	06.04.2019
DATE OF ISSUE	13.04.2019	Date of sample recd	08.04.2019
NAME & ADDRESS OF CUSTOMER		SAMPLE DETAILS	
M/s. Blu water Enviro Projects		Description : One Waste Water Sample from STP Inlet (Jal Nigam 150 KLD STP At Dev prayag) Was Submitted By Part on 08.04.2019 Quantity : 2 L+ 300 ml Date of Testing : 08.04.2019 to 12.04.2019	

TEST RESULTS

WASTE WATER ANALYSIS

S. NO	Parameters	Units	Results	Test Method
1.	pH Value	-	6.72	IS-3025 (p-11)
2.	Bio Chemical Oxygen Demand (at 27°C for 3 days)	mg/l	205	IS-3025 (p-44)
3.	Chemical Oxygen Demand	mg/l	450	IS-3025 (p-58)
4.	Total Suspended Solids	mg/l	130	IS-3025 (p-17)
5.	Oil & Grease	mg/l	11	IS-3025 (p-39)

End of Report

UPB
Checked By



SKR
Authorized Signatory

- Note 1. Sample will be retained for two weeks from the date of issue of test report, unless specified by the customer.
 2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
 3. Total liability of our works is limited to invoiced amount.
 4. This report can not used as evidence in a court of law without the written approval of the lab.
 5. Certificate shall not be reproduced except in full, without the written approval of the laboratory.
 6. Any sort of play by the customer with the date of this certificate shall be illegal.

15765
Annexure2-1(38)



Winmet Technologies Private Limited
CIN : U72200HR2008PTC037951



E-65, Site-IV, Near Radisson Blu Hotel, Greater Noida, U.P.-201306
Telefax : +91 120 4240001, Mobile: +91 8130789995

Email : info@winmet.com ; Web : www.winmet.com

Recognised from Ministry of Environment, Forest and Climate Change (MoEF) Govt. of India, Under E(P)s 1986 vide F.No. 15018/29/2017-CPW

TEST REPORT

TEST REPORT

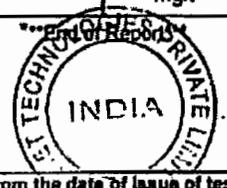
REPORT NO.	WD190802	PAGE	1 of 1
SERVICE REQUEST NO.	D1906	SERVICE REQUEST DATE	06.04.2019
DATE OF ISSUE	13.04.2019	Date of sample recd	08.04.2019
NAME & ADDRESS OF CUSTOMER		SAMPLE DETAILS	
M/s. Blu water Enviro Projects		Description : One Waste Water Sample from STP Outlet(Jal Nigam 150 KLD STP At Dev prayag) Was Submitted By Part on 08.04.2019 Quantity : 2 L+ 300 ml Date of Testing : 08.04.2019 to 12.04.2019	

TEST RESULTS

WASTE WATER ANALYSIS

S. NO	Parameters	Units	Results	Test Method
1.	pH Value	-	7.4	IS-3025 (p-11)
2.	Bio Chemical Oxygen Demand (at 27°C for 3 days)	mg/l	10	IS-3025 (p-44)
3.	Chemical Oxygen Demand	mg/l	45	IS-3025 (p-58)
4.	Total Suspended Solids	mg/l	22	IS-3025 (p-17)
5.	Oil & Grease	mg/l	7.0	IS-3025 (p-39)

JPS
Checked By



SKSh
Authorized Signatory

Note 1. Sample will be retained for two weeks from the date of issue of test report, unless specified by the customer.
2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
3. Total liability of our works is limited to invoiced amount.
4. This report can not used as evidence in a court of law without the written approval of the lab.
5. Certificate shall not be reproduced except in full, without the written approval of the laboratory.
6. Any sort of play by the customer with the data of this certificate shall be illegal.



15770

https://www.upcl.org/wss/LT_BillPreviewNew.htm?cscAmtPay

Annexure2-1(6)



UTTARAKHAND POWER CORPORATION LIMITED
ELECTRICITY BILL AND DISCONNECTION NOTICE AS PER ELECTRICITY ACT 2003
 DIV CODE : SNO BOOK NO : K000 KNO : 17611 CIN : NULL SCNO : SNOK000017611
 BILL NO : 497190709000037 BILL DATE : 05/07/2019 DUE DATE : 10/07/2019 DISCON DATE : 09/08/2019 ACCOUNT NO : 40116880-13
 MONTH / YEAR : 06 / 2019 BILLED MONTHS : 1

PROJECT MANAGER
 Uttarakhand Payjal Nigam
 HARIDWAR (SEWAGE PUMP)
 SANGAM BAZAR, DEVPRAYAG,
 TEHRI
 Pin FAX CELL NO. * 0
 EMAIL
 (* To receive bill related SMS alerts, please submit latest mobile no. to division)

ED EXEMPTION N	SUPPLY TYPE 60	MODE OF PAYMENT CASH / CHEQUE
CONTINUOUS SUPPLY N	CATEGORY NAME RTS-3C PUBLIC WATER WORKS	DISHONOURED CHEQUE 0

BILL BASIS	CONTR.LOAD	BILLING PERIOD	CONT.OPT: N	SECUTIRY DEPOSITED	ADDN.SEC.REQUIRED				
MP	10.00 KW 12.00 KVA	31/05/2019 30/06/2019	METER MAKE/METER NO GENUS 321984	10625.00	3755.00				
READING SLOT	LAST READNG	CURRENT READING	MP	UNIT CONSUMED	UNIT ADJUSTED	UNIT ASSESSED	TOTAL UNIT	UNIT RATE RS/UNIT	AMOUNT (₹)
NH	19345	20261		916	0	0	916	5.2	4763.20
EP	0	0		0	0	0	0	0	0.00
OP	0	0		0	0	0	0	0	0.00
MP	0	0	1.00	0	0	0	0	0	0.00
TOTAL				916	0	0	916		4763.20
CUM.MAX DEMAND	115.00	125.00		10.00					

BILL PARAMETERS	AMOUNT (₹)	OTHER DETAILS	
1. EXCESS CHARGES DUE TO MCG	0.00	PF : 0.86	
2. ACTUAL ENERGY CHARGES	4763.20	BILLABLE DEMAND : 0.00	
3. FIXED DEMAND CHARGES FOR CONTR.LOAD @ 0- Above ₹ 60.0	720.00	OPEN ACCESS ENERGY RCVD : 0.00	
4. FIXED DEMAND CHARGES FOR EXCESS LOAD	0.00	LOAD FACTOR : 12.72	
5. TOTAL FIXED DEMAND CHARGES	720.00	LOAD UNIT : KW	
6. ELECTRICITY DUTY @ ₹ 0.09	70.74	CONSUMPTION UNIT : KVAH	
7. GREEN ENERGY CESS @ ₹ 0.00000	0.00	CUMULATIVE READING	
8. VOLTAGE SUPPLY REBATE	0.00	READINGS	LAST MONTH
9. VOLTAGE SUPPLY SURCHARGE	0.00	KWH	16680
10. ICA CHARGES @ ₹ 0.17 * SOLAR SYSTEM REBATE (-) (SOLAR CAPACITY: 0L)	155.72 / 0.00	KVAH	19345
11. LOW POWER FACTOR SURCHARGE	0.00	CURRENT MONTH	17466
12. EXCESS OF SEASON LOAD DENIAL OF BENFIT + SURCHARGE	0.00	CONSUMPTION	786
13. MAINTENANCE CHARGES / 25% EXTRA FOR RTS-10	0.00 / 0.00	LAST MONTH ARREAR :	10788.57
14. ADDITIONAL ENERGY CHARGE @ ₹ 0.25 / ADDITIONAL SURCHARGE	0.00 / 0.00	LPS ARREAR (+/-) :	9218.43
15. NA ADJUSTMENT FOR MONTH	0.00	LAST PAYMENT DETAILS	
16. MISC CHARGES / CONTINUOUS SUPPLY SURCHARGE	147.55 / 0.00	Receipt No : On : Rs : /By	
17. CURRENT BILL	5857.21	ARREAR DETAILS	
18. CURRENT LPS / ADVANCE LPS	1348.61 / 0.00	PREVIOUS YEAR ARREAR	91789.74
19. TOTAL DUE FOR THE MONTH	7205.82	CURRENT YEAR ARREAR	6098.83
20. AMOUNT DUE	117107.00	LAST SIX MONTH ACTUAL CONSUMPTION	
21. ARREAR ADJUSTMENT(+/-)		May: 851, Apr: 721, Mar: 1082, Feb: 3316, Jan: 845, Dec: 629	
22. TOTAL	124313.00		
23. TOTAL PAID AMOUNT AGAINST LAST BILL			
24. NET AMOUNT PAYABLE ON OR BEFORE : 10/07/2019	124313.00		

Rs : One Lakhs Twenty Four Thousand Three Hundred Thirteen Only

AMOUNT PAYABLE ON OR BEFORE : 25/07/2019 ₹124313.00 AFTER : 25/07/2019 ₹125735.00 AFTER : 09/08/2019 ₹127157.00

DISPUTED ARREAR/LPS NOT INCLUDED IN THE BILL:
 ARREAR : 0 LPS : 0 ARREAR SURCHARGE : 0 TOTAL : 0
 B.C D.A.(R) A.E.(R) Executive Engineer

1. ALL PAYMENT ARE TO BE MADE IN CASH/D.D./LOCAL CHEQUE DRAWN IN FAVOUR OF EXECUTIVE ENGINEER,
 2. IF CHEQUE IN ANY MONTH IS DIS-HONOURED, PAYMENT IN SUBSEQUENT MONTHS SHALL BE ACCEPTED BY CASH/D.D ONLY

नोटिस

प्रत्येक बिल का भुगतान देय तिथि तक अवश्य कर दे अन्यथा विद्युत अधिनियम, 2003 की धारा 56(1) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात आपके विरुद्ध नियमानुसार कार्यवाही की जायेगी।

15771

Annexure2-1(41)

UTTARAKHAND POWER CORPORATION LIMITED
ELECTRICITY BILL AND DISCONNECTION NOTICE AS PER ELECTRICITY ACT 2003



NET CODE : SWO
 GEN : NULL
 BILL DATE : 05/03/2019
 MONTH / YEAR : 02/2019

KDD: SRINAGAR, KDSB: DEVPRAYAG
 BOOK NO : K000
 SCNO : SWK000024968
 DUN DATE : 10/03/2019
 BILLED MONTHS : 1

KMO : 14968
 BILL NO : 497190308000001
 DISCOM DATE : 09/04/2019



ACCOUNT NO : 40109927084

NO EXEMPTION	SUPPLY TYPE
N	50
CONNECTIONS SUPPLY	CATEGORY NAME
	RESIDENTIAL WATER WORKS

NO	FROM	TO	VOL. SUP.	METER MAKE	METER NO.	RECORD NO.	RECORD REQUIRED
	31/01/2019	28/02/2019	0.4 KV	LNT	17234251	10,000.00	0.00

READING SLOT	LAST READING	CURRENT READING	MF	UNIT CONSUMED	UNIT ADJUSTED	UNIT ASSESSED	TOTAL UNIT	UNIT RATE RS./UNIT	AMOUNT (RS.)
NH	3023	3889	1	866	0	0	866	4.85	4200.10
EP	0	0		0	0	0	0	0	0.00
OP	0	0		0	0	0	0	0	0.00
MP	0	0		0	0	0	0	0	0.00
TOTAL				866.00	0.0	0.0	866.0		4200.10
CH. TAX DEMAND	60.00	70.00		10.00					

BILL PARAMETERS	AMOUNT (RS.)	OTHER DETAILS
1. EXCESS CHARGES DUE TO MCG	0.00	PF : 0.52
2. ACTUAL ENERGY CHARGES	4200.10	STILLABLE DEMAND : 0.00
3. FIXED @ - Above @ Rs.60.0 / DEMAND CHARGES FOR CONTR. LOAD	720.00	LOAD FACTOR : 12.89
4. FIXED / DEMAND CHARGES FOR EXCESS LOAD	0.00	LOAD UNIT : KW
	720.00	CONSUMPTION UNIT : KVAH

9. FCA CHARGES @ 0.16 / SOLAR SYSTEM REBATE (SOLAR CAP: 0 L)	138.50	CONSUMPTION : 277.0	LAST KVAH : 3023.0
10. LOW POWER FACTOR SURCHARGE	0.00		CURRENT KVAH : 3300.0
11. EXCESS OFF SEASON LOAD DEMAXL. OF BENEFIT + SURCHARGE	0.00		CURRENT KVAH : 3300.0
12. MAINTENANCE CHARGES	0.00		CONSUMPTION : 866.0
13. ADDITIONAL ENERGY CHARGE @ 0.25 / ADDITIONAL SURCHARGE	0.00		LAST MONTH ARREAR : 27,508.13
14. SURCHARGE @ 0 MONTH	25,000.00		LPS ARREAR (+/-) : 2,101.87
	31,428.50		
	5,452.41		
	29,810.00		
	35,062.00		
NET AMOUNT PAYABLE ON OR BEFORE	35,062.00		

On or Before: 25/03/2019	Factor: 25/03/2019	Factor: 09/04/2019
85,406.00	25,470.00	35,877.00
	ARREAR SURCHARGE	TOTAL 1670

A.E. (B)
 Executive Engineer
 IN CHARGE OF THE BRANCH IN FAVOUR OF EXECUTIVE ENGINEER, KDD SRINAGAR
 ALL DISCOUNTS AND BENEFITS FOR SUBSEQUENT MONTHS SHALL BE ACCEPTED BY CASH/D.D. ONLY

11TROU COPY 11

15772



Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report



Govt. Approved Test House Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website: www.dtrilab.org

DRUG LICENSE No. : 104/CT/2010

Sample : STP 1+3(0.10 MLD INLET) FOREST NALA
 Customer Name : OFFICE OF PROJECT MANAGER, Gopeshwar
 Customer : Construction & Maintenance Unit(Ganga),
 Address : Uttarakhand Peyjal Nigam, Gopeshwar-246401
 ULR No. : TC64671960000287P
 Report No. : DTRLES-011119007
 Your Ref. : 29/10/2019
 Sample Qty. : 2.0 Litre
 Date of Receipt : 01/11/2019

Date of Sampling : 31/10/2019

Date of Test Performance Initiated : 01/11/2019

RESULTS OF ANALYSIS

Description : One STP inlet(0.10 MLD) water sample was received on 01/11/2019

S.No.	Test Parameters	Units	Results	Test Method
1.	pH at 25 °C	--	6.85	APHA 4500-H+B
2.	Chemical Oxygen Demand	mg/l	117	APHA 5220-B
3.	Bio Chemical Oxygen Demand	mg/l	26	APHA 5220-B&D
4.	Total Suspended Solid	mg/l	130	APHA 2540 -D
5.	Ammonical Nitrogen	mg/l	3.8	APHA 4500 NH3-C
6.	Total Nitrogen as 'N'	mg/l	6.3	APHA 4500 Norg-B
7.	Total Phosphorus	mg/l	3.0	APHA 4500 P,D
8.	Fecal Coliform*	MPN/100M L	900	IS 1622:1981

Date of Completion : 12/11/2019

Note :- Party asked for the above tests only.

12/11/2019
DATE OF ISSUE

REVIEWED BY

ISSUED BY

Page : 1 of 1

NOTE:

- 1-Sample(s) not drawn by us unless otherwise stated.
 - 2-Total liability of our analytical division is limited to the invoiced amount.
 - 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
 - 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
 - 5-Result given in report are related to sample tested only.
- The parameters marked as * are not covered in our NABL Scope.

Dr. H. S. Chauhan
 Technical Director
 Devansh Testing & Research
 Laboratory Pvt. Ltd.
 Roorkee (U.K.)

1577D



Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report



Govt. Approved Test House Contact No. : 01332-235415, 7060134448, E-mail : dtriplvttd@gmail.com, Website: www.dtrilab.org

DRUG LICENSE No. : 1/UA/CTL/2010

Sample : STP 1+3(0.10 MLD OUTLET) FOREST NALA
 Customer Name : OFFICE OF PROJECT MANAGER, Gopeshwar
 Customer Address : Construction & Maintenance Unit(Ganga),
 Uttarakhand Peyjal Nigam, Gopeshwar-246401
 ULR No. : TC646719600000292P
 Report No. : DTRLES-011119008
 Your Ref. : 29/10/2019
 Sample Qty. : 2.0 Litre
 Date of Receipt : 01/11/2019

Date of Sampling : 31/10/2019

Date of Test Performance Initiated : 01/11/2019

RESULTS OF ANALYSIS

Description : One STP Outlet(0.010 MLD) water sample was received on 01/11/2019

S.No.	Test Parameters	Units	Results	Test Method
1.	pH at 25 °C	--	7.18	APHA 4500-H+B
2.	Chemical Oxygen Demand	mg/l	29	APHA 5220-B
3.	Bio Chemical Oxygen Demand	mg/l	6.5	APHA 5220-B&D
4.	Total Suspended Solid	mg/l	4	APHA 2540 -D
5.	Ammonical Nitrogen	mg/l	1.17	APHA 4500 NH3-C
6.	Total Nitrogen as 'N'	mg/l	3.4	APHA 4500 Norg-B
7.	Total Phosphorus	mg/l	0.96	APHA 4500 P,D
8.	Fecal Coliform*	MPN/100M L	87	IS 1622:1981

Date of Completion : 12/11/2019

Note :- Party asked for the above tests only.

12/11/2019
DATE OF ISSUE

REVIEWED BY

ISSUED BY

NOTE:

- 1-Sample(s) not drawn by us unless otherwise stated.
 - 2-Total liability of our analytical division is limited to the invoiced amount.
 - 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
 - 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
 - 5-Result given in report are related to sample tested only.
- The parameters marked as * are not covered in our NABL Scope.

Page : 1 of 1

Dr. H. S. Chauhan
 Technical Director
 Devansh Testing & Research
 Laboratory Pvt. Ltd.
 Puzoski (U.N.)

15774



Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report



94, Shiv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Roorkee - 247661(UK)
Govt. Approved Test House Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website: www.dtrilab.org

DRUG LICENSE No. : 1/UA/CTL/2010

Sample : STP 2(0.05 MLD INLET) SANGAM NALA
Customer Name : OFFICE OF PROJECT MANAGER, Gopeshwar
Customer : Construction & Maintenance Unit(Ganga),
Address : Uttarakhand Peyjal Nigam, Gopeshwar-246401

ULR No. : TC64671960000285P
Report No. : DTRLES-011119009
Your Ref. : 29/10/2019
Sample Qty. : 2.0 Litre
Date of Receipt : 01/11/2019

Date of Sampling : 31/10/2019

Date of Test Performance Initiated : 01/11/2019

RESULTS OF ANALYSIS

Description : One STP inlet (0.05 MLD) water sample was received on 01/11/2019

S.No.	Test Parameters	Units	Results	Test Method
1.	pH at 25 °C	-	6.67	APHA 4500-H+B
2.	Chemical Oxygen Demand	mg/l	98	APHA 5220-B
3.	Bio Chemical Oxygen Demand	mg/l	32	APHA 5220-B&D
4.	Total Suspended Solid	mg/l	110	APHA 2540 -D
5.	Ammonical Nitrogen	mg/l	4.9	APHA 4500 NH3-C
6.	Total Nitrogen as 'N'	mg/l	7.1	APHA 4500 Norg-B
7.	Total Phosphorus	mg/l	4.0	APHA 4500 P,D
8.	Fecal Coliform*	MPN/100M L	1600	IS 1622:1981

Date of Completion : 12/11/2019

Note :- Party asked for the above tests only.

12/11/2019
DATE OF ISSUE

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NOTE:

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 - 5-Result given in report are related to sample tested only.
- The parameters marked as * are not covered in our NABL Scope.

Page : 1 of 1

Dr. H. S. Chauhan
Technical Director
Devansh Testing & Research
Laboratory Pvt. Ltd.
Roorkee (U.K.)

15775



Devansh Testing & Research Laboratory Pvt. Ltd. Test Report



94, Shiv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Roorkee - 247661(UK)
Govt. Approved Test House Contact No. : 01332-235415, 7060134448, E-mail : dtrlpvtltd@gmail.com, Website: www.dtrlab.org

DRUG LICENSE No. : 1/UA/CTL/2010

Sample : STP 2(0.05 MLD OUTLET) SANGAM NALA ULR No. : TC64671960000293P
 Report No. : DTRLES-011119010
 Customer Name : OFFICE OF PROJECT MANAGER, Gopeshwar Your Ref. : 29/10/2019
 Customer : Construction & Maintenance Unit(Ganga), Sample Qty. : 2.0 Litre
 Address : Uttarakhand Peyjal Nigam, Gopeshwar-246401 Date of Receipt : 01/11/2019

Date of Sampling : 31/10/2019

Date of Test Performance Initiated : 01/11/2019

RESULTS OF ANALYSIS

Description : One STP Outlet(0.05 MLD) water sample was received on 01/11/2019

S.No.	Test Parameters	Units	Results	Test Method
1.	pH at 25 °C	--	6.98	APHA 4500-H+B
2.	Chemical Oxygen Demand	mg/l	37	APHA 5220-B
3.	Bio Chemical Oxygen Demand	mg/l	7.5	APHA 5220-B&D
4.	Total Suspended Solid	mg/l	4.5	APHA 2540 -D
5.	Ammonical Nitrogen	mg/l	1.14	APHA 4500 NH3-C
6.	Total Nitrogen as 'N'	mg/l	3.5	APHA 4500 Norg-B
7.	Total Phosphorus	mg/l	0.99	APHA 4500 P,D
8.	Fecal Coliform*	MPN/100M L	90	IS 1622:1981

Date of Completion : 12/11/2019

Note :- Party asked for the above tests only.

12/11/2019
DATE OF ISSUE

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Page : 1 of 1

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Dr. H. S. Chauhan
Technical Director
Devansh Testing & Research
Laboratory Pvt. Ltd
Roorkee (U.K.)

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Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House

94, Shiv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Roorkee - 247661(UK)
 Contact No. : 013327235415, 7060134448, E-mail : dtrlpvtltd@gmail.com, Website : www.dtrlab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-180919005

Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhnad Peyjal Nigam Jagjeetpur, Post-Kankhal, Haridwar-249408 Your Ref. : 1784/S-40/14

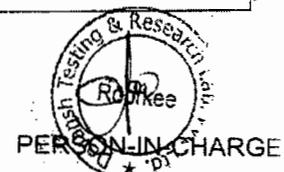
Sample Qty. : 2.5 Liters
 Date of Receipt : 18.09.2019

Attention : Mr. SACHIN KUMAR
 Name of Site : 0.26 MLD STP SHRI BADRINATH
 Sample Name : STP INLET
 Sample package & Quantity : Plastic Bottle & 2.5 Liters
 Sampling Location : 0.26 MLD STP SHRI BADRINATH
 Date of Sampling : 18.09.2019
 Sampling Protocol : DTRL-SOP-QCC-160
 Date of Sample Receipt : 18.09.2019
 Date of Analysis : 19.09.2019
 Date of Completion : 26.09.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.85	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	32	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	<5	APHA 5220-B&D
4	Total Suspended Solid	mg/l	52	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	2.64	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	3.49	APHA 4500 Norg-N
7	Phosphate as PO ₄	mg/l	1.92	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	1600	IS 1622

Page 01 of 01

DATE OF COMPLETION

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- 5-Result given in report are related to sample tested.

15777



Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House

94, Shiv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtrlpvttd@gmail.com, Website : www.dtrlab.org

LICENCE No. : 1/UA/CTL-2010

Sample : Effluent Water Sample Report No : DTRLES-180919006

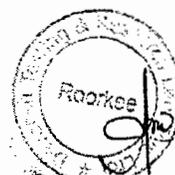
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhand
Peyjal Nigam Jagjeetpur, Post-Kankhal, Haridwar-249408 Your Ref. : 1784/S-40/14

Sample Qty. : 2.5 Liters
Date of Receipt : 19.09.2019

Attention : Mr. SACHIN KUMAR
Name Of Site : 0.26 MLD STP SHRI BADRINATH
Sample Name : STP OUTLET
Sample package & Quantity : Plastic Bottle & 2.5 Liters
Sampling Location : 0.26 MLD STP SHRI BADRINATH
Date of Sampling : 18.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 19.09.2019
Date of Analysis : 19.09.2019
Date of Completion : 26.09.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	7.12	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	24.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	<5	APHA 5220-B&D
4	Total Suspended Solid	mg/l	<5	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	1.29	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	2.94	APHA 4500 Norg-N
7	Phosphate as PO ₄	mg/l	0.90	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	140.0	IS 1622

Page 01 of 01



DATE OF COMPLETION

PERSON-IN-CHARGE

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S.No.	Town	STP Location	Date of Sample	Sampling Point															Remark	
				Inlet of STP							Outlet of STP									
				pH	Biological Oxygen Demand (BOD) mg/l	Total Suspended Solid (TSS) mg/l	Total Nitrogen (TN) mg/l	Chemical Oxygen Demand (COD) mg/l	Ammoniacal nitrogen (NH4-N) mg/l	Phosphate (PO4-P) mg/l	Fecal Coliform, MPN/100ml	pH (6.5-9.0)	Biological Oxygen Demand (BOD) ≤ 10 mg/l	Total Suspended Solid (TSS) (≤ 10 mg/l)	Total Nitrogen (TN) (≤ 10 mg/l)	Chemical Oxygen Demand (COD) (≤ 50 mg/l)	Ammoniacal nitrogen (NH4-N) (≤ 5 mg/l)	Phosphate (PO4-P) (≤ 2 mg/l)		Fecal Coliform, (100 MPN/100ml)
1	Nandprayag	100 KLD STP-1, Near Forest Nala	24-08-2019	7.04	58	142	6.8	196	4.9	3.7	350	6.96	9.5	8.9	4.27	46.9	2.9	1.3	50	
			29-09-2019	6.72	56	115	5.3	152	7.1	5.0	900	7.14	6.2	4.5	2.31	23.9	1.5	1.0	70	
			31-10-2019	6.85	26	130	6.3	117	3.8	3.0	900	7.18	6.5	4	3.4	29	1.2	1.0	87	
2	Nandprayag	50 KLD STP-2, Near Sangam Nala	11-07-2019	6.9	25	102	ND	78	1.2	0.7	-	7	16	34	ND	49	0.9	0.6	-	Penalty Marked
			27-07-2019	7	34	67	10.0	88	8.0	2.9	-	7.2	8	9	2.5	46	1.1	0.6	-	
			24-08-2019	6.82	31	74	8.7	108	6.1	4.0	26	6.87	8.8	9.6	4.26	49.6	3.2	1.8	33	
			29-09-2019	6.89	61	115	4.2	172	6.2	3.5	1600	7.18	7.2	4.3	2.13	29	1.8	1.0	90	
			31-10-2019	6.67	32	110	7.1	98	4.9	4.0	1600	6.98	7.5	4.5	3.5	37	1.1	1.0	90	
3	Karanprayag	50 KLD STP-1, Near Police Chowki	11-07-2019	6.9	13	70	ND	39	1.8	1.2	-	6.7	13	62	ND	39	1.2	1.0	-	Penalty Marked
			27-07-2019	7	19	74.9	11.0	64	11.8	2.9	-	7.1	6.9	8.6	3.1	23.4	1.6	1.1	-	
			24-08-2019	6.92	11	38	5.2	40	3.5	2.9	220	6.76	9.5	8.6	5.42	48.2	3.2	1.3	34	
			29-09-2019	6.61	22.5	97	4.3	82	7.0	7.1	1600	6.96	6.7	7.12	2.11	26	1.9	1.0	90	
			31-10-2019	6.87	28	118	9.0	86	4.7	3.5	900	7.1	7.5	6.1	2.9	24	1.1	0.9	80	
4	Karanprayag	100 KLD STP-2, Near Purona Pul	11-07-2019	6.6	42	164	ND	127	4.9	3.2	-	7	16	24	ND	49	1.6	0.8	-	Penalty Marked
			27-07-2019	7	49.6	196.4	12.5	137.9	13.4	3.6	-	7.4	9	6.8	5.8	42.5	2.4	1.1	-	
			24-08-2019	7.02	16	38	7.2	56	4.2	3.1	23	6.28	7.5	9	3.26	38.9	2.6	1.0	23	
			29-09-2019	6.73	13.4	112	4.1	38.1	5.9	1.9	1600	7.15	6.2	6.5	2.3	23	1.1	0.9	70	
			31-10-2019	6.96	29	118	9.5	110	4.7	3.8	900	7.22	6	5	3	29	1.3	1.0	95	
5	Karanprayag	50 KLD STP-3, Near Subhas Nagar	29-09-2019	6.34	42	96	5.2	1.9	6.2	4.9	900	7.41	5.4	4.3	2.16	27.6	1.4	1.0	70	
			31-10-2019	7.05	29	96	7.2	85	3.5	2.8	1600	7.25	6.5	6.5	2.6	32	1.2	1.0	86	
6	Karanprayag	100 KLD STP-5, Near Ward No. 1 & 3	11-07-2019	6.8	68	246	ND	205	4.8	3.0	-	7	16	34	ND	49	1.3	0.8	-	Penalty Marked
			27-07-2019	7	21.6	30	9.1	54	10.9	2.3	-	7	8	8.6	2.68	24	1.2	0.7	-	
			24-07-2019	6.8	32	70	6.9	110	3.6	3.0	240	6.98	9.8	6.9	6.21	46	3.0	1.1	22	
			29-09-2019	6.85	20.1	96	4.3	48.7	3.2	2.1	900	7.29	7.4	8.1	2.1	23.4	1.2	1.0	80	
			31-10-2019	7.08	34	125	7.8	94	4.2	3.6	1600	7.28	8	6	3.4	28	1.3	1.0	96	
7	Rudrapurayag	75 KLD STP-1, Near Anoop Reg School	11-07-2019	7.2	22	64	ND	69	1.9	0.8	-	7.4	20	42	ND	59	1.1	0.7	-	Penalty Marked
			27-07-2019	7	23.8	63.9	12.6	76.9	11.9	3.5	-	7.2	8.4	8.2	3.82	30	1.9	0.5	-	
			24-08-2019	6.92	15	34	5.5	52	3.6	2.4	110	7	6.8	5.8	3.98	26	2.5	1.0	22	
			29-09-2019	6.76	12.9	115	5.1	34	4.6	2.2	1600	7.11	6.5	5.6	2.1	22	1.3	1.0	90	
			31-10-2019	6.9	25	117	7.1	148	3.4	2.5	900	7.18	8	5	2.9	25	1.1	1.0	92	
8	Rudrapurayag	IP-2, Complex	11-07-2019	6.6	35	62	ND	107	1.8	1.3	-	7.3	19	32	ND	59	1.5	1.1	-	Penalty Marked
			27-07-2019	7	43	71.1	12.8	126.4	11.8	3.6	-	7.2	9.4	8.5	4.7	44	1.7	1.2	-	

15-7-28

Annexure-7

S.No.	Town	STP / Location	Date of Sample	Sampling Point																Remark
				Inlet of STP								Outlet of STP								
				pH	Biological Oxygen Demand (BOD) mg/l	Total Suspended Solid (TSS), mg/l	Total Nitrogen (TN), mg/l	Chemical Oxygen Demand (COD), mg/l	Ammoniacal nitrogen (NH4-N), mg/l	Phosphate (PO4-P), mg/l	Fecal Coliform, MPN/100ml	pH (6.5-9.0)	Biological Oxygen Demand (BOD) ≤ 10 mg/l	Total Suspended Solid (TSS), ≤ 10 mg/l	Total Nitrogen (TN) ≤ 10 mg/l	Chemical Oxygen Demand (COD), ≤ 50 mg/l	Ammoniacal nitrogen (NH4-N), ≤ 5 mg/l	Phosphate (PO4-P), ≤ 2 mg/l	Fecal Coliform, (100 MPN/100ml)	
8	Rudrapur	100 KLD STP-3, Near Rudra C	24-08-2019	6.81	70	80	10.2	256	6.7	4.9	500	6.9	9.7	8.6	4.6	48.5	2.8	1.3	21	
			29-09-2019	7.14	35.1	79	5.0	113	3.8	2.1	900	7.32	7.1	4.9	2.2	24.7	8.4	1.0	90	
			31-10-2019	6.85	45	125	7.2	142	3.0	2.1	1600	7.16	8.5	6.0	3.2	39.0	1.4	1.0	90	
9	Rudraprayag	75 KLD STP-3, Near Bus Stand	11-07-2019	6.7	210	940	2.0	637	4.4	3.1	-	6.5	23.0	31.0	ND*	69.0	1.0	0.7	-	Penalty Marked
			27-07-2019	7	30	90	14.7	198	13.5	3.5	-	7.1	8.9	8.5	8.5	47.8	4.5	1.4	-	
			24-08-2019	6.71	11	68	5.5	40	3.0	2.4	90	6.7	8.9	7.9	3.0	38.0	1.5	1.1	11	
			29-09-2019	6.96	16.5	105	5.1	39.2	4.7	3.1	900	7.16	5.6	5.2	2.2	29.7	1.8	0.9	90	
			31-10-2019	6.93	38	121	7.8	105	4.1	2.4	1600	7.3	8.0	6.0	3.2	28.0	1.3	1.1	94	
			27-07-2019	7	185	851	14.5	359	11.2	2.8	-	7.2	8.5	8.4	5.6	43.0	2.8	0.8	-	
10	Rudraprayag	100 KLD STP-4, Near State Bank of India	24-08-2019	6.52	36	210	11.2	105	8.3	4.9	350	6.62	9.5	8.7	3.3	46.8	1.7	1.2	22	
			29-09-2019	6.91	36.7	92	4.3	86.4	3.1	2.2	900	7.29	7.3	4.9	4.0	23.9	1.3	1.0	90	
			31-10-2019	7.09	25	96	9.6	130	5.2	3.1	900	7.28	7.5	4.5	3.4	29.0	1.2	1.0	92	
			27-07-2019	7	35	61.4	11.4	97	10.9	3.7	-	7.3	9.0	8.4	3.5	36.8	1.8	0.8	-	
11	Rudraprayag	125 KLD STP-5, Near Steel Bridge	24-08-2019	6.92	14	72	5.5	48	3.5	3.0	140	7	7.8	8.6	5.8	8.6	3.6	1.9	17	
			29-09-2019	7.06	12.9	87	4.3	33.4	3.2	2.7	1600	7.32	8.1	4.2	2.0	27.7	1.2	0.9	90	
			31-10-2019	6.75	29	160	4.3	84	4.3	2.8	900	7.11	8.0	4.0	3.4	28.0	1.2	1.1	70	
			27-07-2019	6.74	18	80	8.2	64	6.7	3.6	306	7.1	9.0	9.2	4.9	30.0	3.2	0.8	22	
12	Chamoli-Gopeshwar	76 KLD STP-1, Near Mihindira Show Room,	24-08-2019	7	32	196	11.6	85	13.4	3.0	-	7.1	9.0	9.6	3.2	30.0	4.5	0.8	-	
			29-09-2019	6.45	28	120	3.1	90	5.1	4.4	500	7.1	6.2	5.2	3.0	27.1	1.1	1.0	90	
			31-10-2019	6.92	30	210	3.2	96	4.7	4.5	900	7.15	7.4	6.1	2.5	37.0	1.3	1.0	85	
			27-07-2019	6.74	18	80	8.2	64	6.7	3.6	306	7.1	9.0	9.2	4.9	30.0	3.2	0.8	22	
13	Chamoli-Gopeshwar	50 KLD STP-5, Near Old Suspension Bridge,	24-08-2019	7	35	61.4	11.4	97	10.9	3.7	300	6.86	9.0	9.2	8.2	42.0	3.6	1.2	27	
			29-09-2019	6.92	36	130	8.3	94	6.1	5.1	1600	7.25	7.1	5.6	3.1	26.8	2.2	1.1	90	
			31-10-2019	6.91	30	130	5.8	87	3.7	3.0	1600	7.09	8.0	5.0	3.1	34.0	1.1	1.0	95	
14	Chamoli-Gopeshwar	1.19 MLD STP-2, Viakanand Colony	29-09-2019	6.34	42	96	5.2	109	6.2	4.9	900	7.32	7.3	4.3	2.2	24.2	1.1	1.0	80	
			31-10-2019	7.18	27	130	6.5	78	5.1	2.7	1600	7.24	8.5	5.0	2.2	29.0	1.1	1.0	90	

15775



Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House
94, Shiv Ganga Industrial Estate, Lakeshwarl, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332*235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrilab.org
LICENCE No. : 1/UA/CTL/2010

15780

Sample : Effluent Water Sample Report No : DTRLES-300919023
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Ultrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.76 MLD NEAR MAHINDRA SHOWROOM, CHAMOLI TOWN
Sample Name : STP-1 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.76 MLD NEAR MAHINDRA SHOWROOM, CHAMOLI TOWN
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.10	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	27.1	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	6.2	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	5.2	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.12	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.96	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.98	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	90.0	IS 1622:1981

END

Page 01 of 01

DATE OF COMPLETION

PERSON IN CHARGE

NOTE

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- 2-Total liability of our analytical division is limited to the invoiced amount.
- 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
- 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
- 5-Result given in report are related to sample tested.

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Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House 94, Shiv Ganga Industrial Estate, Lakeshwarl, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtriplvtltd@gmail.com, Website : www.dtrilab.org LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919022
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Ultrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.76 MLD NEAR MAHINDRA SHOWROOM, CHAMOLI TOWN
Sample Name : STP-1 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.76 MLD NEAR MAHINDRA SHOWROOM, CHAMOLI TOWN
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.45	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	90.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	28.0	APHA 5220-B&D
4	Total Suspended Solid	mg/l	120.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	5.14	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	3.10	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	4.35	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	500.0	IS 1622:1981

DATE OF COMPLETION

PERSON-IN-CHARGE

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Test Report

CERTIFICATE OF ANALYSIS

94, Shiv Ganga Industrial Estate, Lakeshwarl, Bhagwanpur, Roorkee - 247661(UK)
 Contact No. : 01332-235415, 7060134448, Email : dtriptvtltd@gmail.com, Website : www.dtrilab.org
 LICENCE No. : 1/UA/CTL/2010

15782

Sample : Effluent Water Sample Report No : DTRLES-300919047
 Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
 Sample Qty. : 5 Liters
 Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
 Name Of Site : 0.125 MLD NEAR STEEL BRIDGE, RUDRAPRAYAG
 Sample Name : STP-5 OUTLET
 Sample package & Quantity : Plastic Bottle & 5 Liters
 Sampling Location : 0.125 MLD NEAR STEEL BRIDGE, RUDRAPRAYAG
 Date of Sampling : 29.09.2019
 Sampling Protocol : DTRL-SOP-QCC-160
 Date of Sample Receipt : 30.09.2019
 Date of Analysis : 30.09.2019
 Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.32	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	27.7	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	8.1	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	4.2	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.23	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.01	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.93	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	90.0	IS 1622:1981

END

Page 01 of 01

PERSON IN CHARGE

DATE OF COMPLETION

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Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrilab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919046
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.125 MLD NEAR STEEL BRIDGE, RUDRAPARAYAG
Sample Name : STP-5 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.125 MLD NEAR STEEL BRIDGE, RUDRAPARAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	7.06	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	33.4	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	12.9	APHA 5220-B&D
4	Total Suspended Solid	mg/l	87.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	3.17	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	4.31	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	2.72	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	1600.0	IS 1622:1981

Page 01 of 01

DATE OF COMPLETION



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 Contact No. : 01332-235415, 7060134448, E-mail : dtrlpvtltd@gmail.com, Website : www.dtrlab.org
 LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919044
 Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
 Sample Qty. : 5 Liters
 Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
 Name Of Site : 0.10 NEAR STATE BANK, RUDRAPRAYAG
 Sample Name : STP-4 OUTLET
 Sample package & Quantity : Plastic Bottle & 5 Liters
 Sampling Location : 0.10 NEAR STATE BANK, RUDRAPRAYAG
 Date of Sampling : 29.09.2019
 Sampling Protocol : DTRL-SOP-QCC-160
 Date of Sample Receipt : 30.09.2019
 Date of Analysis : 30.09.2019
 Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.29	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	23.9	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	7.3	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	4.9	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.30	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	3.96	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.99	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	90.0	IS 1622:1981

END

Page 01 of 01

DATE OF COMPLETION


 PERSON-IN-CHARGE

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Govt. Approved Test House

Contact No. : 01332-235415, 7060134448, E-mail : dtriplvtltd@gmail.com, Website : www.dtrlab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919045
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhnad Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.10 NEAR STATE BANK, RUDRAPARAYAG
Sample Name : STP-4 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.10 NEAR STATE BANK, RUDRAPARAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.91	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	86.4	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	36.7	APHA 5220-B&D
4	Total Suspended Solid	mg/l	92.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	3.14	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	4.29	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	2.16	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	900.0	IS 1622:1981

Page 01 of 01

DATE OF COMPLETION



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Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrilab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919043

Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Ultrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21

Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.075 MLD NEAR BUS STAND, RUDRAPRAYAG
Sample Name : STP-3 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.075 MLD NEAR BUS STAND, RUDRAPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.16	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	29.7	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	5.6	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	5.2	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.81	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.21	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.94	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	90.0	IS 1622:1981

END

Page 01 of 01

DATE OF COMPLETION

PERSON-IN-CHARGE

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Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrilab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919042
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.075 MLD NEAR BUS STAND, RUDRAPARAYAG
Sample Name : STP-3 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.075 MLD NEAR BUS STAND, RUDRAPARAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.96	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	39.2	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	16.5	APHA 5220-B&D
4	Total Suspended Solid	mg/l	105.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	4.69	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	5.08	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	3.12	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	900.0	IS 1622:1981

Page 01 of 01

DATE OF COMPLETION



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94, Shiv Ganga Industrial Estate, Lakeshwar, Bhagwanpur, Roorkee - 247661 (UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtrlpvtltd@gmail.com, Website : www.dtriab.org

LICENCE No. : 1/U/ACTL/2010

15788

Sample : Effluent Water Sample Report No : DTRLES-300919040
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.10 MLD NEAR RUDRA COMPLEX, RUDRAPRAYAG
Sample Name : STP-2 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.10 MLD NEAR RUDRA COMPLEX, RUDRAPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.32	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	24.7	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	7.1	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	4.9	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.37	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.21	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	1.03	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	90.0	IS 1622:1981

END

Page 01 of 01

DATE OF COMPLETION


PERSON-IN-CHARGE

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Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrlab.org

LICENCE No. : 1/UA/CTL/2010

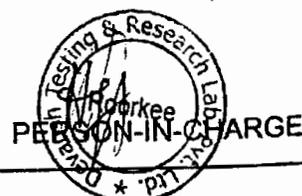
Sample : Effluent Water Sample Report No : DTRLES-300919041
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Ultrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.10.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.10 MLD NEAR RUDRA COMPLEX
Sample Name : STP-2 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.10 MLD NEAR RUDRA COMPLEX
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	7.14	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	113.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	35.1	APHA 5220-B&D
4	Total Suspended Solid	mg/l	79.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	3.81	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	4.96	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	2.12	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	900.0	IS 1622:1981

Page 01 of 01

DATE OF COMPLETION



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LICENCE No. : 1/UA/CTL/2010

Govt. Approved Test House

Sample : Effluent Water Sample Report No : DTRLES-300919039

Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21

Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.075MLD NEAR ANOOP NEGI SCHOOL, RUDRAPRAYAG
Sample Name : STP-1 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.075MLD NEAR ANOOP NEGI SCHOOL, RUDRAPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.11	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	22.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	6.5	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	5.6	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.29	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.10	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.98	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	90.0	IS 1622:1981

END

Page 01 of 01

PERSON-IN-CHARGE

DATE OF COMPLETION

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Contact No. : 01332-235415, 7060134448, E'mail : dtripltd@gmail.com, Website : www.dtrilab.org LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919038
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand
Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.075MLD NEAR ANOOP NEGI SCHOOL, RUDRAPARAYAG
Sample Name : STP-1 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.075MLD NEAR ANOOP NEGI SCHOOL, RUDRAPARAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.76	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	34.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	12.9	APHA 5220-B&D
4	Total Suspended Solid	mg/l	115.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	4.62	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	5.10	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	2.16	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	1600.0	IS 1622:1981

DATE OF COMPLETION

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Contact No. : 01332235415, 7060134448, E-mail : dtriplvtltd@gmail.com, Website : www.dtrilab.org

LICENCE No. : 1/UA/CTL/2010

15792

Sample : Effluent Water Sample Report No : DTRLES-300919048

Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhnad
Peyjal Nigam Gopeshwar-246401

Your Ref. : 1644/S-1/21

Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 50KLD NEAR SUBHASH NAGAR, KARANPRAYAG
Sample Name : STP-3 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 50KLD NEAR SUBHASH NAGAR, KARANPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.41	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	27.6	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	5.4	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	4.3	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.35	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.16	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	1.01	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	70.0	IS 1622:1981

END

Page 01 of 01



PERSON IN CHARGE

DATE OF COMPLETION

NOTE

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- 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
- 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
- 5-Result given in report are related to sample tested.

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Test Report

CERTIFICATE OF ANALYSIS

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Contact No. : 01332-235415, 7060134448, E-mail : dtriplvtltd@gmail.com, Website : www.dtrilab.org
LICENCE No. : 1/UA/CTU/2010

Sample : Effluent Water Sample Report No : DTRLES-300919049
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 50KLD NEAR SUBHASH NAGAR, KARANPRAYAG
Sample Name : STP-3 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 50KLD NEAR SUBHASH NAGAR, KARANPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.34	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	109.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	42.0	APHA 5220-B&D
4	Total Suspended Solid	mg/l	96.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	6.20	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	5.21	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	4.92	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	900.0	IS 1622:1981

END

Page 01 of 01

DATE OF COMPLETION

PERSON-IN-CHARGE

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Test Report

CERTIFICATE OF ANALYSIS

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Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrilab.org LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919036
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhnad Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name of Site : 0.10 MLD WORD NO.1&3, KARANPRAYAG
Sample Name : STP-5 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.10 MLD WORD NO.1&3, KARANPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.29	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	23.6	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	7.4	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	8.1	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.17	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.10	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	1.02	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	80.0	IS 1622:1981



DATE OF COMPLETION

PERSON-IN-CHARGE

NOTE

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- 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
- 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
- 5-Result given in report are related to sample tested.

15795



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Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House

94, Shiv Ganga Industrial Estate, Lakeshwarl, Bhagwanpur, Roorkee - 247661 (UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtriplvtltd@gmail.com, Website : www.dtrilab.org

LICENCE No. : 1/UA/CTU/2010

Sample : Effluent Water Sample Report No : DTRL-300919037

Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21

Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.10 MLD WARD NO 1&3, KARANPARAYAG
Sample Name : STP-5 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.10 MLD WARD NO 1&3, KARANPARAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.85	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	48.7	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	20.1	APHA 5220-B&D
4	Total Suspended Solid	mg/l	96.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	3.19	APHA 4500 NH3-B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	4.27	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	2.11	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	900.0	IS 1622:1981

Page 01 of 01

DATE OF COMPLETION



NOTE

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Test Report

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Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrilab.org

LICENCE No. : 1/UA/CTL/2010

15796

Sample : Effluent Water Sample Report No : DTRLES-300919035
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.10 MLD OLD BRIDGE, KARANPRAYAG
Sample Name : STP-2 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.10 MLD OLD BRIDGE, KARANPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.15	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	23.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	6.2	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	6.5	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.12	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.30	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.91	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	70.0	IS 1622:1981

END

Page 01 of 01



DATE OF COMPLETION

PERSON-IN-CHARGE

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Test Report

CERTIFICATE OF ANALYSIS

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Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrlab.org
LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919034
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.10 MLD OLD BRIDGE, KARANPRAGAYAG
Sample Name : STP-2 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.10 MLD OLD BRIDGE, KARANPRAGAYAG
Date of Sampling : 23.08.2019 29-9-19
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 29.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.73	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	38.1	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	13.4	APHA 5220-B&D
4	Total Suspended Solid	mg/l	112.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	5.92	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	4.07	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	1.93	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	1600.0	IS 1622:1981

END

DATE OF COMPLETION



NOTE

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- 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
- 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
- 5-Result given in report are related to sample tested.

15798



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Test Report

CERTIFICATE OF ANALYSIS

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Govt. Approved Test House

Contact No. : 01332235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrilab.org

LICENCE No. : 1/UA/CTL/2010

Sample

Effluent Water Sample

Report No

DTRLES-300919032

Submitted by : Office Of Project Manager, Construction
& Maintenance Unit (Ganga) Ultrakhand
Peyjal Nigam Gopeshwar-246401

Your Ref. : 1644/S-1/21

Sample Qty. : 5 Liters

Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.05 MLD POLICE CHOWKI, KARANPRAGAYAG
Sample Name : STP-1 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.05 MLD POLICE CHOWKI, KARANPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	6.96	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	26.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	6.7	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	7.12	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.90	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.11	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.97	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	90.0	IS 1622:1981

END

Page 01 of 01

DATE OF COMPLETION

PERSON-IN-CHARGE

NOTE

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- 5-Result given in report are related to sample tested.

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Test Report

CERTIFICATE OF ANALYSIS

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Contact No. : 01332-235415, 7060134448, E-mail : dtrpvtltd@gmail.com, Website : www.dtrfab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919033

Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21

Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.05MLD POLICE CHOWKI , KARANPARAYAG
Sample Name : STP-1 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.05MLD POLICE CHOWKI NALA, KARANPRAGAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.61	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	82.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	22.5	APHA 5220-B&D
4	Total Suspended Solid	mg/l	97.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	6.96	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	4.28	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	7.12	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	1600.0	IS 1622:1981

END

Page 01 of 01

DATE OF COMPLETION



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Contact No. : 01332 235415, 7060134448, E-mail : dtrlpvtltd@gmail.com, Website : www.dtrlab.org

LICENCE No. : 1/UA/CTU/2010

15800

Sample : Effluent Water Sample Report No : DTRLES-300919030

Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand
Peyjal Nigam Gopeshwar-246401

Your Ref. : 1644/S-1/21

Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.05 MLD SANGAM NALA, NANDPRAYAG
Sample Name : STP-2 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.05 MLD SANGAM NALA, NANDPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.18	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	29.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	7.2	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	4.3	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.8	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.13	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.99	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	90.0	IS 1622:1981

END

Page 01 of 01

DATE OF COMPLETION

PERSON-IN-CHARGE

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15801



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Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House
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Contact No. : 01332-235415, 7060134448, E-mail : dtriplvtltd@gmail.com, Website : www.dtrilab.org
LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919031
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhnad Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.05 MLD SANGAM NALA, NANDPRAYAG
Sample Name : STP-2 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.05 MLD SANGAM NALA, NANDPRAYAG
Date of Sampling : ~~23.09.2019~~ 29-09-19
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.89	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	172.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	61.0	APHA 5220-B&D
4	Total Suspended Solid	mg/l	115.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	6.21	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	4.15	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	3.47	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	1600.0	IS 1622:1981

END

DATE OF COMPLETION



NOTE
1-Sample(s) not drawn by us unless otherwise stated.
2-Total liability of our analytical division is limited to the invoiced amount.
3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
5-Result given in report are related to sample tested.

15802



Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House

94, Shlv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtriplvtltd@gmail.com, Website : www.dtriab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919028

Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1328/S-1/13

Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
 Name Of Site : 0.10 MLD FOREST NALA, NANDPRAYAG
 Sample Name : STP-1+3 OUTLET
 Sample package & Quantity : Plastic Bottle & 5 Liters
 Sampling Location : 0.10 MLD FOREST NALA, NANDPRAYAG
 Date of Sampling : 29.09.2019
 Sampling Protocol : DTRL-SOP-QCC-160
 Date of Sample Receipt : 30.09.2019
 Date of Analysis : 30.09.2019
 Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.14	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	23.9	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	6.2	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	4.5	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.54	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.31	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.98	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	70.0	IS 1622:1981



PERSON-IN-CHARGE

DATE OF COMPLETION

NOTE

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- 5-Result given in report are related to sample tested.



Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House

94, Shiv Ganga Industrial Estate, Lakeshwarl, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332*235415, 7060134448, E'mail : dtripltd@gmail.com, Website : www.dtrilab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919029
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Utrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 0.10 MLD FOREST NALA, NANDPRAYAG
Sample Name : STP-1+3 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 0.10 MLD FOREST NALA, NANDPRAYAG
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.72	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	152.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	56.0	APHA 5220-B&D
4	Total Suspended Solid	mg/l	115.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	7.13	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	5.33	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	4.97	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	900.0	IS 1622:1981

Page 01 of 01

DATE OF COMPLETION



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Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House

94, Shiv Ganga Industrial Estate, Lakeshwarl, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtlrvptltd@gmail.com, Website : www.dtrlab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919027

Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21

Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 50KLD OLD SUSPENSION BRIDGE CHAMOLI
Sample Name : STP-5 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 50KLD OLD SUSPENSION BRIDGE CHAMOLI
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.25	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	26.8	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	7.1	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	5.6	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	2.17	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	3.13	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	1.09	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	90.0	IS 1622:1981

END

Page 01 of 01



PERSON-IN-CHARGE

DATE OF COMPLETION

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Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House 94, Shlv Ganga Industrial Estate, Lakeshwarl, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332-235415, 7080134448, E-mail : dttrlpvtltd@gmail.com, Website : www.dtrlab.org

LICENCE No. : 1/UA/CTU/2010

Sample : Effluent Water Sample Report No : DTRL-300919026
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 50KLD OLD SUSPEMSION BRIDGE, CHAMOLI
Sample Name : STP-5 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 50KLD OLD SUSPEMSION BRIDGE, CHAMOLI
Date of Sampling : 29.10.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.10.2019
Date of Analysis : 30.10.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.92	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	94.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	36.0	APHA 5220-B&D
4	Total Suspended Solid	mg/l	130.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	6.12	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	8.29	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.10	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	1600.0	IS 1622:1981

Page 01 of 01

DATE OF COMPLETION



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Test Report

CERTIFICATE OF ANALYSIS

94, Shiv Ganga Industrial Estate, Lakeshwar, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtriplvtltd@gmail.com, Website : www.dtrilab.org

LICENCE No. : 1/U/CTU/2010

15806

Sample : Effluent Water Sample Report No : DTRLES-300919024
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 1.19 MLD VIVEKANAND CLONY, GOPESHWAR
Sample Name : STP-2 OUTLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 1.19 MLD VIVEKANAND CLONY, GOPESHWAR
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	LIMITS	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	5.5-9.0	7.32	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	250.0	24.2	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	30.0	7.3	APHA 5220-B&D
4	Total Suspended Solid	mg/l	100.0	4.3	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	50.0	1.12	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	100.0	2.18	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	5.0	0.96	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	<2-1600	80.0	IS 1622:1981

END

Page 01 of 01



PERSON-IN-CHARGE

DATE OF COMPLETION

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Test Report

CERTIFICATE OF ANALYSIS

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Contact No. : 01332-235415, 7060134448, E-mail : dtriplvtltd@gmail.com, Website : www.dtrilab.org LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-300919025
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 30.09.2019

Attention : Mr. S.K.VARMA
Name Of Site : 1.19 MLD VIVEKANAND COLONY, GOPESHWAR
Sample Name : STP-2 INLET
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : 1.19 MLD VIVEKANAND COLONY, GOPESHWAR
Date of Sampling : 29.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 30.09.2019
Date of Analysis : 30.09.2019
Date of Completion : 07.10.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.34	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	109.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	42.0	APHA 5220-B&D
4	Total Suspended Solid	mg/l	96.0	APHA 2540 -C
5	Ammonical Nitrogen as 'N'	mg/l	6.20	APHA 4500 NH ₃ -B
6	Total Kjeldhal Nitrogen as 'N'	mg/l	5.21	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	4.92	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	900.0	IS 1622:1981

DATE OF COMPLETION



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E-mail : infogecrc@gmail.com



TC-8336

Format No.: GECRC/QR/F-62
Revision No.: 02
Revision Date: 03.05.2019

GSTIN : 09AARFG5353K1ZS

TEST REPORT (Waste Water)

Report No.:GECRC/WQ-19/249

Date:12.10.2019

Issued To	M/S Pant Nagar CETP Pvt. Ltd. Sector II DC, IIE Pant Nagar, Rudrapur	Sampled By	GECRC
Date of Received Sample	26.09.2019	Method of Sampling	IS:3025(Part-1)
Work Order No. Date	----	Date of Sampling	23.09.2019
Nature of Sample	Waste Water	Sample Description	CETP Inlet Water
Sample Condition	OK	Period of Analysis	26.09.2019 to 10.10.2019
Environmental Condition a. Room Temperature(°C) b. Relative Humidity (%)			25 ± 2 °C 55 ± 10%

RESULTS

S. No.	Parameter	Unit	Method	Result
1	Colour*	Hezan	APHA 22ed ed.	226
2	Odor*	-	APHA 22ed ed.	Objectionable
3	Total dissolved solids	mg/l	IS:3025(Part 16)	1260.0
4	Total Suspendedsolids	mg/l	IS:3025 (Part 17)	221.2
5	Turbidity	NTU	IS: 3025 (Part 10)	26.7
6	pH	-	IS: 3025 (Part 11)	7.20
7	Temperature	°C	IS: 3025 (Part 9)	27.5
8	Oil and grease	mg/l	IS: 3025 (Part 39)	23.9
9	Totalresidual chlorine*	mg/l	APHA 22ed ed.	BDL
10	Ammoniacal nitrogen(asN)*	mg/l	APHA 22ed ed.	25.23
11	Total Kjeldah/Nitrogen*	mg/l	APHA 22ed ed.	52.3
12	Free Ammonia*	mg/l	APHA 22ed ed	2.16
13	Sulphate	mg/l	IS: 3025 (Part 24)	30.0

*Not in NABL Scope
BDL=Below Detection Limit

Checked By: *Dubey*

Authorized Signatory



Name: Deepak Singh
Designation: Quality Manager

Page | 2

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158*09



Global Environmental Consultancy And Research Centre

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Tel.: (0522) 4300305, 8960040004, 7607377997, 9554136037
E-mail : infogecrc@gmail.com



GSTIN : 09AARFG5353K1ZS

TC-8336

Report No.:GECRC/WQ-19/249

Date:12.10.2019

14	Biochemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part 44)	733.3
15	Chemical Oxygen Demand (COD)	mg/l	IS: 3025 (Part 58)	2260.0
16	Arsenic(as As)*	mg/l	APHA 22ed ed.	BDL
17	Mercury(asHg)*	mg/l	APHA 22ed ed.	BDL
18	Lead(asPb)*	mg/l	APHA 22ed ed.	0.0226
19	Cadmium(asCd)*	mg/l	APHA 22ed ed.	BDL
20	Hexavalent Chromium(as Cr ⁺⁶)	mg/l	APHA 22ed ed.	0.40
21	Total chromium	mg/l	IS: 3025 (Part 52)	3.0
22	Copper*	mg/l	APHA 22ed ed.	0.301
23	Zinc(AsZn)*	mg/l	APHA 22ed ed.	2.33
24	Selenium(asSe)*	mg/l	APHA 22ed ed.	BDL
25	Nickel(asNi)*	mg/l	APHA 22ed ed.	BDL
26	Cyanide(asCN)*	mg/l	APHA 22ed ed.	BDL
27	Fluoride(asF)	mg/l	IS: 3025 (Part 60)	0.812
28	Dissolved Phosphates(asP)*	mg/l	APHA 22ed ed.	23.69
29	Phenoliccompounds(asC ₆ H ₅ OH)*	mg/l	APHA 22ed ed.	0.283
30	Manganese(as Mn) *	mg/l	APHA 22ed ed.	0.126
31	Iron(asFe)	mg/l	IS 3025 (Part 53)	7.2
32	Nitrite*	mg/l	APHA 22ed ed.	0.26
33	Nitrate	mg/l	IS: 3025 (Part 34)	6.8
34	Sulphide(asS)*	mg/l	APHA 22ed ed.	6.23
35	SAR*	-	APHA 22ed ed.	33.45
36	Chloride	mg/l	IS: 3025 (Part 32)	180.3

*Not in NABL Scope
BDL=Below Detection Limit

Checked By: *Dubey*

Authorized Signatory:

Name: Deepal Singh Yadav
Designation: Quality Manager

*****End of the Report*****

NOTE:

1. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
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3. Any discrepancy in test result should be reported within 15days.

Page 2 | 2

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 Tel.: (0522) 4300305, 8960040004, 7607377997, 9554136037
 E-mail : infogecrc@gmail.com



GSTIN : 09AARFG5353K1ZS

Format No.: GECRC/QR/F-62
 Revision No.: 02
 Revision Date: 03.05.2019

TEST REPORT (Waste Water)

Report No.:GECRC/WQ-19/250

Date: 12.10.2019

Issued To	M/S Pant Nagar CETP Pvt. Ltd. Sector II DC, IIE Pant Nagar, Rudrapur	Sampled By	GECRC
Date of Received Sample	26.09.2019	Method of Sampling	IS:3025(Part-1)
Work Order No. Date	-----	Date of Sampling	23.09.2019
Nature of Sample	Waste Water	Sample Description	CETP Outlet Water
Sample Condition	OK	Period of Analysis	26.09.2019 to 10.10.2019
Environmental Condition	a. Room Temperature(°C) b. Relative Humidity (%)		25 ± 2 °C 55 ± 10%

RESULTS

S. No.	Parameter	Unit	Method	Result
1	Colour*	Hezan	APHA 22ed ed.	132
2	Odor*	-	APHA 22ed ed.	Unobjectionable
3	Total dissolved solids	mg/l	IS:3025(Part 16)	1360.0
4	Total Suspendedsolids	mg/l	IS:3025 (Part 17)	49.0
5	Turbidity	NTU	IS: 3025 (Part 10)	5.0
6	pH	-	IS: 3025 (Part 11)	7.50
7	Temperature	°C	IS: 3025 (Part 9)	27.9
8	Oil and grease	mg/l	IS: 3025 (Part 39)	4.1
9	Totalresidual chlorine*	mg/l	APHA 22ed ed.	BDL
10	Ammoniacal nitrogen(asN)*	mg/l	APHA 22ed ed.	2.36
11	Total Kjeldahl Nitrogen*	mg/l	APHA 22ed ed.	5.25
12	Free Ammonia*	mg/l	APHA 22ed ed	0.23
13	Sulphatē	mg/l	IS: 3025 (Part 24)	24.0
14	Biochemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part 44)	20.6

*Not in NABL Scope
 BDL=Below Detection Limit
 Checked By: *Deepak*

Authorized Signatory:

 Name: Deepak Singh Yadav
 Designation: Quality Manager
 Page 1

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15819



Global Environmental Consultancy And Research Centre

2/390 A, Vibhav Khand, Gomti Nagar, Lucknow-226010
Tel.: (0522) 4300305, 8960040004, 7607377997, 9554136037
E-mail : infogecrc@gmail.com



GSTIN : 09AARFG5353K1ZS

Report No.:GECRC/WQ-19/250

Date: 12.10.2019

15	Chemical Oxygen Demand (COD)	mg/l	IS: 3025 (Part 58)	90.0
16	Arsenic(as As)*	mg/l	APHA 22ed ed.	BDL
17	Mercury(asHg)*	mg/l	APHA 22ed ed.	BDL
18	Lead(asPb)*	mg/l	APHA 22ed ed.	BDL
19	Cadmium(asCd)*	mg/l	APHA 22ed ed.	BDL
20	Hexavalent Chromium(as Cr ⁶⁺)	mg/l	APHA 22ed ed.	0.03
21	Totalchromium	mg/l	IS: 3025 (Part 52)	0.07
22	Copper*	mg/l	APHA 22ed ed.	0.178
23	Zinc(asZn)*	mg/l	APHA 22ed ed.	0.226
24	Selenium(asSe)*	mg/l	APHA 22ed ed.	BDL
25	Nickel(asNi)*	mg/l	APHA 22ed ed.	0.002
26	Cyanide(asCN)*	mg/l	APHA 22ed ed.	BDL
27	Fluoride(asF)	mg/l	IS: 3025 (Part 60)	0.515
28	Dissolved Phosphates(asP)*	mg/l	APHA 22ed ed.	3.26
29	Phenoliccompounds(asC ₆ H ₅ OH)*	mg/l	APHA 22ed ed.	BDL
30	Manganese(as Mn) *	mg/l	APHA 22ed ed.	BDL
31	Iron(asFe)	mg/l	IS 3025 (Part 53)	0.13
32	Nitrite*	mg/l	APHA 22ed ed.	0.11
33	Nitrate	mg/l	IS: 3025 (Part 34)	2.9
34	Sulphide(asS)*	mg/l	APHA 22ed ed.	0.426
35	SAR*	-	APHA 22ed ed.	16.45
36	Chloride	mg/l	IS: 3025 (Part 32)	66.5

*Not in NABL Scope
BDL=Below Detection Limit
Checked By: Dubey

Authorized Signator

Name: Deepak Singh Yadav
Designation: Quality Manager



*****End of the Report*****

NOTE:

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**TEST CERTIFICATE**

Test Report of	Report Code	Date of Issue
Waste Water	WW-251019-22	31/10/2019

WW-251019-22 (Page 1 to 2)

Issued To: M/s. SK UEM Water Projects Pvt. Ltd
Plot No. P1, Sec-12, IIE, SIIDCUL, Haridwar

SAMPLING & ANALYSIS DATA

Sample Received On : 25/10/2019
 Sample Collected By : Laboratory
 Sample Description : CETP Outlet
 Sample Quantity/Packing detail : 2 lt/Plastic Cane
 Weather Conditions : Normal
 Analysis Duration : 25/10/2019 to 31/10/2019

TEST RESULTS						
S.No	Parameter	Test Method	Results	Units	Into inland surface water	On land for irrigation
1.	pH value	IS-3025(Part-11)	7.30	-	6-9	6-9
2.	Fixed Dissolved Solids (FDS)	IS-3025(Part-16)	996	mg/l	2100*	2100*
3.	Sulphates (as SO ₄)	IS: 3025 (P- 24)	86.0	mg/l	1000	1000
4.	Total Suspended Solid (TSS)	IS:3025(Part-17)	4.90	mg/l	100	100
5.	Chemical Oxygen Demand(as O ₂)	IS:3025(Part-58)	46.0	mg/l	250	250*
6.	Biological Oxygen Demand(as O ₂)	IS:3025(Part-44)	8.0	mg/l	30	100
7.	Temperature, °C	IS:3025(Part-9)	1.0	°C	Shall not be exceed more than 5 °C	
8.	Oil & grease	IS:3025(Part-39)	<1.0	mg/l	10	10
9.	Ammonical- Nitrogen	IS:3025(Part-39)	1.68	mg/l	50	NS*
10.	Total Kjeldhal Nitrogen (TKN)	IS:3025(Part-34)	9.86	mg/l	100	NS*
11.	Nitrate- Nitrogen	IS:3025(Part-34)	3.62	mg/l	10	NS*
12.	Phosphates, (as P)	IS:3025(Part-31)	1.26	mg/l	5	NS*
13.	Chlorides (as Cl)	IS: 3025 (Part - 32)	282	mg/l	1000	1000
14.	Fluoride (as F)	IS: 3025 (Part - 60)	0.52	mg/l	2	2
15.	Sulphides, (as S)	IS: 3025 (Part - 29)	BDL	mg/l	2	2
16.	Phenolic compound (as C ₆ H ₅ OH)	IS: 3025 (Part - 43)	BDL	mg/l	1	1
17.	Total Residual Chlorine	IS: 3025 (Part - 26)	0.25	mg/l	1	1
18.	Zinc (as Zn)	IS: 3025 (Part - 49)	0.132	mg/l	5	15
19.	Iron (as Fe)	IS: 3025 (Part - 53)	0.81	mg/l	3	3
20.	Copper (as Cu)	IS: 3025 (Part - 42)	0.058	mg/l	3	3

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TEST CERTIFICATE

21.	Trivalent Chromium(as Cr ³⁺)	IS: 3025 (Part - 52)	BDL	mg/l	2	2
22.	Manganese (as Mn)	IS: 3025 (Part - 45)	0.096	mg/l	2	NS*
23.	Nickel (as Ni)	IS: 3025 (Part - 54)	BDL	mg/l	3	NS*
24.	Arsenic (as As)	IS: 3025 (Part - 37)	BDL	mg/l	0.2	NS*
25.	Cyanide, (as CN)	IS: 3025 (Part - 27)	BDL	mg/l	0.2	NS*
26.	Vanadium (as V)	APHA-21th ^{ed} -2005	BDL	mg/l	0.2	NS*
27.	Lead (as Pb)	IS: 3025 (Part - 47)	BDL	mg/l	0.1	NS*
28.	HexavalentChromium (as Cr ⁶⁺)	IS: 3025 (Part - 52)	BDL	mg/l	0.1	NS*
29.	Selenium (as Se)	IS: 3025 (Part - 56)	BDL	mg/l	0.05	NS*
30.	Cadmium (as Cd)	IS: 3025 (Part - 41)	BDL	mg/l	0.05	NS*
31.	Mercury (as Hg)	IS: 3025 (Part - 48)	BDL	mg/l	0.01	NS*
32.	Bio- assay Test (% Survival of Fish 96 hrs)	IS:6171	100	%	Should be 90 % Survival	

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Limit as Per MOEF Draft 24 th November 2015
1.	Faecal Coliform (MPN/100ML)	IS-1622	122	<1000 MPN/100 ml

WW-190719-22 (Page 2 to 2)

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Jyoti
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15814



NOIDA TESTING LABORATORIES

(As ISO : 9001 : 2015, ISO 14001:2015 & ISO 45001:2018 & NABL Accredited Laboratory)
 MEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Registered Laboratory

+91-9313611642, 8510081921, 7503031145, 852870571, 7503031145

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Waste Water	WW-251019-21	31/10/2019

WW-251019-21(Page 1 to 2)

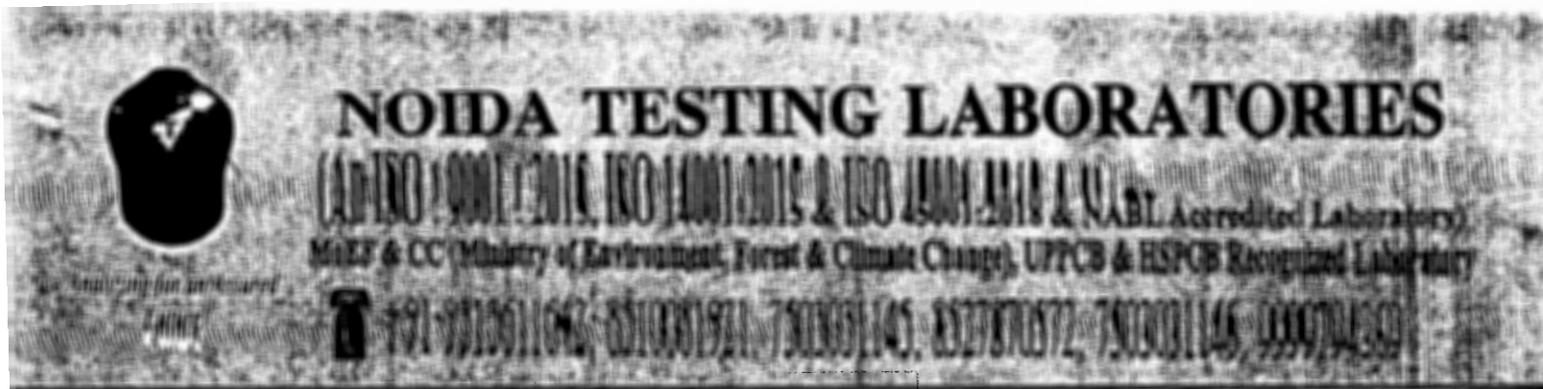
Issued To: M/s.SK UEM Water Projects Pvt. Ltd
 Plot No. P1, Sec-12, IIE, SIIDCUL, Haridwar

SAMPLING & ANALYSIS DATA

Sample Received On : 25/10/2019
 Sample Collected By : Laboratory
 Sample Description : CETP Inlet
 Sample Quantity/Packing detail : 2 lt/Plastic Cane
 Weather Conditions : Normal
 Analysis Duration : 25/10/2019 to 31/10/2019

CETP INLET						
S.No	Parameter	Test Method	Results	Units	Into inland surface water	On land for irrigation
1.	pH value	IS-3025(Part-11)	6.53	-	6-9	6-9
2.	Fixed Dissolved Solids (FDS)	IS-3025(Part-16)	1087	mg/l	2100*	2100*
3.	Sulphates (as SO ₄)	IS: 3025 (P- 24)	99.8	mg/l	1000	1000
4.	Total Suspended Solid (TSS)	IS:3025(Part-17)	134.8	mg/l	100	100
5.	Chemical Oxygen Demand(as O ₂)	IS:3025(Part-58)	814	mg/l	250	250*
6.	Biological Oxygen Demand(as O ₂)	IS:3025(Part-44)	398	mg/l	30	100
7.	Temperature, °C	IS:3025(Part-9)	1	°C	Shall not be exceed more than 5 °C	
8.	Oil & grease	IS:3025(Part-39)	72.0	mg/l	10	10
9.	Ammonical- Nitrogen	IS:3025(Part-39)	76.4	mg/l	50	NS*
10.	Total Kjeldhal Nitrogen (TKN)	IS:3025(Part-34)	148.0	mg/l	50	NS*
11.	Nitrate- Nitrogen	IS:3025(Part-34)	47.3	mg/l	10	NS*
12.	Phosphates, (as P)	IS:3025(Part-31)	3.10	mg/l	5	NS*
13.	Chlorides (as Cl)	IS: 3025 (Part - 32)	152	mg/l	1000	1000
14.	Fluoride (as F)	IS: 3025 (Part - 60)	1.42	mg/l	2	2
15.	Sulphides, (as S)	IS: 3025 (Part - 29)	2.10	mg/l	2	2
16.	Phenolic compound (as C ₆ H ₅ OH)	IS: 3025 (Part - 43)	BDL	mg/l	1	1
17.	Total Residual Chlorine	IS: 3025 (Part - 26)	Nil	mg/l	1	1
18.	Zinc (as Zn)	IS: 3025 (Part - 49)	2.42	mg/l	5	15
19.	Iron (as Fe)	IS: 3025 (Part - 53)	6.84	mg/l	3	3

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**TEST CERTIFICATE**

20.	Copper (as Cu)	IS: 3025 (Part - 42)	0.61	mg/l	3	3
21.	Trivalent Chromium (as Cr ⁺³)	IS: 3025 (Part - 52)	BDL	mg/l	2	2
22.	Manganese (as Mn)	IS: 3025 (Part - 45)	0.34	mg/l	2	NS*
23.	Nickel (as Ni)	IS: 3025 (Part - 54)	0.28	mg/l	3	NS*
24.	Arsenic (as As)	IS: 3025 (Part - 37)	BDL	mg/l	0.2	NS*
25.	Cyanide, (as CN)	IS: 3025 (Part - 27)	BDL	mg/l	0.2	NS*
26.	Vanadium (as V)	APHA-21th ^{edn} . 2005	BDL	mg/l	0.2	NS*
27.	Lead (as Pb)	IS: 3025 (Part - 47)	0.21	mg/l	0.1	NS*
28.	Hexavalent Chromium (as Cr ⁺⁶)	IS: 3025 (Part - 52)	BDL	mg/l	0.1	NS*
29.	Selenium (as Se)	IS: 3025 (Part - 56)	BDL	mg/l	0.05	NS*
30.	Cadmium (as Cd)	IS: 3025 (Part - 41)	0.091	mg/l	0.05	NS*
31.	Mercury (as Hg)	IS: 3025 (Part - 48)	BDL	mg/l	0.01	NS*
32.	Bio- assay Test (% Survival of Fish 96 hrs)	IS:6171	0.0	%	Should be 90 % Survival	

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Limit as Per MOEF Draft 24 th November 2015
1.	Faecal Coliform (MPN/100ML)	IS-1622	> 1600	No Limit Specify

WW-251019-21 (Page 1 to 2)

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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15816



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Analytic Labs Pvt. Ltd.
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Plot No. 37, Mayapuri Industrial Area, Phase-II, New Delhi - 110007
Phone : +(91)-(11) 43854300
Email : reports@simalab.com
CIN No : U74899DL1988PTC031785
Website : www.simalab.net | www.simalab.com

TESTING STREAMS : FOOD & AGRICULTURAL • NUTRACEUTICALS • DRUGS & COSMETICS • AYUSH & UNANI • ENVIRONMENT • WATER • BUILDING MATERIAL

7.8 F-01



TEST REPORT

PARTY CODE : JUK/11891
JITF ES IPL CETP (SITARGANJ) LTD.
PLOT NO. U-3, PHASE-III, ELDECO, SIDCUL, U.S. NAGAR (UTTARAKHAND)

REPORT NO. : UK1115004119
REF. NO. : GATE PASS NO. 54
REF. DATE : NS
DT.RECD : 15/11/2019

SAMPLE NAME : CETP INLET

RESULTS OF ANALYSIS				
Reference : EP Act Standard				
DESCRIPTION : One CETP Inlet sample was submitted by party 14/11/2019.				
SAMPLING DATE : 14/11/2019		SAMPLE QTY. : 1 LTR.		
S.No.	Parameters	Units	Results	Protocols
1.	pH	NA	7.36	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	94	IS:3025 (P-17)
3.	Total Dissolved Solids	mg/L	2980	IS:3025 (P-16)
4.	Chemical Oxygen Demand	mg/L	672	IS:3025 (P-58)
5.	Biochemical Oxygen Demand (for 3 days at 27°C)	mg/L	280	IS:3025 (P-44)
6.	Ammonical Nitrogen (as NH3-N)	mg/L	112	IS:3025 (P-34)
7.	Total Kjeldahl Nitrogen (TKN)	mg/L	173.6	IS:3025 (P-34)

Date of performance : 15/11/2019 to 22/11/2019
NA = Not Applicable

SAMPLE NOT COLLECTED BY US

DATE : 22/11/2019

AUTHORISED SIGNATORY

REMARKS 1. Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied. Page: 1 of 1
2. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
3. This Report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of law and should not be used in any advertising media without special permission in writing.
4. Sample shall be disposed off after issue of Test Report unless specified.
5. A complaint register is available with the laboratory.

Ranjan Kumar

HARIDWAR LABORATORY : Plot No. 37, Sector - 7, I.I.E SIDCUL, Haridwar - 249403 Phone : +(91)-(01334)-235552 Email : simaharidwar@simalab.co.in
BUILDING MATERIAL LAB : Plot No. 107/11/2 & 107/20, Udhog Nagar Indl Area, Mundka, New Delhi-110041 Phone : +(91)-93198-28884 Email : bmlab@simalab.com

THIS CERTIFICATE IS NOT VALID WITHOUT A HOLOGRAM

SIMA

15817



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Analytic Labs Pvt. Ltd.
(GOVT. APPROVED TESTING LABORATORIES)

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Phone : +(91)-(11) 43854300
Email : reports@simalab.com
CIN No : U74899DL1988PTC031785
Website : www.simalab.net | www.simalab.com

TESTING STREAMS : FOOD & AGRICULTURAL • NUTRACEUTICALS • DRUGS & COSMETICS • AYUSH & UNANI • ENVIRONMENT • WATER • BUILDING MATERIAL

7.8 F-01



TEST REPORT

PARTY CODE : J/UK/11891
JITF ESIPL CETP (SITARGANJ) LTD.
PLOT NO. U-3, PHASE-III, ELDECO, SIDCUL, U.S. NAGAR (UTTARAKHAND)
REPORT NO. : UK1115004019
REF. NO. : GATE PASS NO. 55
REF. DATE : NS
DT.RECD : 15/11/2019

SAMPLE NAME : CETP OUTLET

RESULTS OF ANALYSIS				
Reference : EP Act Standard				
DESCRIPTION : One CETP outlet sample was submitted by party 14/11/2019.				
SAMPLING DATE : 14/11/2019			SAMPLE QTY. : 1 LTR.	
S.No.	Parameters	Units	Results	Protocols
1.	pH	NA	6.78	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	63	IS:3025 (P-17)
3.	Total Dissolved Solids	mg/L	1920	IS:3025 (P-16)
4.	Chemical Oxygen Demand	mg/L	192	IS:3025 (P-58)
5.	Biochemical Oxygen Demand (for 3 days at 27°C)	mg/L	24	IS:3025 (P-44)
6.	Ammonical Nitrogen (as NH3-N)	mg/L	39.2	IS:3025 (P-34)
7.	Total Kjeldahl Nitrogen (TKN)	mg/L	64.9	IS:3025 (P-34)

Date of performance : 15/11/2019 to 22/11/2019
NA = Not Applicable

SAMPLE NOT COLLECTED BY US

DATE : 22/11/2019

AUTHORISED SIGNATORY

REMARKS 1. Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied. Page : 1 of 1
2. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
3. This Report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of law and should not be used in any advertising media without special permission in writing.
4. Sample shall be disposed off after issue of Test Report unless specified.
5. A complaint register is available with the laboratory.
Ranjan Kumar

HARIDWAR LABORATORY : Plot No. 37, Sector - 7, I.I.E SIDCUL, Haridwar - 249403 Phone : +(91)-(01334)-235552 Email : simaharidwar@simalab.co.in
BUILDING MATERIAL LAB : Plot No. 107/11/2 & 107/20, Udhog Nagar Indl Area, Mundka, Phone : +(91)-93198-28884 Email : bmlab@simalab.com
New Delhi-110041

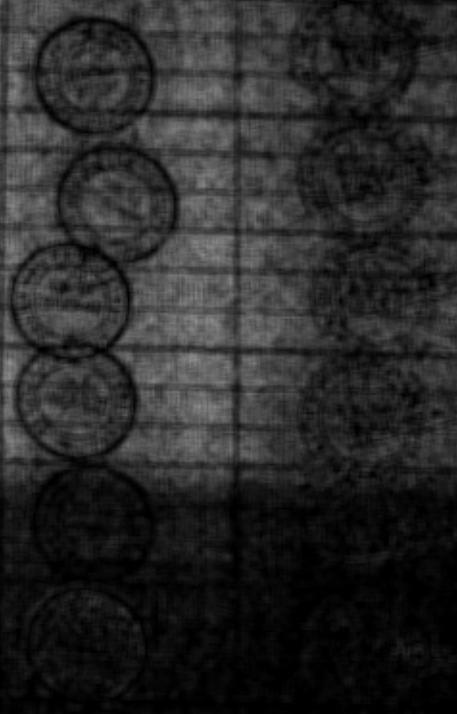
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SIMA

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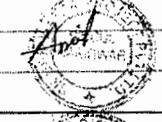
Sl. No.	Case No./Ref. No.	Vehicle No.	Particulars	Remarks
1	Case No. 31531	Track No. 11558298	1st band Serial No. 1000	Total weight as per bill 18.38
2	Case No. 31532	Track No. 11558298	1st band Serial No. 1000	Total weight as per bill 18.38
3	Case No. 31533	Track No. 11558298	1st band Serial No. 1000	Total weight as per bill 18.38
4	Case No. 31534	Track No. 11558298	1st band Serial No. 1000	Total weight as per bill 18.38
5	Case No. 31535	Track No. 11558298	1st band Serial No. 1000	Total weight as per bill 18.38
6	Case No. 31536	Track No. 11558298	1st band Serial No. 1000	Total weight as per bill 18.38
7	Case No. 31537	Track No. 11558298	1st band Serial No. 1000	Total weight as per bill 18.38



SLUDGE DISPOSAL DETAILS

15819

Month - Oct, Year - 2018

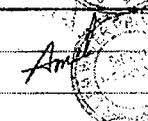
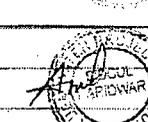
Date of Disposal	Form-10, Ref. No. (Issued by TSD Operator)	Vehical Reg. No.	Qty. (Tons) (As actually weight at weigh bridge)	Signature	
				CETP Operator	TSD Operator
13.10.2018	Form-10, Ref. No.- 23021	Truck Reg. No.- UK 17 CA 0081	Wt. bridge Receipt No - 10522 Total wt. as per receipt - 21.505 tons		
13.10.2018	Form-10, Ref. No.- 23022	Truck Reg. No. UK 08 CA 3056	Wt. bridge Receipt No.- 10600 Total wt. as per receipt - 18.87 tons		
13.10.2018	Form-10, Ref. No.- 23023	Truck Reg. No. HR 58 2391	Wt. bridge Receipt No.- 10517 Total wt. as per receipt - 16.505 tons		
13.10.2018	Form-10, Ref. No.- 23024	Truck Reg. No. VA 07 C 7773	Wt. bridge Receipt No.- 10526 Total wt. as per receipt - 14.245 tons		
13.10.2018	Form-10, Ref. No.- 23025	Truck Reg. No. HR 58 4545	Wt. bridge Receipt No.- 10531 Total wt. as per receipt - 15.105 tons		
15.10.2018	Form-10, Ref. No.- 23026	Truck Reg. No. UK 17 CA 0977	Wt. bridge Receipt No.- 10785 Total wt. as per receipt - 16.065 tons		
15.10.2018	Form-10, Ref. No.- 23025	Truck Reg. No. VA 07 C 7773	Wt. bridge Receipt No.- 10757 Total wt. as per receipt - 17.900 tons		
			Total 120.195 tons		

SLUDGE DISPOSAL

DETAILS

15825

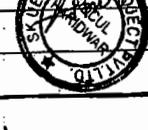
Month - Feb. Year - 2018

Date of Disposal	Form-10 Ref. No. (Issued by TSDF Operator)	Vehical Details	Qty. (Tons.) (As actually weighed at weigh. Bridge)	Signatures	
				CETP Operator	TSDF Operator
11-02-2018	Form-10 Ref. No. 11326	Truck Reg. No. HR 58 2391	Weight bridge Receipt No - 41388 Total wt. as per receipt - 25.185 tons		
11-02-2018	Form-10, Ref. No. - 11327	Truck Reg. No. UK 08 CA 5196	Wt. bridge Receipt No - 41389 Total wt. as per receipt - 27.140 tons		
11-02-2018	Form-10, Ref. No. - 11328	Truck Reg. No. - UA 07 C 7773	Wt. bridge Receipt No - 41397 Total wt. as per receipt - 22.480 tons		
11-02-2018	Form-10, Ref. No. - 11329	Truck Reg. No. UK 08 CA 5813	Wt. bridge Receipt No - 41403 Total wt. as per receipt - 27.035 tons		
11-02-2018	Form-10, Ref. No. - 11330	Truck Reg. No. HR 38 E 6669	Wt. bridge Receipt No - 41404 Total wt. as per receipt - 29.025 tons		
11-02-2018	Form-10, Ref. No. - 11331	Truck Reg. No. UK 08 CA 1088	Wt. bridge Receipt No - 41436 Total wt. as per receipt - 24.200 tons		
			Total - 155.065 tons		

SLUDGE DISPOSAL DETAILS

15821

Month: July-2019

Date of Disposal	Form-10, Ref. No. (Issued by TSD Operator)	Vehical Reg. No.	Qty. (Tons) (As actually weight at weight bridge)	Signature	
				CETP Operator	TSD Operator
08-07-2019	Form-10, Reg. No.- 29897	Truck No. UP 11T 1900	Wt. bridge Receipt No. - 6406 Total wt. as per receipt - 17.10		
08-07-2019	Form-10, Reg. No. - 29898	Truck No. UP 21 N 0459	Wt. bridge Receipt No. - 7773 Total wt. as per receipt - 17.47		
08-07-2019	Form-10, Ref. No. - 29899	Truck No. HR 58 2391	Wt. bridge Receipt No. - 6335 Total wt. as per receipt - 18.55		
08-07-2019	Form-10, Reg. No. - 29900	Truck No. UK 07 CB 9898	Wt. bridge Receipt No. - 6334 Total wt. as per receipt - 21.68		
08-07-2019	Form-10, Reg. No. - 30903	Truck No. UP 07 A 9907	Wt. bridge Receipt No. - 6384 Total wt. as per receipt - 17.83		
08-07-2019	Form-10, Reg. No. - 30902	Truck No. UA 08 J 1486	Wt. bridge Receipt No. - 6369 Total wt. as per receipt - 24.68		
			Total	117.31 Tons	

SLUDGE DISPOSAL DETAILS

15822

Date of Disposal	Form-10, Ref. No. (Issued by TSD Operator)	Vehical Reg. No.	Qty (Tons) (As actually weight at weight bridge)	Signature	
				CETP Operator	TSD Operator
08.03.2019	Form-10, Ref. No. - 26313	Truck No. HR 51 GA 0185	Wt. bridge Receipt No. - 26284 Total wt. as per receipt - 23.29		
08.03.2019	Form-10, Ref. No. - 26314	Truck Reg. No. HR 58 2391	Wt. bridge Receipt No. - 26317 Total wt. as per receipt - 23.36 tons		
08.03.2019	Form-10, Ref. No. - 26315	Truck Reg. No. HR 38 E 2886	Wt. bridge Receipt No. - 26285 Total wt. as per receipt - 23.76 tons		
08.03.2019	Form-10, Ref. No. - 26316	Truck Reg. No. UK 17 CA 0561	Wt. bridge Receipt No. - 26286 Total wt. as per receipt - 21.87 tons		
09.03.2019	Form-10, Ref. No. - 26320	Truck Reg. No. HR 58 2391	Wt. bridge Receipt No. - 26397 Total wt. as per receipt - 23.33 tons		
			Total 115.61 Tons.		

15823



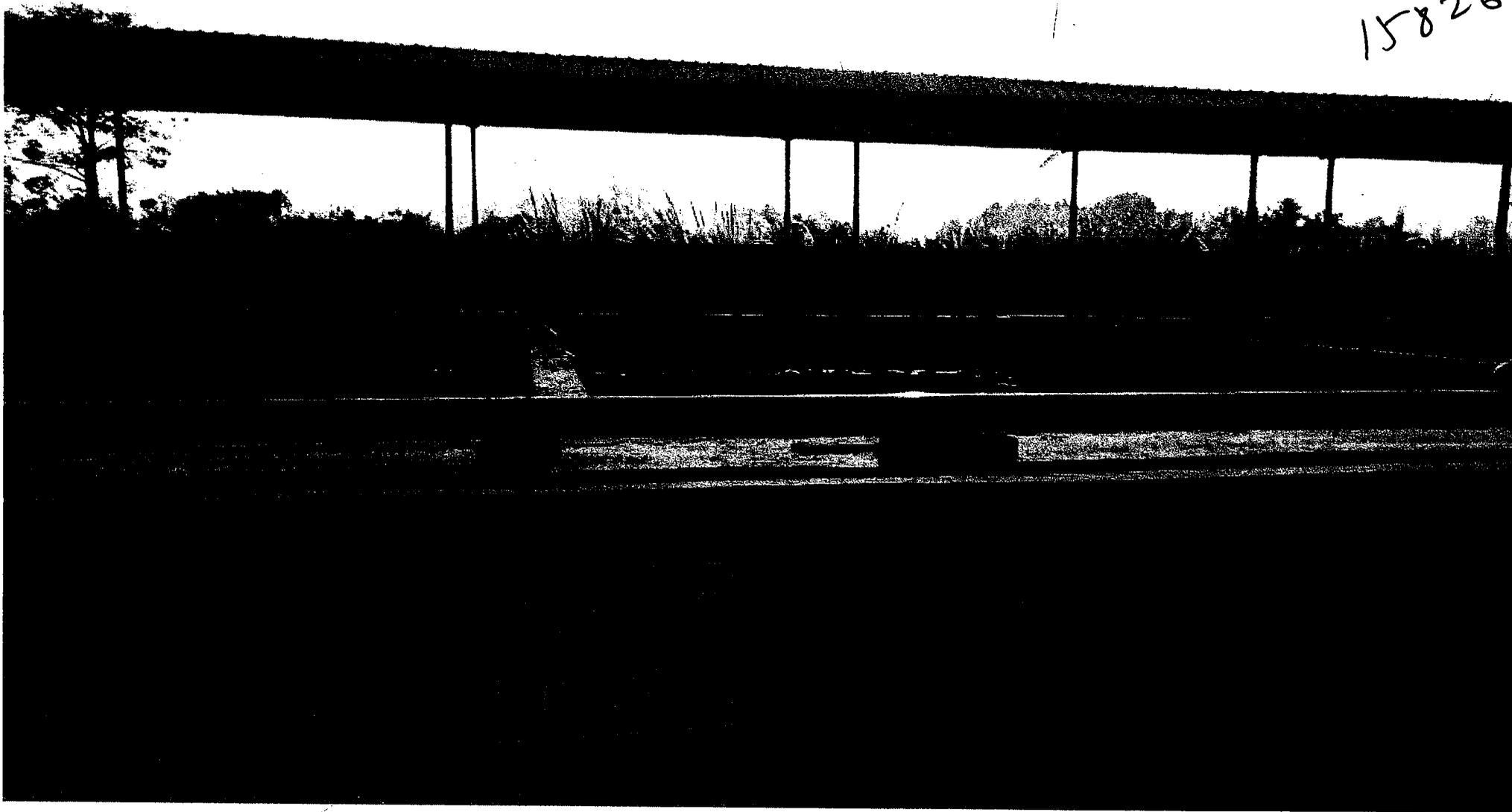
15824



15825



15826



15827



लेब के डिस्कॉन्ट तक की समें है। यदि किसी को सीधे ने में दिक्कत है तो एक टोल भी विकल्प दिया गया है। आयोजन सचिव राजेंद्र पी तिथियों का स्वागत किया। टउन के विभिन्न कार्यों की है। कार्यक्रम में उपाध्यक्ष, एनडी पंचाल, सचिव वित्त मदि ने हिस्सा लिया।

अपहृत नाबालिग प्रदेश में मिली

कोतवाली पुलिस ने अपहृत अपहरण के आरोपित के ल प्रदेश से गिरफ्तार कर कोर्ट में पेश किया, जेल भेज दिया गया। पुलिस लक्ष्मण चौक थाना निवासी अक्टूबर को कोतवाली खिलाफ नाबालिग बेटी का मुकदमा दर्ज कराया। ज्ञात युवक उसकी बेटी को कर भगा ले गया। पुलिस ने खिलाफ दफा 363, 366 में किया था। एसपी सिटी श्वेता लिंग की बरामदगी के लिए है। मुखबिर की सूचना पर हिमाचल प्रदेश के पांवाट मलिंग को सकुशल बरामद। पुलिस ने अपहरण के ल कुमार पुत्र महेंद्र निवासी शुभ खेड़ा पांवाट साहिब तार किया है। पुलिस जांच कि युवक ने किशोरी के किया है। पुलिस ने युवक के मुकदमे में दुष्कर्म की धारा (जास)

का समय दिया जा रहा है, लिहाजा अब कारोबारियों को दीपावली के

टाइम सटलमेंट स्क्रीम के तहत अपने निर्माण कंपाउंड करा सकते हैं। इसके लिए फ्रंट सेटबैक व पार्किंग के मानकों

इसके लिए उपाध्यक्ष ने कहा कि ऐसे प्रकरण को वह सरकार व शासन के समक्ष रखेंगे। वहीं, उन्होंने यह भी कहा

नोटिस निरस्त कर दिए जाएंगे। इस अवसर पर सुनील मैसोन, के अहमद, मीत अग्रवाल आदि उपस्थित रहे।



मुख्यालय 'गौरा देवी पर्यावरण भवन' उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड

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Ph : 0135-2658086, Fax : 0135-2718092 ; Web : www.ueppcb.uk.gov.in

पत्रांक - यूईपीसीबी/एफओ/237(ए)/19/5639-1142

जन-सूचना

दिनांक 14.10.2019

उत्तराखण्ड राज्य में स्थापित/संचालित होने वाले समस्त होटलों, धर्मशालाओं एवं आश्रमों को सूचित किया जाता है कि जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा 25 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 21 के प्रावधानों के अनुसार समस्त होटलों, धर्मशालाओं, आश्रमों को राज्य प्रदूषण नियंत्रण बोर्ड से स्थापनार्थ सहमति एवं संचालनार्थ सहमति लेना आवश्यक है।

वन पर्यावरण एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा प्रख्यापित पर्यावरण (संरक्षण) नियम, 1986 के अन्तर्गत जल प्रदूषण एवं वायु प्रदूषकों के मानकों का निर्धारण किया गया है, जिसका अनुपालन सम्बन्धित होटलों, धर्मशालाओं एवं आश्रमों द्वारा किया जाना अनिवार्य है। सभी होटलों, धर्मशालाओं, आश्रमों को यह भी अवगत कराया जाता है कि मा0 राष्ट्रीय हरित अभिकरण के द्वारा भी होटलों, धर्मशालाओं, आश्रमों से जनित अशुद्धीकृत उत्प्रवाह का निस्तारण सीधे गंगा नदी एवं उसकी सहायक नदियों में किये जाने तथा राज्य प्रदूषण नियंत्रण बोर्ड से संचालनार्थ सहमति प्राप्त किये संचालन किये जाने का संज्ञान लिया गया है।

समस्त होटलों, धर्मशालाओं, आश्रमों को यह भी अवगत कराया जाना है कि राज्य प्रदूषण नियंत्रण बोर्ड द्वारा होटलों, धर्मशालाओं, आश्रमों को सहमति हेतु शुल्क का निर्धारण निम्नानुसार किया गया है:-

होटलों हेतु निर्धारित शुल्क

क्र.स.	स्थापित एवं संचालित कमरों की संख्या	प्रारम्भिक सहमति शुल्क	नवीनीकरण सहमति शुल्क
1	< 20 Room	2000	1000
2	≥ 21 Room to 50 Room	7500	5000
3	≥ 51 Room to 100 Room	10,000	7,500
4	≥ 101 Room & Above	15,000	10,000
5	अन्य जो उपरोक्त में आच्छादित नहीं है (जैसे कैम्प, टैंट, रेस्टोरेन्ट, कैफे आदि)	1000	1000

आश्रम एवं धर्मशालाओं हेतु निर्धारित शुल्क

क्र.स.	स्थापित एवं संचालित कमरों की संख्या	प्रारम्भिक सहमति शुल्क	नवीनीकरण सहमति शुल्क
1	< 20 Room	1000	500
2	≥ 21 Room to 50 Room	3000	1500
3	≥ 51 Room to 100 Room	5000	2500
4	≥ 101 Room & Above	7500	5000
5	अन्य जो उपरोक्त में आच्छादित नहीं है	1000	500

राज्य प्रदूषण नियंत्रण बोर्ड द्वारा यह भी निर्णय लिया गया कि होटलों, धर्मशालाओं, आश्रमों से उपरोक्त वर्णित शुल्क का आगणन 01.04.2018 से किया जाये तथा जो कि 31.03.2020 तक मान्य होगा। यदि कोई होटलों, धर्मशालाओं, आश्रमों द्वारा निर्धारित तिथि तक सहमति हेतु आवेदन नहीं किया जा सकता है तो उक्त होटलों, धर्मशालाओं, आश्रमों, पर निर्धारित सहमति शुल्क की गणना वर्ष 2002 से अथवा स्थापना वर्ष जो भी अधिक हो से किया जायेगा।

इस सम्बन्ध में समस्त होटलों, धर्मशालाओं, आश्रमों को जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा 33-ए एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 31-ए के अन्तर्गत निर्देशित किया जाता है कि प्राथमिकता के आधार पर होटलों, धर्मशालाओं, आश्रमों के स्थापना एवं संचालन हेतु जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा 25 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 21 के अन्तर्गत राज्य प्रदूषण नियंत्रण बोर्ड से स्थापनार्थ एवं संचालनार्थ सहमति प्राप्त करना सुनिश्चित करें। अन्यथा की स्थिति में होटलों, धर्मशालाओं, आश्रमों के विरुद्ध उपरोक्त अधिनियमों के सुसंगत प्रावधानों के अंतर्गत कार्यवाही सुनिश्चित की जायेगी।

उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड से सहमति प्राप्त करने हेतु निम्न राज्य बोर्ड के क्षेत्रीय कार्यालयों से सम्पर्क किया जा सकता है। क्षेत्रीय कार्यालयों का पता एवं क्षेत्रीय अधिकारियों के दूरभाष न0 निम्नवत है:-

1. क्षेत्र:- जिला चमोली, जिला उत्तरकाशी, जिला रुद्रप्रयाग, जिला पौड़ी, जिला देहरादून एवं जिला टिहरी।

क्षेत्रीय अधिकारी, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, ई-115 नेहरू कालोनी, देहरादून। मो. न.-9837156720

2. क्षेत्र:- जिला हरिद्वार

क्षेत्रीय अधिकारी, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, सिंचाई परिकल्प भवन परिसर, रुड़की। मो. न.-9412383118

3. क्षेत्र:- जिला ऊधमसिंहनगर

क्षेत्रीय अधिकारी, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, चामुण्डा काम्पलैक्स, रामनगर रोड, काशीपुर।

मो. न.-9897074903

4. क्षेत्र:- जिला अल्मोड़ा, जिला पिथौरागढ़, जिला नैनीताल, जिला चम्पावत एवं जिला बागेश्वर।

क्षेत्रीय अधिकारी, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, आवास विकास कालोनी, हल्द्वानी।

com/movies
nshow.com
17/12/19 10:AM to 10:PM

4:55PM, 5:00PM

PM, 5:40PM

3:20PM

VI, 5:30PM



क्षेत्रीय कार्यालय
उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड 15828
सिंचाई परिकल्प भवन परिसर, रुड़की -247667 जिला-हरिद्वार

पत्रांक-यूईपीपीसीबी/आर0ओ0आर0/सा0-58/2019/1221

दिनांक: 16/11/19

पंजीकृत डाक

सेवा में,

Uttarakhand Env. Protection
& Pollution Control Board

होटल, अनुपद. हरिद्वार।
(95-स्वी सलम)

Diary No. 6650
Date 23/11/19

विषय:- जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 के प्रावधानों के अनुपालन के सम्बन्ध में।

महोदय,

अवगत होना चाहें कि वन, पर्यावरण एवं जलवायु परिवर्तन, भारत सरकार द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 प्रख्यापित किये गये हैं। उक्त अधिनियमों के प्रावधानों के अनुसार उद्योग/प्रकिया/शुद्धिकरण एवं निस्तारण व्यवस्था, जिनसे सीवेज उत्प्रवाह अथवा/एवं औद्योगिक उत्प्रवाह जनित होता हो, को राज्य प्रदूषण नियंत्रण बोर्ड से इकाई की स्थापना से पूर्व स्थापनार्थ सहमति एवं संचालन से पूर्व संचालनार्थ सहमति प्राप्त की जानी आवश्यक है। होटल/आश्रम/धर्मशालाओं को भी उपरोक्त अधिनियमों के प्रावधानों के अन्तर्गत स्थापना से पूर्व स्थापनार्थ सहमति एवं संचालन से पूर्व संचालनार्थ सहमति प्राप्त की जानी आवश्यक है।

इस कार्यालय के अभिलेखों के अनुसार आप द्वारा होटल/आश्रम/धर्मशाला के संचालन हेतु संचालनार्थ सहमति प्राप्त नहीं की गई है, जो उपरोक्त अधिनियमों के प्रावधानों का उल्लंघन है। उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड द्वारा होटल/आश्रम/धर्मशाला को संचालनार्थ सहमति आवेदन के साथ वांछित शुल्क को संशोधित किया गया है तथा नियत समय तक छूट भी प्रदान की गई है। इस सम्बन्ध में दिनांक 15.10.2019 को समाचार पत्र "अमर उजाला" में आवश्यक जन सूचना भी प्रकाशित की गई है। अवगत होना चाहें कि राष्ट्रीय हरित अधिकरण (एन0जी0टी0) द्वारा भी होटल/आश्रम/धर्मशालाओं द्वारा राज्य प्रदूषण नियंत्रण बोर्ड से आवश्यक संचालनार्थ सहमति प्राप्त किये बिना संचालन का संज्ञान लिया गया है।

उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड में संचालनार्थ सहमति आवेदन हेतु आनलाईन आवेदन की व्यवस्था है। जो होटल/आश्रम/धर्मशाला पूर्व से ही उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड में पंजीकृत हैं वे सीधे बोर्ड की वेब साईट <http://ueppcb.uk.gov.in/> से पूर्व में निर्गत PCB ID एवं Password के माध्यम से आवेदन कर सकते हैं। वे होटल/आश्रम/धर्मशाला, जो प्रथम बार राज्य बोर्ड में सहमति हेतु आवेदन कर रहे हैं, उनके द्वारा <https://investuttarakhand.com/> (एकल रिडकी सुगमता व्यवस्था) के माध्यम से सहमति हेतु आवेदन किया जायेगा।

- आपसे अनुरोध है कि कृपया यथाशीघ्र राज्य होटल/आश्रम/धर्मशाला के संचालन हेतु उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड से उपरोक्त अधिनियमों के अन्तर्गत आवश्यक संचालनार्थ सहमति प्राप्त करना सुनिश्चित करें। किसी भी प्रकार की सहायता हेतु इस कार्यालय से किसी भी कार्य दिवस में सम्पर्क किया जा सकता है।

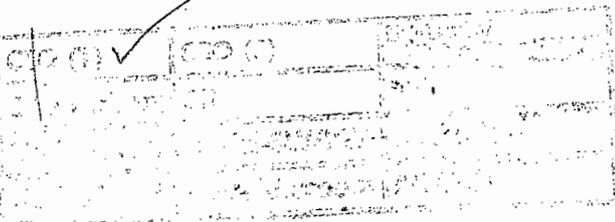
भवदीय,

(डा0 राजेन्द्र सिंह)

क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि:- सदस्य सचिव महोदय, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।

23/11/19
क्षेत्रीय अधिकारी (प्र0) 16.11.2019



23-11-19

15830

Not Application Applied List of Hotel Till Date of Month Nov. 2019

S.N.	Industry Name & Address
1	Chitra Residency, Shravan Nath Nagar, Haridwar-249401, M-7895625274
2	Ganga Heritage, Bheemgauda Marg, Haridwar-249401, M-9412073788
3	Ganga Mahima Lodge , Shravan Nath Nagar, Haridwar, 249403, M-9411755791
4	Ganga Vatika Guest House , Upper Road,Opp Maata Vaishno Devi Mandir, Haridwar-249401, M-9927091678
5	Goverdhan Guest House, Phursharhi Market, Railway Road, Haridwar-249401, M-8859326788
6	Himgiri Residency, Vill-Devepura , Haridwar-249401, M-8439479295
7	Hotel Aashray, Shravan Nath Nagar, Haridwar-249401, M-9760481811
8	Hotel Arise Inn, Rawli Mehdood, 249401, Haridwar, M-9719411066
9	Hotel Ashirwad, Niranjani Akhara, Mayapur, Haridwar- 249401, M-9837023736
10	Hotel Classic, Near Gujarat Bhawan, Jassaram-249403, Haridwar, M-9837651354
11	Hotel Destination 496/40, Civil Lines, Roorkee-247667, M-7520189928
12	Hotel Ganga Darshan, Har Ki Pouri, Opp Kangra Mandir, Haridwar-245901, M-9837072220
13	Hotel Haridev, Ram Nagar, Roorkee-247667, M-9897608699
14	Hotel Himalya, Near Solani Bridge,Haridar Road, Roorkee-247667,M-991716040
15	Hotel Holy Basin Goyal Sweet Shop, Arya Nagar Chownk, Jwalapur, Tal:HRD, Haridwar-249407,M-8979999990
16	Hotel Krishna, Shravan, Haridwar-249401, M-9412072099
17	Hotel Landmark, Shankar Ashram Chownk, Jwalapur-249401, Haridwar, M-9897044468
18	Hotel Lavanya Dudhadhari Old Rishikesh Road, Bhopatwala , Haridwar-249403,M-9313321035
19	Hotel Lions, Jodhamal Road, Haridwar-249401, M-9897593550
20	Hotel Mari Mant, Dudhadhari Chownk, Bhupatwala, Haridwar-249403, M-9837410406
21	Hotel Nagpal, Opp City Hospital, Ranipur Mode, Haridwar-249401, M-9412074074
22	Hotel Natraj, Kharkhari Haridwar-249401, M-9760007911
23	Hotel Neelanchal, Har Ki Pauri, Haridwar-249408, M-9897040495

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24	Hotel New Aditya, Vishnu Ghat, Haridwar-249401, M-9412070290
25	Hotel New Classic Heritage, N-9, Phese- Shivaliknagar, Jwalapur . Haridwar-249403, M-9837257798
26	Hotel Perival Premium, Gangotry Vihar, Bhopatwala, Haridwar-249410, M-9997553571
27	Hotel Prashant Grand, R-79, Main Road, Shivalik Nagar, Haridwar-249403, M-9634224309
28	Hotel Premansh 48 , Civil Lines, Opp Bus Stand, Roorkee-247666, M-9997904444
29	Hotel Purohit Lodge Mohalla Chaklaan, Jwalapur, Haridwar-249403, M-9897591176
30	Hotel Ratan Regency, 771/2, Civil Lines, Roorkee-247667, M-9627634634
31	Hotel Rio Plaza Shiv Murti Wali Gali, Haridwar-249401, M-9439652902
32	Hotel Samridhi, Shivam Enclave, Bhopatwala, Haridwar-249410, M-9045841232
33	Hotel Sangam River Bank, Nh - 58 Delhi Haridar Road, Near Kasyap Dharmshala, Kankhal-24908, M-9759667067
34	Hotel Seth, Khasra-276, Vill.- Shantershah, Roorkee-249407, M-9634434364
35	Hotel Sethi Heritage, Lal Pathar Ki Haveli, Bada Bazar, Bada Bazar , Haridwar-249401, M-9837684208
36	Hotel Shiv Sai, Inder Basti, Bhopatwala, Haridwar-249401, M-9650728728
37	Hotel Suresha, Himalaya Depo Gali, Sharvan Nath Nagar, Haridwar-249401, M-8650022888
38	Hotel Tgmp, Niranjani Akhara, Near Safe Parking, Niranjani Akhada, Haridwar-249401, M-9897899207
39	Hotel Tirupati, Shankar Girir Ki Haweli, Bada Bazar, Haridwar-249401, M-9536032721
40	Hotel Tourist Villa, Shravan Nath Nagar, Haridwar-249401, M-9837067238
41	Hotel Vijay Lakshmi Inn , Ranipur Mode, Haridwar-249401, M-9837090235
42	Hotel Vikas, Upper Road, , Haridwar-249403, M-9897609337
43	Hotel Vishal, Mohanpura Mohammadpur- Delhi Highway, Roorkee-247667, M-8755552222
44	Kailash Guest House, Niranjani Akhara Baag, Haridwar-249403, M-9897790779
45	Kitri Heritage, Saptrishi Chungi, Bhopatwal, Haridwar-249401, M-9557641118
46	Mahamaya Guest House, Opp - Railway Station, Haridwar-249401, M-9412903038
47	Mahar Saabri Guest House , Near Jama Masjid, Nai Basti , Vill Mukkarabpur, Piran Kalier-247665, M-9897245725
48	Manmeet Bhawan, sravan Nath Nagar, Haridwar-249403, M-9359493777

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49	Ms Hotel Castle view, 1028/1 .Maktoopuri, Ramnagar Chowk , Roorkee -247667, M-9675555586
50	Natraj Guest House, Niranjani Akhara Baag,Mayapur, Haridwar-249403, M-8958299521
51	Prohit Hotel, Har Ki Paurdi, Haridwar-249403, M-706049099
52	R.K.Residency, Sawan Nath Nagar,Railway Road, Haridwar-249401, M-956847584
53	Royal Guest House, Goverdhan Pur Road, , Shekhpuri, Laksar-247663, M-9719415075
54	Sabari Aakil Guest House, Sohalpur Road, Piran Kaliyar Roorkee,-247667, M-9760753207
55	Sabri Buland Hotel, Piran Kaliyar, Roorkee,-247667, District- Hardwar, M-9837089551
56	Shabri Barkat Hotel, Piran Kalier , Roorkee , -247668, M-9917171240
57	Shivaji Lodge, Gali Murlidhar,Nai Sota, Bada Bazar, Haridwar-249401, M-9917829444
58	Shri Hari Guest House Opposite Bhim Gauda, Haridwar-249401, M-9897689167
59	Simran Yatri Niwas, Shraavan Nath Nagar, Haridwar-245901, M-9760016060
60	Sindhu Palace, Sadhubela Marg, Shraavan Nath Nagar, Haridwar,-24901, M-8869886290
61	Star Guest House, Piran Kaliyar, Roorkee,-247667, M-9997449061
62	Warhotel Aditya Sareton ,Ramlila Ground, Birla Road, Haridwar,-249401, M-9997068850
63	Ansari Sabari Guest House, Nai Basti Danori Road, Piran Kaliyar-247661, Roorkee, . M-9045647307
64	Chitra Heritage Guest House, Shraavan Nath Nagar, haridwar-249403, M-9897626363
65	Ganga Heritage, Old Rto Office,Pawan Dham Chownk, Bhopatwala/ Haridwar-249401, M-9837211528
66	Hotel Alaknanda Belwala,, P.O. Kankhal, Haridwar-249401, M-9415609445
67	Hotel Arogyam Suites (Unit Of Eminent Estate Facility Management Pvt Ltd) Khasara No. 982, Badhedi Rajputan, Roorkee,-247667, M-9997431778
68	Hotel Asha Ganga, Shiv Mrti Gali,Jassaram Road, Haridwar, Tal:HRD, Haridwar-249401,M-9997459095
69	Hotel Chotiwal, Dudhadhari Chownk,By-Pass Road, Haridwar-249401, M-9837063357
70	Hotel Crystal Ganga Heights (formerly Crystal Infra Projects Pvt Ltd) By-Pass Road, Mahtma Gandhi Marg, Shekhpura, Haridwar-249403, M-9897077233
71	Hotel Ganga Azure, Opposite Railway Station,Near Shiv Murti, Haridwar-249401, M-9319030444
72	Hotel Ganga Rivera, Bypass Road, Kankhal, (Uttarakhand),Bypass Road, . Haridwar-246128, M-9358189261
73	Hotel Gayatri Classic, Shraavan Nath Nagar,Haridwar, , Tal:HRD, Haridwar-249401, M-9412941932

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74	Hotel Grand Orchid (Unit Of Avadh Associate) Pawandham Chowk, Haridwar,Pawandham Chowk, Tal:HRD, Haridwar-249401, M-9760007977
75	Hotel Gyan Subhash Ghat,Har Ki Pouri, , Tal:HRD, Haridwar-245901, M-9837072215
76	Hotel Hill View, Inder Enclave,Phase-2, Shantikunj, Tal:HRD, Bhupatwala, Haridwar-249403, M-9837436250
77	Hotel Madhu Palace Bhopatwala,Haridwar, , Tal:HRD, Bhupatwala-249401, M-9410712175
78	Hotel Melrose Inn, Plot No A-20,Ganga Nagri, Shiwalik Nagar, Haridwar-249401, M-9897748348
79	Hotel Paradise, Didhadhari Chownk,Bhupatwala Chownk, Haridwar-249401, M-9760007977
80	Hotel Pearl, Inder Enclave,Phase-1, Bhupatwala, Haridwar-249403, M-9837410406
81	Hotel Raj Delux , Vishnu Ghat, Haridwar-249401, M-9837355334
82	Hotel Raj Mandir, Near Mansa Devi Ropeway, Haridwar-249401, M-9997060009
83	Hotel Royal Vrindaban, Kh No- 573, 572, 581,Ranipur Jhal Village & Paragna Jawalapur-249401, M-9997876845
84	Hotel Shree, Tal:HRD,, Laltarao Pul , Railway Road Haridwar,-245901,M-9837211528
85	Hotel Shreeji Inn, Near Ganga Swaroop Ashram,Bhopatwala, Haridwar,-249401, M-9837211528
86	Hotel Sugandha , Bhupatwala,,Haridwar,-249403, M-9760007977
87	Motel Divine International , 482/6,Opp Prem Doot Hotel, Roorkee-247667, M-9319621542
88	Motel Polaris & Associates 48 , Civil Lines,Roorkee, Roorkee-247667, M-9760006672
89	Rajasthan Guest House , Vishnu Ghat, Haridwar-249401, M-9012139595
90	Sabri Hasni Star Guest House, Vill-Kaliyar, Roorkee-247667, M-9639949171
91	Sagar Hotel And Restaurent , 19,Civil Lines, Roorkee Haridwar-247667, M-9927815400
92	Sra Associates Plot No E-36,Industrial Area , Haridwar-249407, M-9897083250
93	Sun Hotel Ward No- 7,Niranjani Akharabagh, Shravan Nath Nagar-249401, M-9811646406
94	Vinayak Grand Q-34, Shivalik Nagar, Haridwar-249403, M-9411122249
95	Park Prime (Chocolate Hotels Pvt Ltd) Khasra No. 48 M, 50 M,Dudhadhari Chownk, Bhupatwala, Haridwar-245904, M-8954216087



उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
सिंचाई परिकल्प भवन परिसर, रुड़की -247667 जिला-हरिद्वार

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पत्रांक-यूईपीसीबी/आर0ओ0आर0/सा0-58/2019/1260

दिनांक: 18/11/19

पंजीकृत डाक

सेवा में,

आश्रम - जिला हरिद्वार,
(206 - सूची संलग्न)

6603
21/11/19

विषय:- जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 के प्रावधानों के अनुपालन के सम्बन्ध में।

महोदय,

अवगत होना चाहें कि वन, पर्यावरण एवं जलवायु परिवर्तन, भारत सरकार द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 प्रख्यापित किये गये हैं। उक्त अधिनियमों के प्रावधानों के अनुसार उद्योग/प्रकिया/शुद्धिकरण एवं निस्तारण व्यवस्था, जिनसे सीवेज उत्प्रावह अथवा/एवं औद्योगिक उत्प्रावह जनित होता हो, को राज्य प्रदूषण नियंत्रण बोर्ड से इकाई की स्थापना से पूर्व स्थापनार्थ सहमति एवं संचालन से पूर्व संचालनार्थ सहमति प्राप्त की जानी आवश्यक है। होटल/आश्रम/धर्मशालाओं को भी उपरोक्त अधिनियमों के प्रावधानों के अन्तर्गत स्थापना से पूर्व स्थापनार्थ सहमति एवं संचालन से पूर्व संचालनार्थ सहमति प्राप्त की जानी आवश्यक है।

इस कार्यालय के अभिलेखों के अनुसार आप द्वारा होटल/आश्रम/धर्मशाला के संचालन हेतु संचालनार्थ सहमति प्राप्त नहीं की गई है, जो उपरोक्त अधिनियमों के प्रावधानों का उल्लंघन है। उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड द्वारा होटल/आश्रम/धर्मशाला को संचालनार्थ सहमति आवेदन के साथ वांछित शुल्क को संशोधित किया गया है तथा नियत समय तक छूट भी प्रदान की गई है। इस सम्बन्ध में दिनांक 15.10.2019 को समाचार पत्र "अमर उजाला" में आवश्यक जन सूचना भी प्रकाशित की गई है। अवगत होना चाहें कि राष्ट्रीय हरित अधिकरण (एन0जी0टी0) द्वारा भी होटल/आश्रम/धर्मशालाओं द्वारा राज्य प्रदूषण नियंत्रण बोर्ड से आवश्यक संचालनार्थ सहमति प्राप्त किये बिना संचालन का संज्ञान लिया गया है।

उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड में संचालनार्थ सहमति आवेदन हेतु आनलाईन आवेदन की व्यवस्था है। जो होटल/आश्रम/धर्मशाला पूर्व से ही उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड में पंजीकृत हैं वे सीधे बोर्ड की वेब साईट <http://ueppcb.uk.gov.in/> से पूर्व में निर्गत PCB ID एवं Password के माध्यम से आवेदन कर सकते हैं। वे होटल/आश्रम/धर्मशाला, जो प्रथम बार राज्य बोर्ड में सहमति हेतु आवेदन कर रहे हैं, उनके द्वारा <https://investuttarakhand.com/> (एकल खिड़की सुगमता व्यवस्था) के माध्यम से सहमति हेतु आवेदन किया जायेगा।

आपसे अनुरोध है कि कृपया यथाशीघ्र राज्य होटल/आश्रम/धर्मशाला के संचालन हेतु उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड से उपरोक्त अधिनियमों के अन्तर्गत आवश्यक संचालनार्थ सहमति प्राप्त करना सुनिश्चित करें। किसी भी प्रकार की सहायता हेतु इस कार्यालय से किसी भी कार्य दिवस में सम्पर्क किया जा सकता है।

भवदीय,

(डा0 राजेन्द्र सिंह)

क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि:- सदस्य सचिव महोदय, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी (प्र0)

CEO (P)	CFO (C)	...
CEO (Admin)
Nodal-Admin	Nodal-Admin	...
Nodal-Legal	Nodal-Account	...

22-11-19

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Ashrams Distt. Haridwar (≥ 20 Rooms).

S. No.	Name of Establishment and address	No. of Rooms
1	Kuber Ashram, Sing Dwar Kankhal road , Haridwar	80
2	Akhil Bhartiya Shree Kashyap Ashram, Delhi By Pass Road, Haridwar	27
3	Dayanand Ashram, Arya Nagar Jawalapur, Haridwar	22
4	Aravaan parth (Ashram).II, Arya Nagar Jawalapur, Haridwar	98
5	Aravaan parth, Arya Nagar Jawalapur, Haridwar	224
6	Aravaan parth (Phase- I), Kankhal Road, Haridwar	28
7	Shri Prem Nagar Ashram, Jawalapur Road near Shankar Ashram, Haridwar	500
8	Sadhana Sadhan Ashram, Sanyas Road Kankhal, Haridwar	80
9	Ashutosh Ashram, Sanyas Road Kankhal, Haridwar	27
10	Swami Radhanand Sadna Parivar, Sanyas Road Kankhal, Haridwar	50
11	Shri Hans Ashram, Sanyas Road Kankhal, Haridwar	25
12	Sanyas Ashram, Sanyas Road Kankhal, Haridwar	50
13	Mohan Jagdishvar Ashram, Sanyas Road Kankhal, Haridwar	67
14	Shri Krishna Niwas Ashram, Sanyas Road Kankhal, Haridwar	52
15	Ram kutiya Ashram, Sanyas Road Kankhal, Haridwar	21
16	Surtagiri Bangla, Sanyas Road Kankhal, Haridwar	70
17	Mahananda Mission Home Of Science, Gandhi Road Sanyas Road Kankhal, Haridwar	35
18	Swami Harihranand Ashram, Sanyas Road Sanyas, Haridwar	54
19	Shri Panchayati Akhara Maha Nirwani, Sanyas Road Sanyas, Haridwar	32
20	Maa Santoshi Ashram, Sanyas Road Sanyas, Haridwar	40
21	Hari Giri Niranjana Ashram, Sanyas Road Sanyas, Haridwar	45
22	Manav Kalyan Ashram, Gandhi Road Kankhal, Haridwar	40
23	Shri Jagat Guru Ashram, Gandhi Road Kankhal, Haridwar	36
24	Audhoot Jagpur Udaaseen Ashram, Gandhi Road Kankhal, Haridwar	25
25	Shri Geeta Mandir Ashram, Gandhi Road Kankhal, Haridwar	33
26	Sachidanand Charitable Trust, Sanyas Road Kankhal, Haridwar	41
27	Shri Ram Mulakh Darbar, Sanyas Road Kankhal, Haridwar	50
28	Puranand Ashram, Sanyas Road Kankhal, Haridwar	42
29	Shri Chetnanand Ashram, Sanyas Road Kankhal, Haridwar	45

Distt. Haridwar
Ashram

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31	Vishkalyan Sadhna Patan Ashram, Daksh Road Kankhal, Haridwar	55
32	Shri Adi Shakti Mahakali Ashram, Daksh Road Kankhal, Haridwar	25
33	Madhvanand Ashram, Daksh Road Kankhal, Haridwar	25
34	Divya Yog Mandir, Kankhal Road, Haridwar	35
35	Harigiri Sahyas Ashram, Daksh Road Kankhal, Haridwar	90
36	Shri Maa Anand Mai Ashram, Daksh Road Kankhal, Haridwar	100
37	Someshwar Dham, Anand mai Smiriti Dwar, Haridwar	73
38	Saroopananad Sanyash Ashram, Gandhi raod Kankhal, Haridwar	25
39	Rooeeya Dharmshala, Gandhi raod Kankhal, Haridwar	39
40	Hariher Ashram, Gandhi Road, Haridwar	25
41	Rajput Dharmshala, Gyanlok Colony Kankhal, Haridwar	32
42	Nirmal Baag Ashram Karphal, Bhairo Mandir Road Kankhal, Haridwar	70
43	Nirmal sant Pura Ashram, Kankhal Road, Haridwar	39
44	Devpna Ashram, Agarsen Chowk, Haridwar	35
45	Baharat Sewa Ashram, Agarsen Chowk, Haridwar	100
46	Shri kamboj Bugga, Devpura Chowk, Haridwar	37
47	Guru Mandal Ashram, Devpura Chowk, Haridwar	150
48	Sapth Rishi Ashram, Sapt Sarover Marg Bhopatwala, Haridwar	45
49	Rishi Darshan Ashram, Sapt Sarover Marg Bhopatwala, Haridwar	240
50	Shiv Ganga Dham, Sapt Sarover Marg Bhopatwala, Haridwar	50
51	Mathh Gadhwa Ghat, Sapt Sarover Marg Bhopatwala, Haridwar	44
52	Vaid mata Gyatri Trust, Shanti Kunj, Haridwar	450
53	Shri Kutchi Lal Rameshwar Ashram, Sapt Rishi Marg Bhopatwala, Haridwar	200
54	Shri Tridani Dev Ashram, Thokar No 16 Sapt sarover Marg, Haridwar	35
55	Shri Ajhar Dham Mahila Ashram, Sapt Sarover Marg, Haridwar	200
56	Vishnu Dham Ashram, Near Sapt Rishi Road Bhopatwala, Haridwar	40
57	Goraksha Nand Bhakti Ashram, Bhagirathi Nagar Bhopatweala, Haridwar	30
58	Baba Hari Har Dham Trust, Bhagirathi Nagar Bhopatweala, Haridwar	34
59	Jigyasu Ashram, Sapt Sarover Marg, Haridwar	28
60	Maharaja Agrasen Ashram, Sapt Sarover Marg, Haridwar	45
61	Chitrkut Akhand Ashram, Sapt Sarover Marg, Haridwar	135
62	Janakpura Ashram, Sapt Sarover Marg, Haridwar	40
63	Lal Dwar Dham Ashram, Sapt Sarover Marg, Haridwar	36
64	Mata Sachidanand Nirmal Kutiya, Sapt Sarover Marg, Haridwar	30

Distt. Haridwar
Ashram

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65	Nigam Kutir Ved Mandir, Rani Gali Bhopatwala, Haridwar	28
66	Akahand Param Dham, Rani Gali Bhopatwala, Haridwar	250
67	Rangi Ram Ashram, Rani Gali Bhopatwala, Haridwar	35
68	Swami GangaNand Swarup Nand Rajguru Purve Pachmi Ashram, Rani Gali Bhopatwala, Haridwar	45
69	Ram Kutir Ashram, Sapt sarover Marg Bhopatwala, Haridwar	35
70	Bharat Sadan Sadhana Ashram, Sapt sarover Marg Bhopatwala, Haridwar	100
71	Pooja Mata LalDevi Ashram, Sapt sarover Marg Bhopatwala, Haridwar	90
72	Brahma Niwas Ashram, Sapt sarover Marg Bhopatwala, Haridwar	107
73	Brahma Niwas Ashram Uttar Marg, Sapt sarover Marg Bhopatwala, Haridwar	53
74	Samanya Seva Trust Bharat Mata Mandir, Sapt sarover Marg Bhopatwala, Haridwar	125
75	Vyaru Ashram, Sapt sarover Marg Bhopatwala, Haridwar	45
76	Buma Nikatan, Sapt sarover Marg Bhopatwala, Haridwar	60
77	Vedant Ashram Trust Samiti, Sapt sarover Marg Bhopatwala, Haridwar	45
78	Rudra Dham Upendra Ashram, Sapt sarover Marg Bhopatwala, Haridwar	58
79	Swami swataha Prakesh Ashram, Rani Gali Sapt sarover Road, Haridwar	25
80	Rishi Ashram, Rani Gali Sapt sarover Road, Haridwar	30
81	Kichidi Wala Ashram, Rani Gali Sapt sarover Road, Haridwar	30
82	Viraqt Kutiya Ashram, Sapt sarover Marg Bhopatwala, Haridwar	113
83	Shri Tulsi manas Mandir, Sapt sarover Marg Bhopatwala, Haridwar	55
84	Shri Vishnu Dham Ashram, Sapt sarover Marg Bhopatwala, Haridwar	30
85	Parmath Ashram, Sapt Rishi Road Bhopatwala, Haridwar	100
86	Ram Panchyat Salasar Hanuman Trust Ashram, Sapt sarover Marg Bhopatwala, Haridwar	50
87	Matra Nead Aanathalay, Jasvinder Enclave Bhupatwala, Haridwar	30
88	Maha Rishi Dadichi Sewa Sadan Endra Enclave Phase-2, Bhupatwala, Haridwar	38
89	Baba Satguru Yog Ashram, Endra Enclave, Haridwar	27
90	Mahar Jati, samaj, Rani gali Bhupatwala, Haridwar	24
91	Baba vansiwale Anpurna Ashram, Shiv Nagar Bhupatwala, Haridwar	80
92	Udashi Ashram, Dudhadhari chawk Shivnagar Bhupatwala, Haridwar	22
93	Om Murari Ashram, Rani Gali Bhupatwala, Haridwar	40

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94	Surya Kavi Pandit Lakshmi Chand Dharmath Ashram,Dudhadhari Chawk Bhupatwala, Haridwar	23
95	Shridhar Sewa sansthan,Dudhadhari Chawk Bhupatwala, Haridwar	27
96	Shri Nijatm Premdham, Dudhadhari Chawk Bhupatwala, Haridwar	70
97	Shiv Sadan Ashram, Main Road Bhupatwala, Haridwar	54
98	Shri Neelkanth Ashram,Bhupatwala Rishikesh Road , Haridwar	36
99	Maha Shakti Charitable Trust,Rishikesh road Bhupatwala, Haridwar	28
100	Jampur Niskan Trust, Rishikesh road Bhupatwala, Haridwar	23
101	Shri Radha Ram Moni Ashram Trust,Bypass Road Bhupatwala, Haridwar	35
102	Shri Ran Keshwar Dham, Bhupatwala ITO Karyala, Haridwar	38
103	Shri Radha Ram Moni Ashram Trust, New Bypass road Bhupatwala, Haridwar	36
104	Shri Krishna Pranami dham,New Bypass road Bhupatwala, Haridwar	45
105	Ashram baba Jodh, Dhudhachari chawk Bhupatwala, Haridwar	50
106	Baba Maha Dass Dham,Dhudhachari chawk Bhupatwala, Haridwar	25
107	Sambhav Ashram, Dhudhachari chawk Bhupatwala, Haridwar	23
108	Moheyaal Ashram,Shanti kunj Ke samne Rishikesh Road , Haridwar	40
109	Doodhadhari barfani, Dhudhachari chawk Bhupatwala, Haridwar	30
110	Agrsan Dharmath Ashram,New Bypass Saptrishi marg Bhupatwala, Haridwar	65
111	Ganga Swarup Ashram Jai ram Ashram, New Bypass Bhupatwala, Haridwar	140
112	Vanketshwar Dham Ashram,Rishikesh road Bhupatwala, Haridwar	46
113	Shiv Shakti Dham,Ganga Vihar Colony Bhupatwala, Haridwar	40
114	Shri laja Ram Ashram,Ganga Vihar Colony Bhupatwala, Haridwar	40
115	Vshivnath Dham Ashram ,Shiv Nagar Rani Gali Bhupatwala, Haridwar	40
116	Mukhteshwar Dham Trust,Shiv Nagar Rani Gali Bhupatwala, Haridwar	30
117	Akhand Attithi Ashram,Shiv Nagar Bhupatwala, Haridwar	22
118	Shri Nagli Bela Ashram,Rishikesh Road Bhupatwala, Haridwar	60
119	Anubhavi Ashram,Purana Rishikesh Road Bhupatwala, Haridwar	45
120	Satsang Sewa Ashram, Purana Rishikesh Road Bhupatwala, Haridwar	25
121	Gautam Ashram,Mukhia Gali Bhupatwala, Haridwar	51
122	Sarv Dharshan Sewa Ashram,Mukhia Gali Bhupatwala, Haridwar	26

Distt. Haridwar
Ashram

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123	Shri Lalita ashram,Mukhia Gali Bhupatwala, Haridwar	100
124	Shri Jai ram Ashram,Kharkhri , Haridwar	80
125	Krishna Dham Ashram,Kharkhri , Haridwar	60
126	Bhagwan Bhawan,Kharkhri , Haridwar	40
127	Swami Gupta nand Vedant, Kharkhri , Haridwar	32
128	Shankar Pur ashram,Kharkhri , Haridwar	46
129	Sant Mandal Ashram,Bheem Goda , Haridwar	65
130	Ganga Bhakti Ashram No-1, 2,Hill Bypass Road Kharkhari, Haridwar	38
131	Kewal Dham Ashram,Hill Bypass Road Kharkhari, Haridwar	24
132	Bhatinda Ashram,Hill Bypass Road Kharkhari, Haridwar	28
133	Yatri Dham,Bheem Goda , Haridwar	23
134	Har Shri Nath Ashram,Bheem Goda , Haridwar	65
135	Vishonai Bada Ashram, Bheem Goda , Haridwar	65
136	Jai Ram Ashram Niwas No-2, Bheem Goda, kharkhari , Haridwar	134
137	Chandan dev Ashram, Kharkhari, Haridwar	26
138	Chawala Bhawan,Near Sukhi Nadi, Haridwar	35
139	Jagrao Geeta Ashram,Kharkhari, Haridwar	28
140	Shri Vishuddha Nand ashram, Basant Gali Kharkhari, Haridwar	45
141	Mahanand Ashram, Kunj Gali Kharkhari, Haridwar	25
142	Uttam Ashram,Near Sukhi Nadi Kharkhari, Haridwar	28
143	Bhola Giri Ashram,Kharkhari, Haridwar	30
144	Bhramvarchasva Sodh Sansthan Gayatri Trust,Shantikunj, Haridwar	36
145	Pawan Dham Ashram, Bhupatwala Marg, Haridwar	70
146	Shri Swami Narayan Ashram, Mukhia Gali Bhupatwala, Haridwar	109
147	Jammu Yatri Bhawan Trust Ashram, Gokul Vihar Bhupatwala, Haridwar	150
148	Jai Baba hari Dass Ji Ashram, Rishikesh Road Bhupatwala, Haridwar	26
149	Shri Dshnam Ashram, Bhupatwala , Haridwar	124
150	Ganga Bhajan Ashram, Bhupatwala Sukhi Nadi Lok Nath gali , Haridwar	22
151	Ved Niketan Ashram, Bhupatwala , Haridwar	125
152	Shri Patanjali Ashram,Bhupatwala , Haridwar	55
153	Vasu Dev Ashram,Bhupatwala , Haridwar	40
154	Akhand Vishvaranand Ashram,Bhupatwala near jain mandir , Haridwar	60
155	Shri Preem Prakesh Ashram,Bhupatwala Niket Pawan Dham , Haridwar	60
156	Shri Parabhutanand Ashram Trust,Sapt Rishi Marg Bhupatwala, Haridwar	38
157	Moksh Dham Ashram,Mukhia Gali Bhupatwala, Haridwar	30
158	Shri Kalyan Kamal Ashram, Mukhia Gali Bhupatwala, Haridwar	45
159	Gau Karan Dham Ashram, Rishikesh Marg Near Luv Kush Mandir Bhupatwala, Haridwar	40
160	Lal Tamba Nikatan Ashram, Adarsh Nagar Rishikesh Road Bhupatwala, Haridwar	40

Distt. Haridwar
Ashram

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161	Ramkali Sadan Ashram, Purana Rishikesh Road Bhupatwala Haridwar	25
162	Muni Udaseen. Ashram, Purana Rishikesh Road Bhupatwala Haridwar	30
163	Swami Baljeet Shyamsunder Dham, Purana Rishikesh Road Bhupatwala Haridwar	24
164	Shri Ram Niketan Ashram, Purana Rishikesh Road Bhupatwala Haridwar	60
165	Swami Maheshanand Dharmath Trust, Purana Rishikesh Road Bhupatwala Haridwar	45
166	Jagdish Swaroop Ashram, Purana Rishikesh Road Bhupatwala Haridwar	30
167	Astha Dham Pumjabi Sewa Sansthan, Purana Rishikesh Road Bhupatwala Haridwar	45
168	Swami Krishani Narayan Ashram, Purana Rishikesh Road Bhupatwala Haridwar	75
169	Chetan Jyoti Public School Ashram, Purana Rishikesh Road Bhupatwala Haridwar	48
170	Fajlika Ashram, Purana Rishikesh Road Bhupatwala Haridwar	32
171	Thana Ram Ashram, Kailash Gali Haridwar	50
172	Pt. Heera Lal Vanprasth Ashram, Near Shamshan Ghat Kharkhari Haridwar	32
173	Pratap Bhawan, Shamshan Ghat Road Kharkhari Haridwar	25
174	Punjab Sindh Kshetra, Bheem Goda Road Haridwar	400
175	Jai Ram Asdhrm, Bheem Goda Road Haridwar	180
176	Swatantrapuri Dham Ashram, Rishikesh Road Bhupatwala Haridwar	34
177	Lakshmi Sewa sadan, Adarash Nagar Rishikesh Road Bhupatwala Haridwar	36
178	Shri Rangeswar Dham Ashram, Bhatte Wali gali Near Shiv Sadan Bhupatwala Haridwar	42
179	Nihal Chandra Ashram, Shamshan Ghat Road Haridwar	35
180	Bhajan Garh ashram, Shamshan Ghat Road Kharkhari, Haridwar	40
181	Nirdhan Niketan, Shamshan Ghat Road Kharkhari, Haridwar	100
182	Sukh Narayan Bhawan, Kharkhari Haridwar	40
183	Sita Ram Bansal Sewa Sadan, Kharkhari Haridwar	21
184	Yog Anubhav Ashram, Kharkhari Haridwar	22
185	Bekunt Puri Ashram, Kharkhari Haridwar	22
186	Gusain Ashram, Bheem Goda, Haridwar	40
187	Jagat Nath Ashram, Bheem Goda, Haridwar	73
188	Anandotsav Ashram, Hari Pur Kala, Haridwar	205
189	Kamal dham Kutia, Near Pawan Dham, Bhopatwala Haridwar	335
190	Karnwal Ashrm, Bheem Ghoda Road Haridwar	50
191	Shri Dutt Atithi Greh, Birla Road Haridwar	50
192	Hafizabad Ram Bhawan Trust, Ramanand Marg Sharvan Nath Nagar Haridwar	35
193	Shri shola Nand Sanyas Ashram, Jodha Mal Road Birla Ghat Haridwar	61
194	Shri Swami Prmanand Ashram Trust Samiti, Sharvan Nath Nagar Haridwar	24
195	Shri Chinta Mani Ashram, Niranjani Akhada Road Haridwar	60

196	Shri Nargis Dham Ashram, Shvaran Nath Nagar Haridwar	30
197	Shri ramanand Ashram, Shri ram Chandrachrya Marg Sharvan Nath Nagar Haridwar	23
198	Godri Wala Dham, Near SBI Chitra Talkies Wali gali Sharvan Nath Nagar Haridwar	40
199	Ram Niwas Ashram, Sadhu bell Road Sharvan Nath Nagar Haridwar	30
200	Swami Shanti Prakesh Sewa Ashram, Niranjani Akhara Haridwar	30
201	Dev Mandir Khanna Ashram, Sharvan Nath Nagar Haridwar	22
202	Shri Gopal Dham Ashram, Shiv Murti Gali Jassa Ram Road Haridwar	30
203	Swami Krishna Govindanand Bhagwat Dham Ashram, Jassa Ram Road Haridwar	30
204	Shri Panchayati Akhara, Niranjani Akhara Mayapur Haridwar	60
205	Chidanand khust Ashram, Chandi Ghat, Haridwar	35
206	Mahant Dayal Puri Khust Ashram, Chandi Ghat, Haridwar	34



क्षेत्रीय कार्यालय

उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
सिंचाई परिकल्प भवन परिसर, रुड़की -247667 जिला-हरिद्वार

15842

पत्रांक-यूईपीसीबी/आर0ओ0आर0/सा0-58/2019/1220

दिनांक: 16/11/19

पंजीकृत डाक

सेवा में,

Uttarakhand Env. Protection
& Pollution Control Board

धर्मशालाएं
जनपद हरिद्वार
(130- सूची सलग्न)

Case No. 6650
Date 22.11.2019

विषय:- जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 के प्रावधानों के अनुपालन के सम्बन्ध में।

महोदय,

अवगत होना चाहें कि वन, पर्यावरण एवं जलवायु परिवर्तन, भारत सरकार द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 प्रख्यापित किये गये हैं। उक्त अधिनियमों के प्रावधानों के अनुसार उद्योग/प्रकिया/शुद्धिकरण एवं निस्तारण व्यवस्था, जिनसे सीवेज उत्प्रवाह अथवा/एवं औद्योगिक उत्प्रवाह जनित होता हो, को राज्य प्रदूषण नियंत्रण बोर्ड से इकाई की स्थापना से पूर्व स्थापनार्थ सहमति एवं संचालन से पूर्व संचालनार्थ सहमति प्राप्त की जानी आवश्यक है। होटल/आश्रम/धर्मशालाओं को भी उपरोक्त अधिनियमों के प्रावधानों के अन्तर्गत स्थापना से पूर्व स्थापनार्थ सहमति एवं संचालन से पूर्व संचालनार्थ सहमति प्राप्त की जानी आवश्यक है।

इस कार्यालय के अभिलेखों के अनुसार आप द्वारा होटल/आश्रम/धर्मशाला के संचालन हेतु संचालनार्थ सहमति प्राप्त नहीं की गई है, जो उपरोक्त अधिनियमों के प्रावधानों का उल्लंघन है। उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड द्वारा होटल/आश्रम/धर्मशाला को संचालनार्थ सहमति आवेदन के साथ वांछित शुल्क को संशोधित किया गया है तथा नियत समय तक छूट भी प्रदान की गई है। इस सम्बन्ध में दिनांक 15.10.2019 को समाचार पत्र "अमर उजाला" में आवश्यक जन सूचना भी प्रकाशित की गई है। अवगत होना चाहें कि राष्ट्रीय हरित अधिकरण (एन0जी0टी0) द्वारा भी होटल/आश्रम/धर्मशालाओं द्वारा राज्य प्रदूषण नियंत्रण बोर्ड से आवश्यक संचालनार्थ सहमति प्राप्त किये बिना संचालन का संज्ञान लिया गया है।

उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड में संचालनार्थ सहमति आवेदन हेतु आनलाईन आवेदन की व्यवस्था है। जो होटल/आश्रम/धर्मशाला पूर्व से ही उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड में पंजीकृत हैं वे सीधे बोर्ड की वेब साईट <http://ueppcb.uk.gov.in/> से पूर्व में निर्गत PCB ID एवं Password के माध्यम से आवेदन कर सकते हैं। वे होटल/आश्रम/धर्मशाला, जो प्रथम बार राज्य बोर्ड में सहमति हेतु आवेदन कर रहे हैं, उनके द्वारा <https://investuttarakhand.com/> (एकल खिड़की सुगमता व्यवस्था) के माध्यम से सहमति हेतु आवेदन किया जायेगा।

आपसे अनुरोध है कि कृपया यथाशीघ्र राज्य होटल/आश्रम/धर्मशाला के संचालन हेतु उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड से उपरोक्त अधिनियमों के अन्तर्गत आवश्यक संचालनार्थ सहमति प्राप्त करना सुनिश्चित करें। किसी भी प्रकार की सहायता हेतु इस कार्यालय से किसी भी कार्य दिवस में सम्पर्क किया जा सकता है।

भवदीय,

(डा0 राजेन्द्र सिंह)

क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि:- सदस्य सचिव महोदय, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।

16.11.2019
क्षेत्रीय अधिकारी (प्र0)



23.11.19

S. No.	Name of Establishment and address	Dhramshala No. of Rooms
1	Akhil Bhartiya Yadav, By Pass Road Kankhal, Haridwar	53
2	Kumar Mahar Dharamshala, Near Tehsil Jawalapur, Haridwar	45
3	Seeta Ram Dharmshala, Gandhi Road Kankhal, Haridwar	40
4	Roadd Dhramshala, Devpura Chowk Rishikul, Haridwar	83
5	Jagadhari Agarwal Bhawan, Sapt Rishi Link Road, Haridwar	38
6	Siyaram Charitable Trust, Doodhadhari Chawk Sai Baba Wali Gali Bhupatwala, Haridwar	38
7	Jagdhamba Dham Dharmshala, Sai Gali Dudhadhari Chawk Bhupatwala, Haridwar	30
8	Shri Ravan Rajpoot Dharmshala, Endra Enclave, Haridwar	26
9	Shiv Dham Dharmshala, Shiv Nagar Bhupatwala, Haridwar	31
10	Shri Narayan Dharmath samiti, Rani Gali Bhupatwala, Haridwar	40
11	Shri Mali Brahm samaj Vikash Sansthan, Dudhadhari chawk Bhupatwala, Haridwar	27
12	Gau Kan Dham, Dudhadhari chawk Bhupatwala, Haridwar	24
13	Raavi Prem sabha, Dudhadhari chawk Bhupatwala, Haridwar	40
14	Tapa Charitable Trust, New Bypass Road Bhupatwala Haridwar	45
15	Dayal Dass Pritam Dass Bhawan, Dudhadhari chawk Bhupatwala, Haridwar	22
16	Tayal Dhramshala, Bypass Road Rishikesh Bhupatwala Haridwar	22
17	Mahajhan Bhawan, Dudhadhari chawk Bhupatwala, Haridwar	125
18	Shri balaji Sewa Trust, By Pass Road Rishikesh Bhupatwala Haridwar	30
19	Gayatri Devi ganga Dham, New Bypass Bhupatwala Haridwar	23
20	Lala Ved Prakesh Mehta, Satyam Vihar Rishikesh Road Bhupatwala Haridwar	25
21	Mohan Lal Podiwal Smaritibhawan, Ganga Vihar Podiwal Haridwar	27
22	Shiv ganga Dham Sewa Trust, Bhagirathi nagar Bhupatwala Haridwar	50
23	Shri Ravi Nikatan, Sukhi Nadi Bhupatwala Haridwar	30
24	Shri Rastogi dham, 241/1 Lok Nath Gali Bhupatwala Haridwar	23
25	Shri Lok Nath Dharmashala, Near Sukhi Nadi Bhupatwala Haridwar	26
26	Tej ram Dharampal Dhramshala, Purana Rishikesh Road Bhupatwala Haridwar	28
27	Harab Janka Dharmath Trust, Purana Rishikesh Road Bhupatwala Haridwar	25
28	Basant Lal Agarwal Sewa Sadan, Purana Rishikesh Road Bhupatwala Haridwar	45
29	Jothpur Bahawan Dhramshala, Adarsh Nagar Mukhia Gali Bhupatwala Haridwar	34

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30	Agarwal Dhramshala, Near Sukhi Nadi Bhupatwala, Haridwar	22
31	Sant Hari Nam Dham Dhramshala, Near Sukhi Nadi Bhupatwala Haridwar	57
32	Shri Krishn Hari Dham Trust, Near Sukhi Nadi Bhupatwala Haridwar	30
33	Mandi Govind Garh Dhramshala, Rishikesh Road Bhupatwala Haridwar	80
34	Mand Ram Pura Fool Charitable Trust, Purana Rishikesh Road Bhupatwala Haridwar	30
35	Kishori Lal Dharamshala, Kharkhari, Haridwar	45
36	Dainik Prathana Sabha, Hill Bypass Road Kharkhari, Haridwar	61
37	Abohar Bhawan, Hill Bypass Road Kharkhari, Haridwar	40
38	Shri Hanumant veer Rama Rani Bansal, Hill Bypass Road Kharkhari, Haridwar	36
39	Kumar bhawan, Bheem Goda, Haridwar	80
40	Shri Ram Kumar Sewa sadan, Bheem Goda, Haridwar	75
41	Sagrur Charitable Trust, Sukhi Nadi Kharkhari, Haridwar	39
42	Shri Ganga Saran Dham, Kharkhari Bypass, Haridwar	26
43	Mai Jeevani Ram Sukh Jeevani ram, Krishna Gali Kharkhari, Haridwar	22
44	Har Dev Dham Apartment, G.D. Puram Bhupatwala, Haridwar	28
45	Mata Guru Baksha Kaur Dham, G.D. Puram Bhupatwala, Haridwar	21
46	Radha Krishn Dham, Rishikesh Road Bhupatwala Haridwar	50
47	Sir Ve Samaj Bhawan, Rishikesh Road Bhupatwala Haridwar	26
48	Niz Dham Dhramshala, G.D. Puram Bhupatwala, Haridwar	34
49	Lal Kishan Sewa Kunj Charitable Trust, Purana Rishikesh Road Bhupatwala Haridwar	60
50	Niskam Sewa Trust, Purana Rishikesh Road Bhupatwala Haridwar	100
51	Maharaja Agrasen Sewa Sadan Trust, Purana Rishikesh Road Bhupatwala Haridwar	40
52	Kali Ram Dhramshala, Purana Rishikesh Road Bhupatwala Haridwar	30
53	Jhang Bhawan Trust Dhramshala, Gokul Vihar Bhupatwala, Haridwar	32
54	Jlalavad Dhramshala, Bhupatwala, Haridwar	31
55	Vishvkalyan Atam Jain Foundation, Rishikesh Road Bhupatwala Haridwar	45
56	Parbrham Kutir Trust, Bheem Goda Ke Pass, Haridwar	25
57	Ekta Bhawan Dhramshala, Bheem Goda, Haridwar	75
58	Multan Jot Bhawan, Kharkhari, Haridwar	25
59	Multan Seva Samiti, Bheem Goda, Haridwar	42
60	Sanatam Dhram Press Sabha, Bheem Goda, Haridwar	25
61	Jothpur Samaj Bhawan, Bheem Goda, Haridwar	22
62	Pushkarna Bhawan, Bheem Goda, Haridwar	22
63	Swami Shiv Swarup Atama Charitable Trust, Bheem Goda, Haridwar	25
64	Akihal Bhartiya Maali Samaj Sansthan, Upper Road, Haridwar	60

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65	Khetashwer Bhawan, Bheem Goda Road, Haridwar	Dharmshala	52
66	Varshala, Har Ki Pauri, Haridwar	Dharmshala	45
67	Khush Narayan Biradri Cheritable Trust, Har Ki Pauri, Haridwar		30
68	Maie Ginda Kuwar Verli, Subhas Ghat, Haridwar		24
69	Khilandi Bai Dharmshala, Subhas Ghat, Haridwar		24
70	Dhramshala mahant Tulsidass Chrandas Trust, Bada Jogibada Upper Road, Haridwar		60
71	Radha Savitri Sindhi Dharmshala, Upper Road, Haridwar		27
72	Saith Karori Mal Bhawan, Upper Road, Haridwar		53
73	Mata Vaishno Devi Dharmshala, Upper Road, Haridwar		82
74	Shri Shankaracharya Bhawan, Upper Road, Haridwar		30
75	Shri Jaat Dharmshala Samiti, Upper Road, Haridwar		100
76	Guru Gaurakh Nath Mandir, Upper Road, Haridwar		120
77	Bikaner Dharamshala, Upper Road, Haridwar		42
78	Ram Murti Goyal Dharmshala, Upper Road, Haridwar		26
79	Badribavla Dharmshala, Moti Bazar, Haridwar		22
80	Atithi Bhawan, Ram Ghat, Haridwar		30
81	Topi Wale Dharmshala, Ram Ghat, Haridwar		22
82	Sheetal Dass Lakshmi Bai Sindhi Dharmshala, Ram Ghat, Haridwar		35
83	Seth Anandram Jaipuria Smriti Bhawan, Ram Ghat, Haridwar		44
84	Seth santram Das Maheshwari Dharmshala, Vishnu Ghat, Haridwar		40
85	Lala Devi Dayal SukhDayal Dharmshala, Upper Road, Haridwar		30
86	Seith Surajmal Dharmshala, Upper Road, Haridwar		53
87	Seith Kushi Ram Charitable Trust Dharmshala, Upper Road, Haridwar		45
88	Shri Govind Bhawan Trust Bhatinda Dharmshala, Railway Road, Haridwar		44
89	Bhawal Pur Trust House, Vishnu Ghat, Haridwar		63
90	Ganesh Bhawal Pur Dharmshala, Vishnu Ghat, Haridwar		100
91	Ram Leela Bhawan Sampati Commity Trust, Ramleela Maidan, Haridwar		30
92	Bhola Giri Dharmshala, Birla Ghat, Haridwar		73
93	Vishnu Dharmshala, Birla Road, Haridwar		25
94	Deraval Bhawan Dharmshala, Bhalla Road, Haridwar		40
95	Dharmshala Bhai Natha Singh, Bhalla Road, Haridwar		35
96	Swami Shiv Ram Dass trust, Sharvan Nath Nagar, Haridwar		30
97	Marwadi Panchayati Dharmshala, Railway Road, Haridwar		110
98	Chinyot Biradri Sabha, Jodha Mal Road Birla Ghat, Haridwar		37
99	Shri Gandhi Hari Dharmshala, Bhola Giri Road, Haridwar		27
100	Shri Raja Ram Ji Dharmshala, Bhola Giri Road, Haridwar		24
101	Sanatam Dharm Punjam Mahavir Dal, Bhola Giri Road, Haridwar		36

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102	Sindh Panchyat Dhramshala, Bhola Giri Road, Distt. Haridwar Haridwar Dhramshala	58
103	Karni Bhawan Dhramshala, Bhola Giri Road, Haridwar	22
104	Gujjar Wala Bhawan, Akhara Road, Haridwar	64
105	Vishnu Bhawan, Akhara Road Sharvan Nagar, Haridwar	70
106	Sewa Samiti Dhramshala, Sharvan Nath Nagar, Haridwar	30
107	Arya Samaj Mandir, Sharvan Nath Nagar, Haridwar	30
108	Godar Akhada, Sharvan Nath Nagar, Haridwar	22
109	Multan Bhawan, Sharvan Nath Nagar, Haridwar	40
110	Garibdasi Sewashram Trust Dhramshala, Opposite Railway Station, Haridwar	50
111	Seth Murli Mal Dharmshala, Railway Road, Haridwar	36
112	Sargodha Dhramshala, Shiv Murti Chowk Kankhal Road, Haridwar	24
113	Shri Har Milap Bhawan, Bhawan Sharvan Nath Nagar, Haridwar	45
114	Hafijabad Dhramshala, Sharvan Nath Nagar, Haridwar	30
115	Dhramshala Made Rajput, Sadhu bell Road Sharvan Nath Nagar, Haridwar	25
116	Bhulelal Dhramshala Trust, Sant Kabir Marg Sharvan Nath Nagar, Haridwar	37
117	Mahawar Vaish Dhramshala, Niranjani Akhara Road Mayapur Haridwar	28
118	Lela Yatri Bhawan, Behind Gujrati Bhawan Niranjani Akhara Haridwar	25
119	Sadhuram Mariwala Sindhi Dhramshala, Behind Gujrati Bhawan Niranjani Akhara Haridwar	30
120	Sukh Dham Yatri Bhawan Dhramshala, Sharvan Nath Nagar, Haridwar	36
121	Jai Baba Dham Sindhi Dhramshala, Niranjani Akhara Mayapur Haridwar	32
122	Shri Sudhre Shah Dhramshala, Niranjani Akhara Mayapur Haridwar	30
123	Bannu Biradri Bhawan Trust, Mayapur Haridwar	45
124	Shri Girdhari Lal Mehta Charitable Trust, Jassa Ram Road Haridwar	33
125	Jamuna Bai Bhawan, Jassa Ram Road Haridwar	39
126	Pujay Chagan Baba Smarak Bhawan, Jassa Ram Road Haridwar	30
127	Choksi Bhawan, Jassa Ram Road Haridwar	27
128	Nai Ludhayana Dhramshala, Jassa Ram Road Shiv Murti Gali Haridwar	22
129	Shri naag Dev Dhramshala, Jassa Ram Road Shiv Murti Gali Haridwar	22
130	Shiv Shakti Bhawan, Niranjani Akhara Haridwar	24

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क्षेत्रीय कार्यालय
उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
ई-115, नेहरू कॉलोनी, देहरादून-248001



REGIONAL OFFICE
Uttarakhand Environment Protection &
Pollution Control Board
E-115, Nehru Colony, Dehradun-248001

पत्रांक सं०-यूईपीपीसीबी/आरओडी/सी०-४

/2019-20/1974-672

दिनांक: 09/09/19

पंजीकृत डाक द्वारा

सेवा में,

सूची संलग्न।

विषय- जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 25/26 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम-1981 की धारा-21 के अन्तर्गत सहमति प्राप्त करने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के क्रम में अवगत कराना है कि आपका होटल बोर्ड से बिना जल/वायु सहमति प्राप्त किये संचालित है और न ही आपके द्वारा उक्त अधिनियमों के अन्तर्गत सहमति प्राप्त करने हेतु आवेदन किया गया है। कृपया अवगत हों कि बोर्ड से जल व वायु सहमति प्राप्त किये बिना होटल का संचालन जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 25/26 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1981 की धारा 21 में वर्णित प्राविधानों का उल्लंघन है तथा माननीय राष्ट्रीय हरित अभिकरण के आदेश दिनांक 19.07.2016 द्वारा निम्न आदेश पारित किये गये।

"We hereby direct that all the hotel, dharamshalas and ashrams which have a capacity of more than 20 rooms shall have their own bio-digesters and/or STP. We further direct that any building, hotel, has a built up area of more than 10, 000 sq feet shall have its own STP/Biodigester."

अतः आपको निर्देशित किया जाता है कि बोर्ड से सहमति प्राप्त करने हेतु आवेदन करें तथा माननीय NGT के आदेशों का अनुपालन करना भी सुनिश्चित करें तथा पत्र प्रेषित होने की दिनांक से 20 दिन के अन्दर उपरोक्त अनुपालन करना सुनिश्चित करें अन्यथा अनुपालन न करने की दशा में होटल के विरुद्ध जल/वायु अधिनियमों के अन्तर्गत कार्यवाही किये जाने की संस्तुति सक्षम स्तर को कर दी जायेगी, जिसकी सम्पूर्ण जिम्मेदारी स्वयं आपको होगी।

भवदीय

(अमित पोखरियाल)
क्षेत्रीय अधिकारी (प्र०)

प्रतिलिपि-सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून को साक्षर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी (प्र०)

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S.No.	Hotel Name & Address
1	Cloud 9 Resort-Village Rotu-Ki-Beli, Tehsil Dhanaulti, District Tehri Garhw ,Town:Rotu-Ki-Beli
2	Crystal Palace-Vill- Dabaali Patti, Dasjula ,Town:Dhanolti
3	Darbar Hotel & Resort Organic-badshahthol,ranichori,moter road ,chamba BADSHAHTHOL-RANICHORI MOTER ROAD,Town:Than
4	Hide -N-Seen Adventures & Restorts-Patti Saklana Dthanolti,Town:Kokliyal Gaon
5	Hotel Devki Palace-Chamba ,Town:Chamba
6	Hotel Utsav Palace-Commercial Area Baurari New Tehri,Town:Baurari
7	Hotel Vivaah palace-Bauradi, New Tehri NIL,Town:Bauradi
8	M\s Hotel Classic-Shisham Jhari,Muni ki reti ,Town:Muni ki reti
9	M\s Hotel The Manaar-village-Baghi patti-sarjula ,Tehri Garhwal Tehri Garhwal,Town:Baghi
10	M\s Hotel Yamunotri-843,855 and 838,Ghildi chak suman kyari,Block-Jaunpur Tehri Garhwal ,Town:Ghildi chak suman kyari
11	Rishubhs Palace And Spa-MAIN KADDUKHAL DHANOLTI,Town:DHANOLTI
12	M\s Ananda In The Himalayas-The Palace Estate Narendranagar,Distt Tehri Garhwal ,Town:Narendranagar
13	Aloha on The Ganges ,Tapovan,Tehri Garhwal
14	Anand Prakash yogashrammTapovan,Rishikesh,Tehri Garhwal
15	Association for yoga & Meditation Centre,Tapovan,Rishikesh,Tehri Garhwal
16	Hotel Brand Wood Century-Kandikhal,Tehri Garhwal
17	Camp Beace Paying Pains-Iwarna,Tehri Garhwal
18	Eco Height the City of Romance,Tehri Garhwal
19	Geat Indian Out Door,Jhuyalmarg,Maletha,Kirtinagar,Tehri Garhwal
20	Green Hills Hotel-Tapovan,Tehri Garhwal Sarai
21	Hari Ladge,Kempty,Tehri Garhwal
22	himalaya outdoor Camp Little,Jagwar,Thangdhar,Chamba,Tehri
23	Himalyan Splender Resort,Tehri,Tehri Garhwal
24	Holy River hotel Pvt.Ltd,Tehri Garhwal
25	Hotel Ahileya & Resort, Attalee
26	Hotel Akash Continental-Tapovan,Tehri Garhwal
27	Hotel Anamika,Main market,Tehri Garhwal
28	Hotel Badrish,Model House,Tehri Garhwal
29	Hotel Beech house,Ghugtyani,Tapovan,Tehrigarhwal
30	Hotel chandralook,Ghugtyani,Tapovan,Tehri Garhwal
31	Hotel Classic Hill Top,Chmaba,Tehri Garhwal
32	Hotel Dhami,Tapovan,Tehri garhwal
33	Hotel Daya palace & resort,Old Tehri Garhwal
34	Hotel Devine Ganga Cottage,Tapovan,Tehri Garhwal
35	Hotel Drive inn, dhanolti
36	Hotel Green Hill Cottage Tapovan Rishikesh
37	Hotel Leisure Palace, Badrinath Road Tapovan Rishikesh
38	Hotel Luxman Divine Resort, S.N. Forestry Tapovan Rishikesh

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39	Hotel Mohan Palace, Old Tehri Road Chamba Tehri Garhwal
40	Hotel New Hights, Tehri Garhwal
41	Hotel Nigah Tourist Resort, Tapovan Rishikesh
42	Hotel Nishant Garden Resort, Tapovan Rishikesh
43	Hotel Raghunath Palace, Devprayag, Tehri garhwal
44	Hotel Riverside , Maletha , Tehri Garhwal
45	Hotel SK International Tapovan Rishikesh, Tehri Garhwal
46	Hotel Shiv Ganga Restaurant, Kaudiyala Tehri Garhwal
47	Hotel shiv vilas A unit of Ram Associate, Tehri Garhwal
48	Hotel Shiva Ganga , Uniyalgaon, Tehri Garhwal
49	Hotel Shivani Guest House , Kempty, Tehri Garhwal
50	Hotel Sri Ram , Ghansali Tehri, Tehri Garhwal
51	Hotel Surbhi Resort , Kempty Road siya, Tehri Garhwal
52	Hotel Surya Palace , Gahnsali , Tehri Garhwal
53	Hotel Tapovan Resort Tapovan,, Tehri Garhwal
54	Hotel Tehri Himalayan Residency , Ganesh Chowk Bourari New Tehri
55	Hotel The Ganga ShivPuri, Shivpuri, Distt. Tehri Garhwal
56	Hotel The manaar, Bhagirathipuram, Tehri Garhwal
57	Hotel Tourist , Boradi Road New Tehri , Tehri Garhwal
58	Hotel Vasundhara Palace-Khasra No. 7, Muni ki Reti, Narendranagar
59	Into the Unknown, Tehri distt. Tehri Garhwal
60	Kanatal Resorts & Spa (P) Ltd- 11km Chamba Mussorie Road
61	Mahananda Spa and Resort Pvt. Ltd. Motor Marg Narendra Nagar
62	Nature Walk Resort nit of Lord Krishna Pvt Ltd. Tehri Garhwal
63	Nirvana Tapovan Rishikesh, Tehri Garhwal
64	Nishant Garden Resort , Tehri Garhwal
65	Om Resort Tapovan Rishikesh, Tehri Garhwal
66	Ragunath Palace Devprayag Tehri
67	Rock resorts, Tehri Garwhal
68	S.S.Camp Carnival Pvt.Ltd Kanatal Tehri
69	Saman Way Vidhya Dham, Tapovan Rishikesh Tehri
70	Samriddhi Retreat , Tehri Garwhal
71	Sri Kedar Chamba, Tehri Garhwal
72	Tej Rishikesh Resort and Spa , Tehri
73	Tehri Himalayan Resort, Boradi, New Tehri
74	The Glass House on the Ganges, Kodyala Devprayag, Tehri Garhwal
75	Tourist Camp ,Mahendrapur Saklanan, Tehri
76	Tourist Hotel, New Tehri
77	Tourist Rest House, Dhanolti, Tehri Garhwal
78	Wildes Kanatal, Kanatal, Tehri Garhwal
79	Yamuna Tourist Lodge, Nainbag , Tehri Garhwal
80	Yoginiketan Guest House managed by Sanskriti Health Spa, Tehri
81	Om Resort-Tapovan, Tehri Garhwal
82	Hotel Bala Ji Guest House, Tapovan, Tehri Garhwal
83	Gayatri Resorts-Tapovan Sarai Badrinath Road Tehri Garhwal. ,Town:DEHRADUN
84	Amaya Resort-Chopriya Gaon, Chamba Mussoorie Road Near Kanatal Tehri Garh -, Town:Tehri
85	bhagirathi Hotel And Restaurant{ Shri Ramlal Kothari}-near bus stand bauradi tehri harhwal. Town:Bauradi

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86	Gmvn Chamba-chamba, distric-tehri garhwal ,Town:chamba
87	Hotel Laxmi Height-near maa yoga ashram near neem beech tapovan,rishikesh
88	Hotel Laxmi Height-near maa yoga ashram near neem beech tapovan,rishikesh,Town:TAPOVAN
89	Hotel Peepal Tree.-Village nh-58 Tapovan. via Shivanand nagar Rishikesh,Town:Tapovan
90	M\s Hotel Aishwariya.-Lambgaon Tehrigarhwal. Tehrigarhwal.,Town:Lambgaon.
91	M\s Hotel Ishan.{16 Rooms}-Laxman jhoolamarg tapovan. Tehrigarhwal.,Town:.....
92	M\s Hotel Kunwar Residency {14 Rooms}-Vill and post- Tapovan luxmanjhoola. Tehri Garhwal.,Town:.....
93	M\s Hotel Narayan Palace-Badrinath road Tapovan Dist Tehri Garhwan,Town:Tapovan
94	M\s Vaidik Roots Hotel Resorts.-Village Singtali post vyasi Badrinath road Tehrigarhwal.,Town:.....
95	Ms Dhanulty Height Trh Gmvn Ltd-dhanulty,tehri garhwal ,Town:Dhanulty
96	Ribera-Tehsil Dhanolti -,Town:Sitapur
97	Trh (Gmvn) Gangi, Ghuttu-gangi,ghuttu,ghansali ,Town:gangi
98	Trh (Gmvn) Ghuttu-vill- ghuttu, tehri garhwal. ,Town:ghuttu
99	Trh (Gmvn) Reeh, Ghuttu-reeh, ghuttu, ghansali ,Town:reeh
100	Urano Developments-Village - Mauja Chamogi, Patti Dharakaria, Tehsil - Gaja -,Town:Chamogi

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क्षेत्रीय कार्यालय

उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
ई-115, नेहरू कॉलोनी, देहरादून-248001



REGIONAL OFFICE
Uttarakhand Environment Protection
& Pollution Control Board
E-115, Nehru Colony, Dehradun-248001

पत्रांक सं०-यूईपीपीसीबी/आरओडी/ 257-8

/2019-20/2291-964

दिनांक: 14/10/19

पंजीकृत डाक द्वारा

सेवा में,

सूची संलग्न।

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विषय- जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 25/26 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम-1981 की धारा-21 के अन्तर्गत सहमति प्राप्त करने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के क्रम में अवगत कराना है कि आपका होटल/आश्रम/धर्मशाला बोर्ड से बिना जल/वायु सहमति प्राप्त किये संचालित है और न ही आपके द्वारा उक्त अधिनियमों के अन्तर्गत सहमति प्राप्त करने हेतु आवेदन किया गया है। कृपया अवगत होवें कि बोर्ड से जल व वायु सहमति प्राप्त किये बिना होटल का संचालन जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 25/26 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1981 की धारा 21 में वर्णित प्राविधानों का उल्लंघन है तथा माननीय राष्ट्रीय हरित अभिकरण के आदेश दिनांक 19.07.2016 द्वारा निम्न आदेश पारित किये गये।

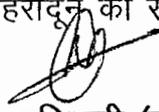
"We hereby direct that all the hotel, dharamshalas and ashrams which have a capacity of more than 20 rooms shall have their own bio-digesters and/or STP. We further direct that any building, hotel, has a built up area of more than 10, 000 sq feet shall have its own S/P/Biodigester."

अतः आपको निर्देशित किया जाता है कि बोर्ड से सहमति प्राप्त करने हेतु आवेदन करें तथा माननीय NGT के आदेशों का अनुपालन करना भी सुनिश्चित करें तथा पत्र प्रेषित होने की दिनांक से 20 दिन के अन्दर उपरोक्त अनुपालन करना सुनिश्चित करें अन्यथा अनुपालन न करने की दशा में होटल के विरुद्ध जल/वायु अधिनियमों के अन्तर्गत कार्यवाही किये जाने की संस्तुति सक्षम स्तर को कर दी जायेगी, जिसकी सम्पूर्ण जिम्मेदारी स्वयं आपको होगी।

भवदीय


(अमित पोखरियाल)
क्षेत्रीय अधिकारी (प्र०)

प्रतिलिपि-सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून को सादर सूचनार्थ प्रेषित।


क्षेत्रीय अधिकारी (प्र०)

DL
14/10/19

List of Hotels (> 20 Rooms) of Distt. Pauri

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S.N.	Name & Address of Hotel	No. of Rooms
1	Aashirwad kunj, vimla Devi- vill. Jonk Swarg Ashram, Pauri	25
2	Akash Ganga, Vill. Jonk Swargashram, Rishikesh, Pauri garhwal	21
3	Animal Path Resorts 55 Yamkeshwar, Pauri Garhwal	20
4	Blue Pine, Deriakhal	35
5	CAMP H2O, Neelkantha Road, Rattapani, Rishikesh Pauri Garhwal	20
6	Devadi Hotel, Devi Road Kotdwar	22
7	Dharm Yatri Niwas, Narender Singh P.O. Laxman Jhulla Rishikesh Pauri Garhwal	28
8	DJ Hotel, Srikot Gangnali, Srinagar	20
9	Ecoforus Sustainable Pvt Ltd.- Vill. Bhadali, Patti-Seela Town Bhadali Pauri Garhwal	21
10	Ganga Niketan, Laxmanjhulla, Rishikesh, Pauri Garhwal	20
11	Gayatri Kunj Praveen Singh- Vill. Jonk, Post-Swargashram, Pauri Garhwal	20
12	GMVN TRH Srinagar, GMVN TRH Srinagar	46
13	Hotel Corbet Paradise, Chand Maula Baksh Grastan Ganj Saneh Road Kotdwar	24
14	Hotel Divya, Laxmanjhulla Rishikesh Pauri Garhwal	20
15	Hotel Green Raman Chopra, Mukti Dham Swargashram, Pauri Garhwal	60
16	Hotel Krishna Cottage- Jonk Swargashram P.O. Swargashram, Pauri Garhwal	32
17	Hotel Moksha Vill. Jonk Swargashram P.O. Swargashram, Pauri Garhwal	39
18	Hotel Narvana Kunj, Naveen Singh Rana- Jonk Swargashram, Pauri Garhwal	24
19	Hotel Radhey Radhey, Swargashram Rishikesh, Pauri Garhwal	20
20	Hotel Surya Palace, Rajendera Singh Rana- Nagar Panchayat Jonk Swargashram	22
21	Hotel Yuvraj, Laxmanjhulla Near Forest Chowki, Rishikesh, Pauri Garhwal	20
22	Jai Hari Jungle Resort, Jaiharikhal	20
23	Kasam Residency Hotel, Palkot	31
24	Kasang Residency Hill Resort, Village Palkot, Lansdown, Pauri Garhwal	31
25	Kothiya Swargashram Trust, Laxmanjhulla, Rishikesh, Pauri Garhwal	20
26	Menka Hotel, Kailash Chandra Uniyal- Srinagar Garhwal	22
27	Muksha Hotel, Swargashram	39
28	New Krishna Cottage, Kamal Negi- Jonk Gali No. 1 Swargashram	21
29	Nirmala Guest House, Jonke	24
30	Nirvana River Resort, Vill. Boonga, Block Yamkeshwar, Pauri Garhwal	27

31	Ojas Resorts and Hotels, Village Mohan Chatti, Rishikesh, Pauri Garhwal	20
32	Peaks N Pines Resort- Vill. Goyun, H.N.B. Marg Near Balaji Mandir, Kotdwar Town Goyan	28
33	Pebbles Resort, Narendra Singh Vill. Ratta Pani Yamkeshwar Block, Pauri Garhwal	20
34	Raj Palace Hotel, Rakesh Negi, Swargashram, Rishikesh, Pauri Garhwal	36
35	Royale Rainbow Resort Arvind Singh Negi, Neelkanth Road Rishikesh	40
36	Royale Rainbow Resort Narender Singh Vill- Ratta Pani Yamkeshwar Block, Pauri Garhwal	20
37	Shiv Resort, Swargashram	33
38	Sudarshan Hotel, Badrinath Marg, Srinagar, Pauri Garhwal	24
39	Tourist Rest House, GMVN, Srikot. (Gangnali) Srinagar, Pauri Garhwal	20
40	Geeta Ashram, Jonk, Swargashram	50
41	Geeta Bhawan, Swargashram Jaunk, Pauri Garhwal	800
42	Haripeeth Trust, Laxman Jhulla	40
43	Parmarth Niketan Jonk, Swargashram	850
44	Rani Mandir, Laxmanjhulla, Swargashram, Pauri Garhwal	25
45	Trymbkeshwar Mandir, Laxmanjhulla, Swargashram, Pauri Garhwal	30
46	Vanprastha-1, Jonk, Swargashram	86
47	Vanprastha-2, Jonk, Swargashram	119
48	Ved Niketan Ashram, Swargashram, Pauri Garhwal	150
49	Ved Niketan Jonk, Swargashram	150
50	Geeta Bhawan-01, Jonk, Swargashram, Pauri Garhwal	125
51	Geeta Bhawan-02, Jonk, Swargashram, Pauri Garhwal	200
52	Geeta Bhawan-03, Jonk, Swargashram, Pauri Garhwal	210
53	Geeta Bhawan-04, Jonk, Swargashram, Pauri Garhwal	125
54	Geeta Bhawan-05, Jonk, Swargashram, Pauri Garhwal	196
55	Geeta Bhawan-06, Jonk, Swargashram, Pauri Garhwal	24
56	Laxmi Narayan, Jonk, Swargashram, Pauri Garhwal	70
57	Sant Sewa Ashram, Laxmanjhulla, Swargashram, Pauri Garhwal	20
58	Satyanarayan Mandir, Laxmanjhulla, Swargashram, Pauri Garhwal	28
59	Swargashram Trust, Jonk, Swargashram, Pauri Garhwal	21
60	Kutiya Swargashram Tust, Jonk	20
61	Katyaneshwar Dharamshala, Srinagar	20

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Characteristics of River Ganga and its Tributaries

S.No.	Name of the Sampling Points	pH	DO (mg/L)	BOD (mg/L)	Fecal Coliform (MPN/100 ml)	Sampling Date
1.	River Alaknanda B/C Dhaul Ganga at Vishnuprayag	7.82	10.6	<1	17	25.10.2019
2.	River Dhaul Ganga B/C Alaknanda at Vishnuprayag	7.82	10.8	<1	<2	25.10.2019
3.	River Alaknanda A/C Dhaul Ganga at Vishnuprayag	7.86	10.8	<1	26	25.10.2019
4.	River Alaknanda B/C River Nandakini at Nandprayag	7.89	10.6	<1	<2	24.10.2019
5.	River Nandakini B/C Alaknanda at Nandprayag	7.72	9.8	<1	60	24.10.2019
6.	River Alaknanda A/C Nandakini at Nandprayag	7.88	10.4	<1	<2	24.10.2019
7.	River Alaknanda B/C River Pindar at Karanprayag	7.84	10.2	<1	<2	24.10.2019
8.	River Pindar B/C Alaknanda at Karanprayag	7.72	9.8	<1	50	24.10.2019
9.	River Alaknanda A/C Pindar at Karanprayag	7.89	10.4	<1	30	24.10.2019
10.	River Mandakini B/C Alaknanda Rudraprayag	7.8	9.8	<1	<2	23.10.2019
11.	River Alaknanda B/C Mandakini Rudraprayag	7.78	10.2	<1	<2	23.10.2019
12.	River Alaknanda A/C Mandakini Rudraprayag	7.78	10.2	<1	<2	23.10.2019
13.	River Alaknanda A/C Bhagirathi Devprayag	7.84	10.0	<1	<2	23.10.2019
14.	River Alaknanda B/C Bhagirathi Devprayag	7.8	10.0	<1	<2	23.10.2019
15.	River Bhagirathi B/C Alaknanda Devprayag	7.8	10.2	<1	<2	23.10.2019
16.	River Mandakini D/S Agastmuni Rudraprayag	7.78	10.0	<1	<2	23.10.2019
17.	River Bhagirathi D/S Uttarakashi	7.69	10.0	<1	40	19.10.2019
18.	River Ganga U/s Lakshmanjhula Rishikesh	8.12	10.0	<1	26	05.10.2019
19.	River Ganga D/s Raiwala Dehradun	8.3	8.8	1	110	05.10.2019
20.	River Suswa at Mathurawala Dehradun	8.05	2.8	28	>1600	04.10.2019
21.	River Song D/S Near Birla Guest House Dehradun	8.06	9.4	<1	50	05.10.2019
22.	River Ganga D/S Rishikesh	7.78	9.6	<1	30	05.10.2019
23.	Upper Ganga Canal at Laltarao Bridge Haridwar	8.1	9.0	<1	40	05.10.2019
24.	Upper Ganga Canal at Rishikul Bridge Haridwar	8.05	10.8	<1	50	05.10.2019
25.	Upper Ganga Canal D/S Roorkee	8.2	9.8	1	60	05.10.2019
26.	Upper Ganga Canal D/S Har Ki Pauri Haridwar	8.0	9.2	<1	30	05.10.2019
27.	Upper Ganga Canal at Damkoti Haridwar	8.12	10.6	<1	30	05.10.2019
28.	River Ganga at Dudhiabad Haridwar	8.3	10.8	1	80	05.10.2019
29.	River Nayar U/S Satpuli Pauri Garhwal	Sample not collected				
Primary Water Quality Criteria for bathing water (water use for organized outdoor bathing)		6.5-8.5	>5.0	<3.0	500	

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Characteristics of River Ganga and its Tributaries

S.No.	Name of the Sampling Points	pH	DO (mg/L)	BOD (mg/L)	Fecal Coliform (MPN/100 ml)	Sampling Date
1.	River Alaknanda B/C Dhauli Ganga at Vishnuprayag	Sample not collected.				
2.	River Dhauli Ganga B/C Alaknanda at Vishnuprayag					
3.	River Akaknanda A/C Dhauli Ganga at Vishnuprayag					
4.	River Alaknanda B/C River Nandakini at Nandprayag	7.85	10	<1	<2	26.09.2019
5.	River Nandakini B/C Alaknanda at Nandprayag	7.75	9.6	<1	70	26.09.2019
6.	River Alaknanda A/C Nandakini at Nandprayag	7.8	10	<1	<2	26.09.2019
7.	River Alaknanda B/C River Pindar at Karanprayag	7.78	9.6	<1	<2	26.09.2019
8.	Rive Pindar B/C Alaknanda at Karanprayag	7.86	9.4	<1	60	26.09.2019
9.	River Alaknanda A/C Pindar at Karanprayag	7.83	9.6	<1	30	26.09.2019
10.	River Mandakini B/C Alaknanda Rudraprayag	7.69	10	<1	<2	25.09.2019
11.	River Alaknanda B/C Mandakini Rudraprayag	7.86	9.6	<1	<2	25.09.2019
12.	River Alaknanda A/C Mandakini Rudraprayag	7.82	9.8	<1	<2	25.09.2019
13.	River Alaknanda A/C Bhagirathi Devprayag	7.89	10	<1	<2	25.09.2019
14.	River Alaknanda B/C Bhagirathi Devprayag	7.78	9.8	<1	<2	25.09.2019
15.	River Bhagirathi B/C Alaknanda Devprayag	7.82	10	<1	<2	25.09.2019
16.	River Mandakini D/S Agustmuni Rudraprayag	7.68	9.6	<1	<2	25.09.2019
17.	River Bhagirathi D/S Uttarakashi	7.76	9.8	<1	60	03.09.2019
18.	River Ganga U/s Lakshmanjhula Rishikesh	8.23	9.8	<1	30	20.09.2019
19.	River Ganga D/s Raiwala Dehradun	8.45	8.6	1	130	20.09.2019
20.	River Suswa at Mathurawala Dehradun	6.94	2.8	26	>1600	20.09.2019
21.	River Song D/S Near Birla Guest House Dehradun	8.1	9.2	1	60	20.09.2019
22.	River Ganga D/S Rishikesh	8.29	9	<1	40	20.09.2019
23.	Upper Ganga Canal at Laltarao Bridge Haridwar	8.18	10	<1	30	11.09.2019
24.	Upper Ganga Canal at Rishikul Bridge Haridwar	8.16	10.2	<1	40	11.09.2019
25.	Upper Ganga Canal D/S Roorkee	8.09	10	1	70	11.09.2019
26.	Upper Ganga Canal D/S Har Ki Pauri Haridwar	8.05	10.2	<1	26	11.09.2019
27.	Upper Ganga Canal at Damkoti Haridwar	8.21	10.4	<1	40	11.09.2019
28.	River Ganga at Dudhiabad Haridwar	8.44	9.8	1	90	11.09.2019
29.	River Nayar U/S Satpuli Pauri Garhwal	7.92	9.2	1	80	05.09.2019
Primary Water Quality Criteria for bathing water (water use for organized outdoor bathing)		6.5-8.5	>5.0	<3.0	500	

Characteristics of River Ganga and its Tributaries

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S.No.	Name of the Sampling Points	pH	DO (mg/L)	BOD (mg/L)	Fecal Coliform (MPN/100 ml)	Sampling Date
1.	River Alaknanda B/C Dhauli Ganga at Vishnuprayag	7.82	10.2	<1	12	29.08.2019
2.	River Dhauli Ganga B/C Alaknanda at Vishnuprayag	7.86	10.8	<1	<2	29.08.2019
3.	River Akaknanda A/C Dhauli Ganga at Vishnuprayag	7.84	10.6	<1	17	29.08.2019
4.	River Alaknanda B/C River Nandakini at Nandprayag	7.86	10.0	<1	<2	29.08.2019
5.	River Nandakini B/C Alaknanda at Nandprayag	7.62	9.6	<1	80	29.08.2019
6.	River Alaknanda A/C Nandakini at Nandprayag	7.78	9.8	<1	<2	29.08.2019
7.	River Alaknanda B/C River Pindar at Karanprayag	7.72	10.0	<1	<2	29.08.2019
8.	Rive Pindar B/C Alaknanda at Karanprayag	7.79	9.6	<1	30	29.08.2019
9.	River Alaknanda A/C Pindar at Karanprayag	7.84	9.8	<1	40	29.08.2019
10.	River Mandakini B/C Alaknanda Rudraprayag	7.76	9.8	<1	<2	28.08.2019
11.	River Alaknanda B/C Mandakini Rudraprayag	7.76	9.8	<1	<2	28.08.2019
12.	River Alaknanda A/C Mandakini Rudraprayag	7.8	10.0	<1	<2	28.08.2019
13.	River Alaknanda A/C Bhagirathi Devprayag	7.84	9.8	<1	<2	28.08.2019
14.	River Alaknanda B/C Bhagirathi Devprayag	7.75	10.0	<1	<2	28.08.2019
15.	River Bhagirathi B/C Alaknanda Devprayag	7.78	9.8	<1	<2	28.08.2019
16.	River Mandakini D/S Agustmuni Rudraprayag	7.72	9.8	<1	<2	28.08.2019
17.	River Bhagirahti D/S Uttarakashi	7.69	10.0	<1	40	21.08.2019
18.	River Ganga U/s Lakshmanjhula Rishikesh	7.48	10.4	<1	17	09.08.2019
19.	River Ganga D/s Raiwala Dehradun	7.81	8.8	1.2	110	09.08.2019
20.	River Suswa at Mathurawala Dehradun	6.89	2.6	27	>1600	09.08.2019
21.	River Song D/S Near Birla Guest House Dehradun	7.62	9.6	1	50	09.08.2019
22.	River Ganga D/S Rishikesh	7.32	10.0	<1	30	09.08.2019
23.	Upper Ganga Canal at Laltarao Bridge Haridwar	8	10.0	<1	40	08.08.2019
24.	Upper Ganga Canal at Rishikul Bridge Haridwar	7.87	10.0	<1	30	08.08.2019
25.	Upper Ganga Canal D/S Roorkee	7.81	10.0	1	60	08.08.2019
26.	Upper Ganga Canal D/S Har Ki Pauri Haridwar	7.7	10.0	<1	30	08.08.2019
27.	Upper Ganga Canal at Damkoti Haridwar	7.8	9.0	<1	30	08.08.2019
28.	River Ganga at Dudhiabad Haridwar	7.92	8.8	1	80	08.08.2019
29.	River Nayar U/S Satpuli Pauri Garhwal	7.66	9.4	1	60	26.08.2019
Primary Water Quality Criteria for bathing water (water use for organized outdoor bathing)		6.5-8.5	>5.0	<3.0	500	

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(एन एच पी सी लिमिटेड)

NHPC Limited

(एन एच पी सी लिमिटेड)

ISO 9001:2015 & IS 15001:2014 Certified Company

अनुसंधान और विकास (R&D) प्रविष्टि

क्षेत्रीय कार्यालय चंडीगढ़

ब्लॉक 74-75, सेक्टर 31ए, एडिशनल, चंडीगढ़

-Regional Office Chandigarh

Block-74-75/Sector-31/A, Additional, Chandigarh,

पिन कोड: 161001 (फोन/फैक्स)

No. ED/RO-Chd/2019/04

Dated 23.10.2019

To

The Secretary,
Department of Energy, Govt. of Uttarakhand,
Subhash Road, Dehradun,
Uttarakhand 248001.

Sub: E-flow of NHPC Tanakpur and Dhauliganga Power Stations situated in Uttarakhand.

- Ref. 1. Order of Hon'ble NGT, Principal Bench, New Delhi dated 09.08.2017 i.r.t. application No. 498 of 2015 (M.A. No. 628/2016) NH(DP)/DP/2018-2199 dt.30.08.2018 (copy enclosed).
2. DO letter no.NH/CMD/DO-01/1515 dated 20.07.2018 from CMD, NHPC Ltd. to Chief Secretary, Govt. Of Uttarakhand.

Madam,

Kindly refer to above cited order of Hon'ble NGT dated 09.08.2017 (Copy enclosed) wherein it has been pronounced that "the rivers in the country shall maintain minimum 15% to 20% of the average lean season flow of that river. However, whichever state is unable to adhere to this average percentage, in that event we grant liberty to that State Government to move the Secretary, Ministry of Environment, Forest and Climate Change who shall in consultation with the Ministry of Water Resources examine such a representation and if it is desirable to fix any lower percentage than the percentage aforesaid, then it will pass appropriate order. The order should be reasoned and thereafter it would be left to the discretion of the State concerned to follow the directions of the Ministry in accordance with law".

In this regard the factual position of our Tanakpur & Dhauliganga Power Stations and various practical constraints in respect of release/implementation of E-Flow was submitted for consideration to the office of Chief Secretary Govt. of Uttarakhand vide our D.O. letter cited at Sr.No.2 above (copy enclosed). The same are reiterated as under:-

In this regard it is stated that Tanakpur and Dhauliganga Power Stations have been commissioned in the year 1992 and 2005, respectively and both the Power Stations are in commercial operation ever since. Since there was no such stipulation regarding the release of e-flows in the Environmental clearance accorded to the two projects by MOEF, as such, there is no arrangement for the release of e-flow through the diversion structures of these two projects. Further, it may not be possible now to modify the Barrage / Dam structure for creation of suitable provision for release of e-flow, apart from the fact that there would be a loss in design energy from Tanakpur and Dhauliganga Power Stations to the extent of 30.47 MU (6.7%) and 78.22 MU (6.9%), respectively.

It was further requested to kindly take up the issue with MOEF&CC appropriately and express upon to consider the order of NGT prospectively only and its implication may not be binding on the already commissioned projects, which may have technical and commercial limitations. But no communication has been received in respect of the above issue / concern so far.

अनुसंधान और विकास (R&D) प्रविष्टि

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एन एच पा सा लिमिटेड

NHPC Limited

(A Govt. of India Enterprise)
ISO-9001, 14001 & IS 18001 Certified Company
आपूर्तिकर्ता सहायक और निदेशक (एनपीसी) प्रवाहिक/सहायक

क्षेत्रीय कार्यालय चंडीगढ़

ब्लॉक 74-75, सेक्टर 31ए, दक्षिण मार्ग, चंडीगढ़
Regional Office Chandigarh
Bays-74-75, Sector-31/A Dakshin Marg, Chandigarh,
फोन/फैक्स 0172-2653701, 2651702 (रेखा/फैक्स)

Therefore, it is once again requested to kindly take up the issue with the Secretary, Ministry of Environment, Forest and Climate Change, Government of India for prospective applicability of the judgement of NGT.

Thanking You,

Enclosures: As above.

Yours Sincerely,

(M.K. Goel)

Executive Director

CC:

- 1. Addl. Chief Secretary (Forest & Environment), Govt. of Uttarakhand, Dehradun, for kind information.
- 2. Managing Director, UUVN Ltd., Dehradun, for kind information.

NOO:

- 1. Director (Technical), NHPC Ltd., Gandhidab for kind information.
- 2. Executive Director (Env. & Diversity Management), NHPC Ltd., Gandhidab for kind information.
- 3. Chief General Manager, Dhaultiganga Power Station, Uttarakhand.
- 4. General Manager, Tanakpur Power Station, Uttarakhand.
- 5. General Manager, Koribheri H.E. Projects for taking up the issue with the Govt. of Uttarakhand.



Handwritten notes in Hindi:
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कृपया ध्यान दें
कृपया ध्यान दें

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**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 498 of 2015
(M.A. No. 628/2016)**

IN THE MATTER OF:

Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.

**CORAM : HON'BLE MR. JUSTICE SWATANTER KUMAR, CHAIRPERSON
HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE, JUDICIAL MEMBER
HON'BLE MR. BIKRAM SINGH SAJWAN, EXPERT MEMBER**

Present:

Applicant:

Respondent No. 1 :

Respondent Nos. 15&26:

Respondent No. 19:

Respondent No. 22:

Respondent No. 37:

Ms. Shibani Ghosh, Adv. for Intervenor

Mr. Divya Prakash Pande , Adv.

Mr. Mukesh Verma, Adv.

Mr. Nishe Rajen Shonker and Ms. Anu K. Joy, Adv. for State of Kerala

Ms. K. Enatoli Sema, Adv. For Nagaland SPCB and Mr. Amith J, Adv.,

Mr. Shiv Mangal Sharma, AAG, Mr. Saurabh Rajpal, Adv., and Mr. Adhiraj Singh, Adv. for State of Rajasthan

Respondent Nos. 28&29: Mr. Nikhil Nayyar, Adv., Ms. Smriti Shah, Adv. for APPCB & TSPCB

Mr. G.M. Kawoosa, Adv. and Ms. Palak Mittal, Adv. for State of J&K

Mr. Guntur Prabhakar, Mr. Pramod Kumar and Mr. Gautam Prakhakar, Adv. for State of AP

Mr. Devraj Ashok, Adv. for State of Karnataka

Mr. A.K. Panda and Mr. M. Paikaray, Adv. for SPCB, Odisha

Mr. Atul Jha, Adv. For State of Chhattisgarh

Mr. Ranjan Mukherjee and Ms. Aprajita Mukherjee, Adv. For State of Meghalaya

Mr. Raja Chatterjee and Mr. Chanchal Kumar Ganguly, Adv., Mr. Piyush Sachdev, Adv. for State of WB

Mr. Aruna Mathura, Mr. Avneesh Arputham, Ms. Simran Jeet and Ms. Anuradha Arputham, Adv. For State of Sikkim

Mr. Edward Belho, Mr. K. Luikang Michael and Mr. Hoineithiam, Adv. for State of Nagaland

Ms. Yogmaya Agnihotra, Adv. for CECB

Ms. Priyanka Sinha, Adv. for State of Jharkhand

Mr. Anil Shrivastav, Mr. Rituraj Biswas and Ms. Sujaya Bardhan, Adv. for State of Arunachal Pradesh

Mr. Tayenjam Momo Singh, Adv. for Meghalaya SPCB

Mr. Sapam Biswajit Meitei and Mr. Naresh Kumar Gaur, Adv. for MPCB

Mr. Gopal Singh, Mr. Rituraj Biswas, Adv. for State of Tripura

Mr. Dhruv Pal and Mr. Himanshu Pal, Adv. for State of Gujarat & GSPCB

Mr. Ajay Marwah, Adv. for HPSPCB

Mr. Gautam Singh, Adv. for Mr. Shoeab Alam, Adv. for State of Bihar

Mr. R. Rakesh Sharma, Adv. For State of Tamil Nadu & TN Pollution Control Board

Mr. Rajul Shrivastav, Adv. for MPPCB

Mr. V.K. Shukla, Adv. and Ms. Vijay Laxmi, Adv. for State of MP

Mr. Amrit Agarwal and Ms. Asha N. Basu, Adv. for WRPCR

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Mr. Ravin Dubey, Adv.
 Mr. Utkarsh Sharma, Adv. for State of UP
 Mr. Gaurav M. Liberhan, AAG, State of Punjab
 Mr. Jogy Scaria, Adv., Mr. Reegan S. Bal and Ms. Beena Victor, Advs. for Kerala State Pollution Control Board
 Mr. Shuvodeep Roy, Adv. and Mr. Sayooj Mohandas M., Adv. for State of Assam and ASPCB
 Mr. Rajkumar, Adv. for Central Pollution Control Board
 Mr. Anil Grover, AAG, Mr. Rahul Khurana, Mr. Sandeep Yadav and Mr. Mishal Vij, Advs. for HSPCB
 Mr. Naginder Benipal, Adv. for PPCB
 Mr. B.V. Niren, Adv. and Mr. Vinayak Gupta, Adv.

	Date and Remarks	Orders of the Tribunal
	<p>Item No. 21 August 09, 2017 sn</p>	<p>The Learned Counsel appearing for Ministry of Environment, Forest and Climate Change submits that the Ministry has already completed river basin study of 6 river basins i.e. Siang River Basin, Twang River Basin, Bichom River Basin, Subansiri River Basin, Dibang River Basin and Lohit River Basin and upon study the Ministry has recommended the minimum flow of the river to be 18% of the average of lean season flow of the river. However, in some of the cases, it has stated to be even 20%.</p> <p>The Tribunal in the recent Judgment pronounced on river Ganga had directed 20% minimum environment flow to be maintained from Haridwar onwards on the basis of the average lean season flow. In light of the above and the clear stand being taken by the Ministry, we direct that all the rivers in the Country shall maintain minimum 15 % to 20% of the average lean season flow of that river. However, whichever State is unable to adhere to this average percentage, in that event we grant liberty to that State Government to move the Secretary, Ministry of Environment, Forest and Climate Change who shall in</p>

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	<p>Item No. 21</p> <p>August 09, 2017</p> <p>sn</p>	<p>consultation with the Ministry of Water Resources examine such a representation and if it is desirable to fix any lower percentage than the percentage aforesaid, then it will pass appropriate order. The order should be reasoned and thereafter it would be left to the discretion of the State concerned to follow the directions of the Ministry in accordance with law.</p> <p>We also grant liberty to the Applicant to move the Ministry of Environment, Forest and Climate Change if it has material with them in respect of any river of the country, which should have minimum environment flow in excess of 20%. If such representation is moved the same shall be disposed of by the Committee headed by Secretary in the Ministry of Environment, Forest and Climate Change in accordance with law.</p> <p>With the above direction, Original Application No. 498 of 2015 stands disposed of without any order as to cost.</p> <p><u>M.A. No. 628 of 2016</u></p> <p>This Application does not survive for consideration as the main Application itself stands disposed of.</p> <p>Thus, M.A. No. 628 of 2016 stands disposed of accordingly.</p> <p>.....,CP (Swatanter Kumar)</p> <p>.....,JM (Raghuvendra S. Rathore)</p> <p>.....,EM (Bikram Singh Sajwan)</p>
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ANNEXURE-III



यूजेवीएन लिमिटेड

(उत्तराखण्ड सरकार का उपक्रम)

UJVN LIMITED

(A Govt. of Uttarakhand Enterprise)

कार्यालय प्रबन्ध निदेशक, "उज्ज्वल", महारानी बाग, जी०एम०एस० रोड, देहरादून-248 008 (उत्तराखण्ड), दूरभाष: 0135-2761485, फैक्स: 0135-2761549
Office of the Managing Director, "Ujjwal", Maharani Bagh, G.M.S. Road, Dehradun-248006 (Uttarakhand), Phone: 0135-2761485, Fax: 0135-2761549
CIN No. U40101UR2001SGC025866

ISO 9001:2008 Certified

पत्रांक: 6865/यूजेवीएनएल/01/प्र०नि०/८-18/८-1

दिनांक: 22/11/2019

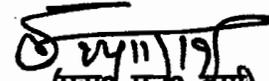
कार्यालय ज्ञाप

मा० राष्ट्रीय हरित अधिकरण के आदेश दिनांक 09.08.2017 के क्रम में उत्तराखण्ड शासन के कार्यालय ज्ञाप संख्या 708 दिनांक 05.06.2018 के माध्यम से राज्य में स्थित सभी जल विद्युत परियोजनाओं के विकासकर्ताओं को पर्यावरणीय संतुलन एवं नदियों में सतत जल प्रवाह बनाये रखने के दृष्टिगत निरन्तर न्यूनतम 15 प्रतिशत लीन सीजन पर्यावरणीय प्रवाह छोड़ने हेतु निर्देशित किया गया था।

राज्य में स्थित मै० एनएचपीसी लि० द्वारा संचालित की जा रही धौलीगंगा (280 मे०वा०) जल विद्युत परियोजना से नदियों में छोड़े जाने वाले पर्यावरणी प्रवाह के सम्बन्ध में उनके द्वारा तकनीकी रूप से असमर्थता व्यक्त की गई है। अतः उक्त परियोजना से पर्यावरणीय प्रवाह छोड़े जाने के सम्बन्ध में तकनीकी परीक्षण किये जाने हेतु निम्न समिति का गठन किया जाता है:-

- | | | |
|---|---|---------|
| 1. श्री ओ० पी० सिंह, महाप्रबन्धक (सी०डी० एण्ड एच०) | - | अध्यक्ष |
| 2. श्री जी० एस० बुधियाल, उप महाप्रबन्धक (वि० एवं या०) | - | सदस्य |
| 3. श्री चारु लोहानी, अधिशासी अभियन्ता (सिविल) | - | सदस्य |

उक्त समिति अपनी आख्या दिनांक 06.12.2019 तक प्रस्तुत करेगी।


(एस० एन० वर्मा)
प्रबन्ध निदेशक

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सचिव (ऊर्जा), उत्तराखण्ड शासन, देहरादून।
2. निदेशक (परिचालन/परियोजनाएँ), यूजेवीएन लि०।
3. श्री एम० के० गोयल, अधिशासी निदेशक, एनएचपीसी लि०, चण्डीगढ़।
4. सम्बन्धित अधिकारीगण।

11 TRUE COPY

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Before the Hon'ble National Green Tribunal,
Principal Bench, New Delhi

O.A. No. 200 of 2014

In the matter of:

M.C. Mehta

.....Applicant

Versus

Union of India & Ors.

.....Respondents

**Proof of service of Compliance Affidavit on behalf of State of
Uttarakhand (As on 30.11.2019)**

Srl.	Advocates	Appearing for	By way of – Email / by hand
1.	Mr. M.C. Mehta/ Ms. Katyani, Advocates	Applicant	
3.	Mr. Raj Kumar, Advocate	Respondent	
4.	Mr. Mukesh Verma, Advocate	Respondent/ UPCB	

All the concerned parties have been served


[RAHUL VERMA]

Additional Advocate General for State of Uttarakhand